



COURT NO. 1
HONOURABLE THE CHIEF JUSTICE
THE HONOURABLE SRI JUSTICE R RAGHUNANDAN RAO

To be Heard on Thursday The 20th day of March 2025(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(FRESH MOTION HEARING)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR BEING MENTIONED					
1	IA/1/2025 For Being Mentioned WP/31110/2024	M/S PSR INDUSTRIES Vs	SAMIREDDY SAI SARAT CHANDRA	V DYUMANI	VISAKHAPATNAM
FOR ADMISSION (FRESH MATTERS)					
2	WA/83/2025 IA 4/2025 Suspension Petition	V. KOTA GRAM PANCHAYATH Vs K. PANDURANGA RAO	MAHADEV ANYARAMBHATLA	S S BHATT GP FOR HOME GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FISHERIES	CHITTOOR
3	WA/235/2025 IA 1/2025 Suspension Petition	DR NTR UNIVERSITY OF HEALTH SCIENCES Vs MUGADA JAYA SRUTHI	Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	TAGORE YADAV YARAGORLA GP FOR MEDICAL HEALTH FW BOMMANABOYENA SRINIVASA RAO	VISAKHAPATNAM
4	WA/263/2025 IA 1/2025 Suspension Petition	THE STATE OF AP Vs VIKRAM BOOK LINKS PRIVATE LIMITED	GP FOR SCHOOL EDUCATION	TAGORE YADAV YARAGORLA	KRISHNA
5	WA/274/2025 IA 1/2025 Suspension Petition	TIRUMALA TIRUPATI DEVASTHANAM Vs VENKATI VEERA RAGHAVA REDDY	C SRINIVASA BABA	SIVAPRASAD REDDY VENATI GP FOR LAW LEGISLATIVE AFFAIRS GP FOR ENDOWMENTS	CHITTOOR
6	WA/282/2025	SRI.P.G.RAMACHANDRA Vs M/S. NAGAVARSHITHA MINES AND MINERALS	PATANJALI PAMIDIGHANTAM	AKULA SRI KRISHNA SAI BHARGAV GP FOR MINES AND GEOLOGY	ANANTAPUR
7	CC/778/2025	GORE AYYAVARAIAH Vs M.T. KRISHNA BABU IAS	SODUM ANVESHA		CHITTOOR
8	WP/5208/2025 IA 1/2025 Stay Petition	SURESH KUMAR REDDY TIMMIREDDY Vs THE ASSISTANT COMMISSIONER OF STATE TAX	PASUPULETI VENKATA PRASAD	GP FOR COMMERCIAL TAX	SPS NELLORE
9	WP/5395/2025 IA 1/2025 Miscellaneous Petition	SK KHADAR BASHA Vs THE STATE OF AP	MOGARALA PRASAD	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	SPS NELLORE
10	WP/6596/2025 IA 1/2025 Condone Delay in Rep IA 2/2025 Direction Petition IA 3/2025 Stay Petition	SMT. MUDAVATH ANJI BAI @ ANJANI BAI Vs RESERVE BANK OF INDIA	MAMIDI PRAKASH KUMAR		GUNTUR
11	WP/6765/2025 IA 1/2025 Direction Petition	SRI. SURAPANENI SIVA RANI Vs THE AUTHORIZED OFFICER	KRISHNA KISHORE BHATRAJU		KRISHNA
12	WP/6842/2025 IA 1/2025 Stay Petition	NANCHARI NARAYANA Vs BANK OF BARODA	M.VINOD KUMAR		ANANTAPUR

13	WP/6961/2025 IA 1/2025 Direction Petition	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Vs THE STATE OF ANDHRA PRADESH	KUNUKU RAJA SEK HAR	GP FOR ENDOWMENTS GP FOR REGISTRATION AND STAMPS	WEST GODAVARI
14	WP/6984/2025	PUNJAB NATIONAL BANK Vs THE DEBT RECOVERY TRIBUNAL	PRUDVI RAJU MUDUNURI		KRISHNA
15	WP/7018/2025	K.V.VIJAYA PARVATHI Vs THE STATE OF ANDHRA PRADESH	T KOTESWARA RAO	GP FOR SERVICES I	EAST GODAVARI
16	WP/7095/2025 IA 1/2025 Direction Petition	KOLLI RAVI VARA PRASAD Vs KARUR VYSYA BANK LIMITED	CKR ASSOCIATES		WEST GODAVARI
17	WP/7115/2025 IA 1/2025 Suspension Petition	M/S. SAI AGRI CORPORATION Vs UNION OF INDIA	SESHADRI GOALLA	GP FOR FINANCE PLANNING GP FOR AGRICULTURE	ANANTAPUR
18	WP/7119/2025 IA 1/2025 Direction Petition	CHILUKURI DEVENDRA Vs THE UNION OF INDIA	NIMMAGADDA REVATHI		KRISHNA
19	WP/7132/2025 IA 1/2025 Direction Petition	SIBBALA REDDY SHANMUGA Vs THE UNION OF INDIA	RAJA REDDY KONETI		CHITTOOR
20	WP/7226/2025 IA 1/2025 Stay Petition IA 2/2025 Direction Petition	SRI SRINIVASA STONE CRUSHER Vs THE ASSISTANT COMMISSIONER	ANIL KUMAR BEZAWADA	GP FOR COMMERCIAL TAX	KRISHNA
21	WP/7232/2025 IA 1/2025 Stay Petition	M/S. SAI LAKSHMI TRADERS Vs THE CHIEF MANAGER AND THE AUTHORIZED OFFICER	A SREEDHAR	RAMA KRISHNA A	GUNTUR

LIKELY TO BE DECLARED AS INFRACTUOUS

22	WP/23601/2006	UNION OF INDIA Vs M/S. SUGARAN AGRO TECH LIMITED	Y N VIVEKANANDA	K V SUBRAHMANYA NARUSU	KRISHNA
23	WA/1293/2008 IA 2/2008(WAMP 2509/2008) Suspension Petition	CENTRAL POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LTD. Vs ANDHRA PRADESH STATE TRANSPORT CORPORATION	V V SATISH VENKATA RAMA RAO KOTA SC FOR APSPDCL V V SATISH (SC for APEPDCL)	VINOD KUMAR TARLADA (SC FOR APSRTC) VENKATESWARLU SANISETTY	VISAKHAPATNAM

24	WP/22219/2009 IA 1/2009(WVMP 4158/2009) Vacate Stay Petition IA 4/2009(WPMP 28859/2009) Direction Petition IA 5/2009(WPMP 28870/2009) Leave Petition IA 1/2010(WPMP 3300/2010) Direction Petition IA 1/2012(WPMP 29710/2012) Miscellaneous Petition IA 2/2013(WPMP 24792/2013) Direction Petition IA 3/2013(WPMP 32446/2013) Miscellaneous Petition	CARGI INDIA PVT LTD Vs UNION OF INDIA & 3 OTHERS	LAKSHMI KUMARAN & SRIDHARAN	Pasala Ponna Rao DEPUTY SOLICITOR GENERAL OF INDIA V GOPALAKRISHNA GOKHALEY SUNDARI R PISUPATI(SR SC FOR CEC AND ST) BATHULA RAJ KIRAN	SPS NELLORE
25	WA/1499/2013	M/S. PATEL ENGINEERING WORKS Vs ZONAL MANAGER APIIC VSP.	E V V S RAVI KUMAR S.V.S.S.SIVA RAM	P ROY REDDY	EAST GODAVARI

ADMISSION

26	WP/10783/2022 IA 1/2022 Direction Petition IA 5/2022 Substitute Petition IA 1/2025 Leave Petition	SHANMUKHA KANAKA PRIYA CHINTA Vs THE STATE OF ANDHRA PRADESH	T LAKSHMI NARAYANA	GP FOR MED HEALTH AND FAMILY WELFARE J JANAKIRAMI REDDY VENKATA RAMA RAO KOTA G V RAMAKRISHNA PRASAD RAVI KIRAN KUMAR KOLUSU (SC FOR SAAP) S.V.S.S.SIVA RAM Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	KRISHNA
27	CC/4660/2024 IA 1/2025 Miscellaneous Petition	MULE MANJULA DEVI Vs NEERABH KUMAR PRASAD	P DURGA PRASAD	MANNAM VENKATA KRISHNA RAO G SEENA KUMAR	KRISHNA
28	WP/7578/2024 IA 1/2024 Direction Petition	FORTE FURNITURE INDIA PVT LTD Vs THE STATE OF ANDHRA PRADESH	YASWANTH GADE	GP FOR COMMERCIAL TAX	KRISHNA
29	WP/16907/2024 IA 1/2024 Suspension Petition	BALAJI READYMIX CONCRETE Vs THE ASSISTANT COMMISSIONER (ST)	VENKATRAM REDDY MANTUR	GP FOR FINANCE PLANNING V VENKATA NAGA RAJU(CENTRAL GOVT COUNSEL) GP FOR COMMERCIAL TAX	KRISHNA
30	WP/18014/2024 IA 1/2024 Direction Petition	M/S. KUMAR HOSPITALS PRIVATE LIMITED Vs THE UNION OF INDIA	TAGORE YADAV YARAGORLA	THENEPALLI NIRANJAN SC FOR CENTRAL. GOVT LAKSHMIKANTH REDDY DESAI V CH NAIDU G RAMA GOPAL	VISAKHAPATNAM
31	WP/23957/2024 IA 1/2024 Stay Petition WP/27302/2024 WP/27773/2024 WP/27917/2024 WP/28028/2024 WP/30585/2024	Y PRABHAKAR RAO Vs THE UNION OF INDIA	A RADHAKRISHNA	Pasala Ponna Rao DEPUTY SOLICITOR GENERAL OF INDIA	KRISHNA
32	WP/27302/2024 IA 1/2024 Direction Petition	PAMULAPATI ANIL KUMAR Vs THE UNION OF INDIA	RIZWAN ALI SHAIK		KRISHNA

33	WP/27773/2024 IA 1/2024 Direction Petition IA 2/2024 Stay Petition	HARI BABU KUNTA Vs UNIION OF INDIA	A RADHAKRISHNA		GUNTUR
34	WP/27917/2024 IA 1/2024 Direction Petition IA 2/2024 Stay Petition	K D L V SUBBA RAO Vs UNION OF INDIA	A RADHAKRISHNA		KRISHNA
35	WP/28028/2024 IA 1/2024 Direction Petition IA 2/2024 Stay Petition	VEMURU SADHASIVA MURTHY Vs THE UNION OF INDIA	A RADHAKRISHNA		KRISHNA
36	WP/30585/2024 IA 1/2024 Direction Petition IA 2/2024 Stay Petition	K V S N S SARMA Vs THE UNION OF INDIA	A RADHAKRISHNA	HANUMANTHA RAO BACHINA T B L MURTHY	EAST GODAVARI
37	WP/26685/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	G VENKAT SRI MAITHREYA Vs THE HIGH COURT OF ANDHRA PRADESH	THANDAVA YOGESH	G VIVEKANAND P NARAHARI BABU	KRISHNA
38	WP/27831/2024 IA 1/2024 Direction Petition	NALLA GANGA BHAVANI Vs CANARA BANK (E SYNDICATE BANK)	MALLAVOLU NIKITHA	SREEDHAR VALIVETI	EAST GODAVARI
39	CC/342/2025	M/S BALAJI IMPEX Vs G ANANTHA RAMU	DODDALA PRUDHVI TEJA	RR 1 AND 2 NOTICE SERVED	GUNTUR
40	CC/348/2025	MASJID-E-FAIZ AND EIDGAH WELFARE SOCIETY Vs L ABDUL KHADIR	MASALEGAR HIDAYATHULLA	SHAIK KHAJA BASHA	KRISHNA
41	CC/349/2025	MASJID-E-FAIZ AND EIDGAH WELFARE SOCIETY Vs L ABDUL KHADIR	MASALEGAR HIDAYATHULLA	SHAIK KHAJA BASHA	KRISHNA
42	WP/4396/2025	BANK OF BARODA Vs THE STATE OF ANDHRA PRADESH	SATYANARAYANA DHARA	GP FOR REGISTRATION AND STAMPS GP FOR COMMERCIAL TAX	PRAKASAM
43	WP/4405/2025 IA 1/2025 Suspension Petition IA 2/2025 Stay Petition	SMT REDDY SANDHYA Vs THE STATE OF ANDHRA PRADESH	T M K CHAITANYA	GP FOR GENERAL ADMINISTRATION GP FOR LAW LEGISLATIVE AFFAIRS P S P SURESH KUMAR Spl. Public Prosecutor for CBI N V SUMANTH	VISAKHAPATNAM

ADMISSION (A P S E B)

44	WP/29987/2023 IA 1/2023 Stay Petition WA/1043/2023 WA/1062/2023 WA/1069/2023 WA/1071/2023 WA/1077/2023 WA/1101/2023 WP/2560/2024 WP/2959/2024 WP/3017/2025 WP/6404/2024 WP/6422/2024 WP/6425/2024 WP/6428/2024 WP/7569/2024 WP/8525/2024 WP/9759/2024 WP/26084/2024 WP/29672/2023 WP/31207/2023 WP/32871/2023	M/S. IDUPULAPADU COTTON MILLS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
45	WA/1043/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs SAIGLOBAL YARNTEX INDIA PVT LTD	THE ADVOCATE GENERAL (AP)	M/S INDUS LAW FIRM	KRISHNA
46	WA/1062/2023 IA 1/2023 Stay Petition	MADDI LAKSHMAIAH AND CO PVT LTD Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
47	WA/1069/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs MADDI LAKSHMAIAH AND CO.PVT.LTD.	THE ADVOCATE GENERAL (AP)	SRICHARAN TELAPROLU	GUNTUR
48	WA/1071/2023 IA 1/2023 Stay Petition	M/S TGV SRAAC LIMITED Vs THE STATE OF ANDHRA PRADESH	J SRINADH REDDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
49	WA/1077/2023 IA 1/2023 Stay Petition	FACOR ALLOYS LIMITED Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VIZIANAGARAM
50	WA/1101/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs TGV SRAAC LIMITED	THE ADVOCATE GENERAL (AP)	J SRINADH REDDY	KURNOOL
51	WP/29672/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	A.P. TEXTILE MILLS ASSOCIATION Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY METTA CHENDRA SEKHAR RAO VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
52	WP/31207/2023 IA 1/2023 Stay Petition	TGV SRAAC LIMITED Vs THE STATE OF AP	J SRINADH REDDY	GP FOR ENERGY GP FOR LAW LEGISLATIVE AFFAIRS VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
53	WP/32871/2023 IA 1/2023 Stay Petition	DALMIA CEMENT (BIJARAT) LIMITED Vs THE STATE OF ANDHRA PRADESH	LAKSHMIKANTH REDDY DESAI	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	GUNTUR
54	WP/2560/2024 IA 1/2024 Stay Petition	MR. HANUMANTHA RAO RAMAVATH Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V V SATISH	PRAKASAM

55	WP/2959/2024 IA 1/2024 Stay Petition	A P FERRO ALLYS PRODUCERS ASSOCIATION Vs THE STATE OF AP	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V V SATISH (SC for APEPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL V V SATISH	KRISHNA
56	WP/6404/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S DANDAMUDI HOSPITALITY PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	JYOTHI RATNA ANUMOLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
57	WP/6422/2024 IA 1/2024 Suspension Petition	A.P. TEXTILE MILLS ASSOCIATION Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
58	WP/6425/2024 IA 1/2024 Direction Petition	T PARDHA SARADHI Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V V SATISH	KRISHNA
59	WP/6428/2024 IA 1/2024 Suspension Petition	PRAKASA SPECTRO CAST PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V V SATISH	KRISHNA
60	WP/7569/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S GODREJ AGROVET LIMITED Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
61	WP/8525/2024 IA 1/2024 Stay Petition	HEPTACHEM AND PHARMA INDIA PVT LTD Vs THE STATE OF AP	P V RAGHU RAM	GP FOR ENERGY (AP) GP FOR LAW LEGISLATIVE AFFAIRS VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
62	WP/9759/2024 IA 1/2024 Stay Petition	DALMIA CEMENT (BHARAT)LIMITED Vs THE STATE OF ANDHRA PRADESH	LAKSHMIKANTH REDDY DESAI	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	GUNTUR
63	WP/26084/2024 IA 1/2024 Stay Petition	M/S. VENKATESWARA FABRICS Vs THE STATE OF ANDHRA PRADESH	AKHIL KRISHNAN	GP FOR ENERGY	EAST GODAVARI
64	WP/3017/2025 IA 1/2025 Stay Petition	AP TEXTILE MILLS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	GUNTUR

65	WA/1145/2023 IA 1/2023 Stay Petition WA/16/2024 WA/20/2024 WA/23/2024 WA/104/2024 WA/202/2024 WA/225/2024 WA/227/2024 WA/228/2024 WA/244/2024 WA/251/2024 WA/255/2024 WA/262/2024 WA/267/2024 WA/281/2024 WA/282/2024 WA/286/2024 WA/297/2024 WA/301/2024 WA/306/2024 WA/308/2024 WA/322/2024 WA/323/2024 WA/325/2024 WA/326/2024 WA/327/2024 WA/328/2024 WA/331/2024 WA/332/2024 WA/333/2024 WA/355/2024 WA/356/2024 WA/359/2024 WA/361/2024 WA/365/2024 WA/378/2024 WA/384/2024 WA/389/2024 WA/390/2024 WA/393/2024 WA/395/2024 WA/397/2024 WA/398/2024 WA/399/2024 WA/400/2024 WA/401/2024 WA/402/2024 WA/405/2024 WA/406/2024 WA/412/2024 WA/423/2024 WA/426/2024 WA/427/2024 WA/428/2024 WA/429/2024 WA/430/2024 WA/431/2024 WA/434/2024 WA/435/2024 WA/444/2024 WA/445/2024 WA/447/2024 WA/450/2024 WA/453/2024 WA/460/2024 WA/461/2024 WA/462/2024 WA/463/2024 WA/470/2024 WA/1084/2023 WA/1085/2023 WA/1086/2023 WA/1087/2023 WA/1088/2023 WA/1089/2023 WA/1090/2023 WA/1091/2023 WA/1092/2023 WA/1093/2023 WA/1094/2023 WA/1095/2023 WA/1096/2023 WA/1097/2023 WA/1098/2023 WA/1099/2023 WA/1100/2023 WA/1102/2023 WA/1103/2023 WA/1104/2023 WA/1105/2023 WA/1106/2023	SRI MANJUNATHA SPINNING MILLS LTD Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
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66	WA/1084/2023 IA 1/2023 Stay Petition	THE STATE OF AP Vs AGARWAL INDUCTION FURNACE PVT LTD	THE ADVOCATE GENERAL A V S LAXMI (AP)	ANANTAPUR
67	WA/1085/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs GAJAVALLI SPINNING MILLS PVT LTD	THE ADVOCATE GENERAL M/S INDUS LAW FIRM (AP)	KRISHNA
68	WA/1086/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs VENKATESWARA FERRO ALLOYS	THE ADVOCATE GENERAL O M R LAW FIRM (AP)	CHITTOOR
69	WA/1087/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs M/S. HIRA ELECTRO SMELTERS LIMITED	THE ADVOCATE GENERAL ELEVATED AS JUDGE (AP) METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
70	WA/1088/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs M/S. MDA MINERAL DHATU AP PRIVATE LIMITED	THE ADVOCATE GENERAL N JEEVAN KUMAR (AP) METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
71	WA/1089/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs M/S E I D PARRY INDIA LIMITED	THE ADVOCATE GENERAL ELEVATED AS JUDGE (AP) METTA CHENDRA SEKHAR RAO	SRIKAKULAM
72	WA/1090/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs RHODIUM FERRO ALLOYS PVT LTD	THE ADVOCATE GENERAL ELEVATED AS JUDGE (AP)	ANANTAPUR
73	WA/1091/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs SREEMAHALAKSHMI COTTON TRADERS	THE ADVOCATE GENERAL NARESH BYRAPANENI (AP)	KURNOOL

74	WA/1092/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs JAI HIND ROLLING MILLS INDIA PVT LTD	THE ADVOCATE GENERAL A V S LAXMI (AP)	ANANTAPUR
75	WA/1093/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs SREE GODAVARI KRAFT PAPER PVT LIMITED	THE ADVOCATE GENERAL A V S LAXMI (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
76	WA/1094/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs SRI RAMAKRISHNA ALLOYS INDIA PVT LTD.	THE ADVOCATE GENERAL ELEVATED AS JUDGE (AP)	ANANTAPUR
77	WA/1095/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs OSWAL SMELTERS PRIVATE LIMITED	THE ADVOCATE GENERAL ELEVATED AS JUDGE (AP)	ANANTAPUR
78	WA/1096/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs M/S SRI HARINI TEXTILES LTD	THE ADVOCATE GENERAL SRICHARAN TELAPROLU (AP) METTA CHENDRA SEKHAR RAO	KRISHNA
79	WA/1097/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs RD TMT STEEL INDIA PRIVATE LIMITED	THE ADVOCATE GENERAL ELEVATED AS JUDGE (AP)	ANANTAPUR
80	WA/1098/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs M/S.SIMHAPURI FERRO ALLOYS	THE ADVOCATE GENERAL O M R LAW FIRM (AP)	CHITTOOR
81	WA/1099/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs SRI MANJUNATHA SPINNING MILLS LTD.	THE ADVOCATE GENERAL SRICHARAN TELAPROLU (AP) METTA CHENDRA SEKHAR RAO	GUNTUR
82	WA/1100/2023 IA 1/2023 Stay Petition	THE STATE OF AP Vs JINDAL STAINLESS HISAR LIMITED	THE ADVOCATE GENERAL ELEVATED AS JUDGE (AP) METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
83	WA/1102/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs MEENAKSHI BRIGHTSTEEL BARS PRIVATE LIMITED	THE ADVOCATE GENERAL A V S LAXMI (AP)	ANANTAPUR
84	WA/1103/2023 IA 1/2023 Stay Petition	THE STATE OF AP Vs ANJANEYA FERRO ALLOYS LIMITED	THE ADVOCATE GENERAL O M R LAW FIRM (AP) METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
85	WA/1104/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs VIJAYA CHAITANYA ENTERPRISES PVT LTD	THE ADVOCATE GENERAL SRAVAN KUMAR (AP) MANNAVA	GUNTUR
86	WA/1105/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs M/S INDSIL HYDRO POWER AND MANGANESE PRIVATE LIMITED	THE ADVOCATE GENERAL O M R LAW FIRM (AP) METTA CHENDRA SEKHAR RAO	GUNTUR

87	WA/1106/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs M/S UMA JUTE TWINE MILLS P LTD	THE ADVOCATE GENERAL A V S LAXMI (AP) METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
88	WA/1107/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs M/S APPLE INDUSTRIES LIMITED	THE ADVOCATE GENERAL A V S LAXMI (AP)	ANANTAPUR
89	WA/1108/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs SIRI SMELTERS AND ENERGY PRIVATE LIMITED	THE ADVOCATE GENERAL ELEVATED AS JUDGE (AP) METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
90	WA/1109/2023 IA 1/2023 Stay Petition	THE STATE OF AP Vs DECCAN FERRO ALLOYS PRIVATE LIMITED	THE ADVOCATE GENERAL O M R LAW FIRM (AP) METTA CHENDRA SEKHAR RAO	GUNTUR
91	WA/1110/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs ADISHAKTI SMELTERS PRIVATE LIMITED	THE ADVOCATE GENERAL ELEVATED AS JUDGE (AP)	ANANTAPUR
92	WA/1111/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs M/S MANISHRENI FERRO ALLOYS PRIVATE LIMITED	THE ADVOCATE GENERAL O M R LAW FIRM (AP)	GUNTUR
93	WA/1112/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs M/S. SAHARA FERRO ALLOYS PRIVATE LIMITED	THE ADVOCATE GENERAL O M R LAW FIRM (AP) METTA CHENDRA SEKHAR RAO	GUNTUR
94	WA/1113/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs CUBE INDIA PAPER MILLS PVT LTD.	THE ADVOCATE GENERAL V HANUMANTH RAO (AP)	GUNTUR
95	WA/1114/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs SNAM ALLOYS PRIVATE LIMITED	THE ADVOCATE GENERAL O M R LAW FIRM (AP)	GUNTUR
96	WA/1115/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs M/S. SRI SAIRAM OIL MILLS	THE ADVOCATE GENERAL B SOMASEKHAR (AP)	CHITTOOR
97	WA/1116/2023 IA 1/2023 Stay Petition	THE STATE OF AP Vs SHREE RADHA KRISHNA ALLOYS PRIVATE LIMITED	THE ADVOCATE GENERAL ELEVATED AS JUDGE (AP)	ANANTAPUR
98	WA/1117/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs SHRI TIRUPATI STEEL CAST LTD	THE ADVOCATE GENERAL ELEVATED AS JUDGE (AP)	ANANTAPUR
99	WA/1118/2023 IA 1/2023 Stay Petition IA 1/2024 Amendment Petition	THE STATE OF ANDHRA PRADESH Vs M/S MYLAN LABORATORIES LIMITED	THE ADVOCATE GENERAL CKR ASSOCIATES (AP) METTA CHENDRA SEKHAR RAO	VIZIANAGARAM

100	WA/1119/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs SHRI GIRIJA ALLOY AND POWER (1) PRIVATE LIMITED	THE ADVOCATE GENERAL (AP) METTA CHENDRA SEKHAR RAO	ELEVATED AS JUDGE	EAST GODAVARI
101	WA/1120/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs FACOR ALLOYS LIMITED	THE ADVOCATE GENERAL (AP)	ELEVATED AS JUDGE	VIZIANAGARAM
102	WA/1121/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs CHAITANYA SAI PAPER MILLS INDIA PRIVATE LIMITED	THE ADVOCATE GENERAL (AP)	C.PANINI SOMAYAJI	GUNTUR
103	WA/1122/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs LAKSHMI METALS AND ALLOYS PRIVATE LIMITED	THE ADVOCATE GENERAL (AP) METTA CHENDRA SEKHAR RAO	ELEVATED AS JUDGE	VIZIANAGARAM
104	WA/1123/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs HINDUPUR STEEL AND ALLOYS P.LTD.	THE ADVOCATE GENERAL (AP)	A V S LAXMI	-
105	WA/1124/2023 IA 1/2023 Stay Petition	THE STATE OF AP Vs SITARAM LAXMI JUTE MILLS PVT LTD	THE ADVOCATE GENERAL (AP) METTA CHENDRA SEKHAR RAO	A V S LAXMI	SRIKAKULAM
106	WA/1125/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs THE GUNTUR DISTRICT COLD STORAGE OWENERS WELFARE ASSOCIATION	THE ADVOCATE GENERAL (AP)	G SUDHEER KUMAR	GUNTUR
107	WA/1126/2023 IA 1/2023 Stay Petition	THE STATE OF ANDHRA PRADESH Vs BHAVANAM TEXTILES INDIA PVT. LTD.	THE ADVOCATE GENERAL (AP)	NAIDU SIVA RAMA KRISHNA	GUNTUR
108	WA/1135/2023 IA 3/2023 Stay Petition	RAJ RAJESHWAR LALITA TRIPURSUNDARI PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
109	WA/1136/2023 IA 3/2023 Stay Petition	M/S ABHIJEET FERROTECH LTD Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
110	WA/1146/2023 IA 1/2023 Stay Petition	KALLAM TEXTILES LIMITED Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY METTA CHANDRASEKHARA RAO VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
111	WA/1147/2023 IA 1/2023 Stay Petition	M/S. SRI HARINI TEXTILES LTD Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY METTA CHANDRASEKHARA RAO V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	GUNTUR

112	WA/1154/2023 IA 4/2023 Stay Petition	LAURUS SYNTHESIS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHANDRASEKHARA RAO	EAST GODAVARI
113	WA/1156/2023 IA 4/2023 Stay Petition	LAURUS LABS LIMITED Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
114	WA/1235/2023 IA 3/2023 Suspension Petition	SRI RAMAKRISHNA ALLOYS (INDIA) PVT LTD Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
115	WA/1236/2023 IA 3/2023 Stay Petition	M/S. SREE JAYAJOTHI CEMENTS PRIVATE LTD. Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
116	WA/1237/2023 IA 3/2023 Stay Petition	M/S. MY HOME INDUSTRIES PRIVATE LTD. Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
117	WA/1238/2023 IA 3/2023 Suspension Petition	RHODIUM FERRO ALLOYS PVT LTD Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
118	WA/1239/2023 IA 3/2023 Stay Petition	HBL POWER SYSTEMS LTD Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V R REDDY KOVVURI(SC FOR APSPDCL) V R REDDY KOVVURI (SC FOR APCPDCL)	VIZIANAGARAM
119	WA/1242/2023 IA 1/2023 Stay Petition	M/S. PRATHAP INDUSTRIES Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
120	WA/1243/2023 IA 1/2023 Stay Petition	PRAKASA SPECTRO CAST PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
121	WA/1244/2023 IA 1/2023 Stay Petition	M/S. METAPRIME ALLOY CASTINGS Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
122	WA/1245/2023 IA 1/2023 Stay Petition	PRAKASA ENGINEERING WORKS Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
123	WA/1246/2023 IA 1/2023 Stay Petition	M/S. NAGABHUSHAN TEXTILES Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI	KRISHNA
124	WA/1247/2023 IA 1/2023 Stay Petition	KRISTNA ENGINEERING WORKS Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA

125	WA/1248/2023 IA 2/2023 Stay Petition	CHAITANYA SAI PAPER MILLS (INDIA)PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	C.PANINI SOMAYAJI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
126	WA/1275/2023 IA 3/2023 Stay Petition IA 1/2024 Amendment Petition	MYLAN LABORATORIES LIMITED Vs THE STATE OF AP	CKR ASSOCIATES	GP FOR ENERGY METTA CHANDRASEKHARA RAO	VIZIANAGARAM
127	WP/30666/2023 IA 1/2023 Stay Petition	MAHI DRUGS PVT LTD Vs THE STATE OF ANDHRA PRADESH	PAVAN KUMAR ANNABATHUNI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
128	WP/30668/2023 IA 1/2023 Stay Petition	VKT PHARMA LTD Vs THE STATE OF ANDHRA PRADESH	PAVAN KUMAR ANNABATHUNI	GP FOR ENERGY V V SATISH (SC for APEPDCL)	SRIKAKULAM
129	WP/30768/2023 IA 1/2023 Stay Petition	NOVA AIR TECHNOLOGIES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
130	WP/31043/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	JULURI VENKATESWARA RAO Vs THE STATE OF AP	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY METTA CHANDRASEKHARA RAO	WEST GODAVARI
131	WP/31065/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	LAASYA ICE FACTORY Vs THE STATE OF AP	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY METTA CHANDRASEKHARA RAO	WEST GODAVARI
132	WP/31104/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	SRI VENTKATA RAMALINGESWARA RICE AND FLOUR MILL Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
133	WP/31106/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	SRI SURYA RAMA CHANDRA RICE MILL Vs THE STATE OF AP	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY METTA CHANDRASEKHARA RAO	WEST GODAVARI
134	WP/31116/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	ACHANTA GOVIND SREE VENAKTESWAR RICE MILL Vs THE STATE OF AP	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
135	WP/31118/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	SRI SIVA RAMA MODERN RAW AND BOILDED RICE MILL Vs THE STATE OF AP	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY METTA CHANDRASEKHARA RAO	WEST GODAVARI
136	WP/31153/2023 IA 1/2023 Stay Petition	GOWTHAMI RAW AND PAR BOILED RICE MILL Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY METTA CHANDRASEKHARA RAO	WEST GODAVARI
137	WP/31157/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	SRI VENKATA SAI M B AND R R M VATLURU Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY METTA CHANDRASEKHARA RAO	WEST GODAVARI

138	WP/31215/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	SHARAVANA RICE PRODUCTS Vs THE STATE OF AP	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY METTA CHANDRASEKHARA RAO	WEST GODAVARI
139	WP/32024/2023 IA 1/2023 Stay Petition	M/S GIRIDHAR COLD STORAGE LLP Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
140	WP/32026/2023 IA 1/2023 Stay Petition	M.S G.V. ESTATES AND HOTELS PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
141	WP/32036/2023 IA 1/2023 Stay Petition	M/S PRAKASH FERROUS INDUSTRIES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
142	WP/32043/2023 IA 1/2023 Stay Petition	M/S PADMAVATHI MANSIONS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
143	WP/32047/2023 IA 1/2023 Stay Petition	PARAKTI CEMENT INDUSTRIES LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
144	WP/32048/2023 IA 1/2023 Stay Petition	M/S VIJAYA AGRO PRODUCTS PVT. LTD. Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
145	WP/32204/2023 IA 1/2023 Stay Petition	BHARATHI CEMENT CORPORATION PRIVATE LIMITED Vs THE STATE OF AP	RAJESH MADDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
146	WP/32205/2023 IA 1/2023 Stay Petition	M/S BHARATHI POLYMERS INDIA PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	RAJESH MADDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
147	WP/32261/2023 IA 1/2023 Stay Petition	CCL PRODUCTIONS (INDIA) LIMITED Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
148	WP/32276/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	M/S JAYANSREE PHARMA PVT LTD Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
149	WP/32279/2023 IA 1/2023 Stay Petition	M/S PRAMOD PAINTS LLP Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
150	WP/32280/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	M/S COROMANDEL PAINTS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V R REDDY KOVVURI (SC FOR APCPDCL)	VISAKHAPATNAM

151	WP/32288/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	M/S KPR CROPSCIENCES PVT LTD Vs STATE OF ANDHRA PRADESH	C.PANINI SOMAYAJI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	EAST GODAVARI
152	WP/32293/2023 IA 1/2023 Stay Petition	M /S BHASHYAM EDUCATIONAL INSTITUTIONS Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
153	WP/32309/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	M/S SAGAR CEMENTS LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
154	WP/32316/2023 IA 1/2023 Stay Petition	JAHNAVI ICE FACTORY Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
155	WP/32317/2023 IA 1/2023 Stay Petition	SAI GANGA ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
156	WP/32318/2023 IA 1/2023 Stay Petition	FEDORA SEA FOODS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	O M R LAW FIRM	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
157	WP/32320/2023 IA 1/2023 Stay Petition	M/S ANDHRA CEMENTS LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
158	WP/32321/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	M/S EAST COAST PAINTS PRIVATE LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
159	WP/32324/2023 IA 1/2023 Stay Petition	M/S RAMDAS MINERALS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
160	WP/32327/2023 IA 1/2023 Stay Petition	THE KCP LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
161	WP/32329/2023 IA 1/2023 Stay Petition	ARCHANA EXPORTS Vs THE STATE OF AP	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
162	WP/32349/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	VISHNU CHEMICALS LTD Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
163	WP/32458/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	DECCAN FINE CHEMICALS (INDIA) PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
164	WP/32478/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	GRANULES INDIA LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHANDRASEKHARA RAO	VISAKHAPATNAM

165	WP/32524/2023 IA 1/2023 Stay Petition	M/S AMMAN TRY SPONGE AND POWER PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY (AP) V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
166	WP/32533/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	DR REDDYS LABORATORIES LIMITED Vs THE STATE OF A P	ELEVATED AS JUDGE	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	SRIKAKULAM
167	WP/32561/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	MEGHALAYA HOTELS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	GUNTUR
168	WP/32660/2023 IA 1/2023 Stay Petition	PUSHPIT STEELS PRIVATE LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
169	WP/32888/2023 IA 1/2023 Stay Petition	M/S N G FEEDS PVT LTD Vs THE STATE OF ANDHRA PRADESH	C.PANINI SOMAYAJI	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
170	WP/32891/2023 IA 1/2023 Stay Petition	M/S N G FERTILIZERS AND CHEMIEALS PVT LTD Vs STATE OF ANDHRA PRADESH	C.PANINI SOMAYAJI	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
171	WP/32912/2023 IA 1/2023 Stay Petition	M/WS N G PHOSPHATES PVT LTD Vs THE STATE OF ANDHRA PRADESH	C.PANINI SOMAYAJI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
172	WP/32988/2023 IA 1/2023 Stay Petition	M/S P P POLYMERS UNIT II Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
173	WP/32990/2023 IA 1/2023 Stay Petition	M/S P P POLYMERS Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
174	WP/32994/2023 IA 1/2023 Stay Petition	M/S SREE VIDYA POLYMERS Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
175	WP/32995/2023 IA 1/2023 Stay Petition	M/S BETTER CASTINGS Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
176	WP/32996/2023 IA 1/2023 Stay Petition	M/S. DEEPAK NEXGEN FEEDS PVT LTD Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
177	WP/33121/2023 IA 1/2023 Stay Petition	B V L GRANITES Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
178	WP/33132/2023 IA 1/2023 Stay Petition	ANAGHA STONES LLP Vs THE STATE OF AP	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM

179	WP/33133/2023 IA 1/2023 Stay Petition	M/S BK THRESHERS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
180	WP/33137/2023 IA 1/2023 Stay Petition	M/S HARIMAN EXPORTS Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
181	WP/33418/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	M/S CHETTINAD CEMENT CORPORATION PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V R REDDY KOVVURI (SC FOR APCPDCL)	VISAKHAPATNAM
182	WP/33420/2023 IA 1/2023 Stay Petition	M/S. KRISHNA INSTITUTE OF MEDICAL SCIENCES Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
183	WP/33425/2023 IA 1/2023 Stay Petition	M/S.BOLLINENI SCHOOL OF NURSING Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) GP FOR SERVICES I VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
184	WP/33557/2023 IA 1/2023 Stay Petition	M/S VENKATA SRI BALAH EXPORTS Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
185	WP/33558/2023 IA 1/2023 Stay Petition	VENKATA SRI BALAJI QUARTZ SURFACES Vs THE STATE OF AP	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
186	WP/33644/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	M/S. SIRIMAN CHEMICALS INDIA PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	SPS NELLORE
187	WP/33728/2023 IA 1/2023 Stay Petition	SRI VENKATESWARA INDUSTRIES Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
188	WP/33729/2023 IA 1/2023 Stay Petition	VIBHAAS POLYMERS PRIVATE LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
189	WP/33745/2023 IA 1/2023 Stay Petition	DEEJAY MULTI PACKS PRIVATE LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
190	WP/33764/2023 IA 1/2023 Stay Petition	M/S PANYAM CEMENTS AND MINERAL INDUSTRIES LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	KRISHNA
191	WA/16/2024 IA 2/2024 Direction Petition IA 3/2024 Stay Petition	GAJAVALLI SPINNING MILLS PVT LTD Vs STATE OF ANDHRA PRADESH	M/S INDUS LAW FIRM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA

192	WA/20/2024 IA 2/2024 Suspension Petition	SREE MAHALAKSHMI COTTON TRADERS Vs THE STATE OF ANDHRA PRADESH	NARESH BYRAPANENI	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
193	WA/23/2024 IA 2/2024 Direction Petition IA 3/2024 Stay Petition	SAIGLOBAL YARNTEX INDIA PVT LTD Vs THE STATE OF AP	M/S INDUS LAW FIRM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
194	WA/104/2024 IA 1/2024 Direction Petition	THE GUNTUR DISTRICT COLD STORAGE OWNERS WELFARE ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	G SUDHEER KUMAR	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL)	GUNTUR
195	WP/179/2024 IA 1/2024 Stay Petition	M/S SNEHA INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
196	WP/180/2024 IA 1/2024 Stay Petition	M/S SRI JAYALAKSHMI POLYMERS 1 Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
197	WP/182/2024 IA 1/2024 Stay Petition	M/S SRI VIJAYA LAKSHMI POLYMERS Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
198	WP/183/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S MAA MAHAMAYA Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
199	WP/184/2024 IA 1/2024 Stay Petition	M/S. SRI KSK PROFILES Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
200	WP/185/2024 IA 1/2024 Stay Petition	M/S SRI JAYA LAKSHMI INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
201	WA/202/2024 IA 1/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs SRI SRINIVAS RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
202	WA/244/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SRI VENKATESWARA RICE INDUSTRY	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
203	WA/251/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SRI VENKATA SURYA SUBBARAYA RAW AND BOILED RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI

204	WA/255/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SRI VENKATESWARA BOILED AND RAW RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
205	WA/262/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SIVA SATYA RICE INDUSTRY	METTA CHENDRA SEKHAR RAO	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
206	WA/267/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. MEINIKYAM RICE TRADERS	METTA CHENDRA SEKHAR RAO	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
207	WA/281/2024 IA 2/2024 Stay Petition	THE ANDHRA PRAESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs MADHAVI EDIBLE BRAN OILS PVT LTD	V V SATISH (SC for APEPDCL)	PUBLIC PROSECUTOR	EAST GODAVARI
208	WA/282/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs SHREE GOWTHAMI RICE INDUSTRIES	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
209	WA/286/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs BUCHIYYAMMA RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
210	WA/297/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. ANDHRA RICE PRODUCTS (P) LTD.	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
211	WA/301/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S LAKSHMI GANAPATHI RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
212	WA/306/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs K P R RICE MILL	METTA CHENDRA SEKHAR RAO	GP FOR ENERGY	EAST GODAVARI
213	WA/308/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs VAMSADHARA PAPER MILLS LTD.	METTA CHENDRA SEKHAR RAO	P NARASIMHA RAO GP FOR ENERGY	SRIKAKULAM

214	WA/322/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. JAYALAKSHMI PANDURANGA RICE MILL	METTA CHENDRA SEKHAR RAO	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
215	WA/323/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs SRI RAMALINGESWARA RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
216	WA/325/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SRI SRI SATYANARAYANA RAW AND BOILED RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
217	WA/326/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs SRI LAKSHMI VENKATESWARA AGRI PROCESSING UNIT	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
218	WA/327/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs NAVABHARAT TRADING COMPANY	METTA CHENDRA SEKHAR RAO	P NARASIMHA RAO GP FOR SERVICES I	EAST GODAVARI
219	WA/328/2024 IA 1/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SRI VENKATA RAMANA RICE TECH	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
220	WP/329/2024 IA 1/2024 Stay Petition	VENNAR CERAMICS LIMITED Vs THE STATE OF AP	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
221	WA/331/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs PADMASREE RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
222	WA/332/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SRI VENKATA RAMANA RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
223	WA/333/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs N S N REDDY RICE INDUSTRY	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI

224	WA/355/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs VAISHNAVI RICE INDUSTRIES	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
225	WA/356/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs SRI SURYA MODERN RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
226	WA/359/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs SRI KODANDARAMA BOILED AND RAW RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA REDDY GP FOR ENERGY	EAST GODAVARI
227	WA/361/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SRI VENKATA RAMACHANDRA RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
228	WA/365/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SRI RADHA KRISHNA RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
229	WA/378/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs MADHAVI OILS AND FATS	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
230	WA/384/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SRINIVASA RICE INDUSTRY	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
231	WA/389/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SRI SEETHARAMA RAW ON BOILED RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
232	WA/390/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs KRISHNA KIRITI FOOD PRODUCTS	METTA CHENDRA SEKHAR RAO	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
233	WP/391/2024 IA 1/2024 Stay Petition	M/S. ANJANI TILES LIMITED Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR

234	WA/393/2024 IA 1/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs RAJAHMUNDRY PAPER MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
235	WA/395/2024 IA 1/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. BEBO INTERNATIONAL	METTA CHENDRA SEKHAR RAO	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
236	WA/397/2024 IA 1/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs MEHAR OIL INDUSTREIS (P) LTD	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
237	WA/398/2024 IA 1/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SRI SURYA MODERN RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
238	WA/399/2024 IA 1/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. GAYATRI MODERN RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
239	WA/400/2024 IA 1/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SRI SRINIVASA RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
240	WA/401/2024 IA 1/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs SRI AYYAPPA RAW AND BOILED RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
241	WA/402/2024 IA 2/2024 Condone Delay Petition IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs VENKATESWARA AGRO PAPER PRODUCTS PVT LTD	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
242	WA/405/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. KRISHNA PRABHAS PAPER PRODUCTS LTD.	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
243	WA/406/2024 IA 1/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SRI AYYAPPA RICE INDUSTRY	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI

244	WA/412/2024 IA 1/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs SIVA KALYANI PAPERS LTD	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
245	WA/423/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs SREE KATYAYANI TRADERS	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
246	WA/426/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SREE RAMACHANDRA PAPER BOARDS (P) LTD.	METTA CHENDRA SEKHAR RAO	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
247	WA/427/2024 IA 1/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SREE GOWRIPUTRA AGRO PRODUCTS (P) LTD.	METTA CHENDRA SEKHAR RAO	P NARASIMHA RAO GP FOR ENERGY	WEST GODAVARI
248	WA/428/2024 IA 1/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs VENKATESWARA RICE INDUSTRY	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
249	WA/429/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SURYA CHANDRA MODERN RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
250	WA/430/2024 IA 1/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs SRI LAKSHMI SRINIVASA MODERN RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
251	WA/431/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs SRI LAKSHMI VENKATESWARA HYGENIC FOODS (P) LTD	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
252	WA/434/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs SRI VENKATA SAI RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
253	WA/435/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S.SURYA SREE RICE MILL	V V SATISH (SC for APEPDCL)	GP FOR ENERGY	EAST GODAVARI

254	WA/444/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. SRI RAMALINGESWARA PAPER PRODUCTS (P) LTD.	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
255	WA/445/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs SAI RAM RICE INDUSTRY	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
256	WA/447/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs SREE MAHALAKSHMI AGRO PRODUCTS	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
257	WA/450/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs M/S. M.G.R. RICE INDUSTRIES	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
258	WA/453/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs CHANDRIKA RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
259	WA/460/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs COASTAL AGRO INDUSTRIES LTD	METTA CHENDRA SEKHAR RAO	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
260	WA/461/2024 IA 2/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs SRI SRINIVASA RICE MILL	V V SATISH (SC for APEPDCL)	P NARASIMHA RAO GP FOR ENERGY	EAST GODAVARI
261	WA/462/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs COSTAL AGRO INDUSTRIES	METTA CHENDRA SEKHAR RAO	P NARASIMHA RAO GP FOR ENERGY	WEST GODAVARI
262	WA/463/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs COSTAL AGRO INDUSTRIES	METTA CHENDRA SEKHAR RAO	P NARASIMHA RAO GP FOR CIVIL SUPPLIES	WEST GODAVARI
263	WA/470/2024 IA 3/2024 Stay Petition	THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LIMITED Vs VENKATESWARA RICE INDUSTRY	V V SATISH (SC for APEPDCL)	GP FOR ENERGY	EAST GODAVARI

264	WP/500/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition IA 3/2024 Vacate Stay Petition	DR REDDYS LABORATORIES LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	SRIKAKULAM
265	WP/586/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition IA 3/2024 Vacate Stay Petition	DIVIS LABORATORIES LTD. Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
266	WP/594/2024 IA 1/2024 Stay Petition	M/S POORNA PRESSING INDUSTRIES Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
267	WP/680/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition IA 3/2024 Vacate Stay Petition	SRI LAKSHMI SURYA CHANDRA INDUSTRIES Vs THE STATE OF AP	RAMBABU KOPPINEEDI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
268	WP/797/2024 IA 1/2024 Stay Petition	SRI MAHALAKSHMI GRANITES Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
269	WP/798/2024 IA 1/2024 Stay Petition	M/S. HANUMAN EXPORTS Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
270	WP/810/2024 IA 1/2024 Stay Petition	VIJAYA LAKSHMI EXPORTS Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
271	WP/811/2024 IA 1/2024 Stay Petition	M/S VC NUTRIFOODS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
272	WP/816/2024 IA 1/2024 Stay Petition	M/S BHAVYA CEMENTS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
273	WP/818/2024 IA 1/2024 Stay Petition	M/S. TIRUMALA SAI EXPORTS Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
274	WP/819/2024 IA 1/2024 Stay Petition	SRI SAI TIRUMALA GRANITES Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
275	WP/824/2024 IA 1/2024 Stay Petition	MRS.TELAPROIU @ MANNAVA PADMALATHA Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
276	WP/870/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SYNMBIOSYS TECHNOLOGIES 2D Vs STATE OF ANDHRA PRADESH	V V SATISH	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM

277	WP/877/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	STYRAX PHARMA PRIVATE LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
278	WP/947/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S STYRAX LIFE SCIENCES PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
279	WP/988/2024 IA 1/2024 Stay Petition	M/S KOGANTI RAJESHWARI Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
280	WP/997/2024 IA 1/2024 Stay Petition	M/S SR CONSTRUCTIONS COMPANY Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
281	WP/1099/2024 IA 1/2024 Stay Petition	M/S MAHARISHI ALLOYS PVT LTD Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
282	WP/1123/2024 IA 1/2024 Stay Petition	M/S. LAKSHMI CHAITANYA ALLOYS Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
283	WP/1125/2024 IA 1/2024 Stay Petition	M/S JYOTI ROCKS AND EXPORTS PVT LTD Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
284	WP/1421/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI VENKATA SRI RAMAKRISHNA RICE MILL Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	CHITTOOR
285	WP/1437/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRILAJKSHMINIVASAMOD ERNRICEMILL Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
286	WP/1448/2024 IA 1/2024 Stay Petition	YARLAGADDA VENKATA RAO Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
287	WP/1490/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S.ARUNODAYA HOSPITALS PVT LTD. Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	SRIKAKULAM
288	WP/1491/2024 IA 1/2024 Stay Petition	PAMIDI RAJENDRA KUMAR Vs THE STATE OF ANDHRA PRADESH	BODDAPATI VIJAYA KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
289	WP/1505/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. KRISHNA INSTITUTE OF MEDICAL SCIENCES Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	EAST GODAVARI

290	WP/1524/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S.GREAT EASTERN MEDICAL SCHOOL AND HOSPITAL Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	SRIKAKULAM
291	WP/1532/2024 IA 1/2024 Stay Petition	SREELAKSHMI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
292	WP/1612/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S LIQUINOX GASES PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	SRIKAKULAM
293	WP/1623/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition IA 3/2024 Vacate Stay Petition	STEEL EXCHANGE INDIA LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
294	WP/1625/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S ATC TIRES AP PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
295	WP/1680/2024 IA 1/2024 Stay Petition	M/S.KAMADHENU FEEDS PVT LTD Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
296	WP/1682/2024 IA 1/2024 Stay Petition	MULPURI AQUA PROCESSORS PVT LTD Vs THE STATE OF ANDRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY GP FOR FINANCE PLANNING V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
297	WP/1776/2024 IA 1/2024 Stay Petition	M/S. LAILA NUTRACEUTICALS Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
298	WP/1781/2024 IA 1/2024 Stay Petition	MANGAL INDUSTRIES LIMITED Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
299	WP/1782/2024 IA 1/2024 Stay Petition	M/S JYOTHI QUARTZ SURFACES Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
300	WP/1783/2024 IA 1/2024 Stay Petition	M/S JYOTHI GRANITE EXPORTS INDIA PVT LTD Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
301	WP/1784/2024 IA 1/2024 Stay Petition	KWALITY FEEDS LIMITED Vs STATE OF ANDHRA PRADESH	AVULA AKASH	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
302	WP/1786/2024 IA 1/2024 Stay Petition	M/S PI DATA CENTERS PVT LTD Vs STATE OF ANDHRA PRADESH	AVULA AKASH	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR

303	WP/1791/2024 IA 1/2024 Stay Petition	M/S KURNOOL RAINBOW HOSPITAL Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL)	KURNOOL
304	WP/1793/2024 IA 1/2024 Stay Petition	M/S ANJALEE ROCKS Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
305	WP/1800/2024 IA 1/2024 Stay Petition	M/S QUARTZ KRAFT LLP Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
306	WP/1813/2024 IA 1/2024 Stay Petition	M/S ANJALEE NATURE WORKS Vs .STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
307	WP/1818/2024 IA 1/2024 Stay Petition	M/S. SAVEERA INSTITUTE OF MEDICAL SCIENCES PVT LTD Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
308	WP/1819/2024 IA 1/2024 Stay Petition	M/S GOWRI SANKAR GRANITES Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
309	WP/1865/2024 IA 1/2024 Stay Petition	M/S ANJALEE GRANTIES PVT LTD Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
310	WP/1873/2024 IA 1/2024 Stay Petition	M/S RARE ROCKS Vs .STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
311	WP/1874/2024 IA 1/2024 Stay Petition	M/S RAVILEELA GRANITES LIMITED Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
312	WP/1908/2024 IA 1/2024 Stay Petition	DON BOSCO EDUCATION SOCIETY Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
313	WP/1910/2024 IA 1/2024 Stay Petition	NANNAPANENI VENKATA RAMAIAH Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
314	WP/1919/2024 IA 1/2024 Stay Petition	DR KOMMINENI VEERA SANKARA RAO Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
315	WP/1921/2024 IA 1/2024 Stay Petition	INDIRA EDUCATIONAL SOCIETY Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR

316	WP/1981/2024 IA 1/2024 Stay Petition IA 2/2024 Stay Petition IA 3/2024 Injunction Petition IA 4/2024 Vacate Stay Petition	PEARL BEVARAGES LIMITED Vs THE STATE OF AP	VIVEK CHANDRA SEKHAR S	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
317	WP/2002/2024 IA 1/2024 Stay Petition IA 2/2024 Stay Petition IA 3/2024 Injunction Petition IA 4/2024 Vacate Stay Petition	ACTIS GENERICS PRIVATE LIMITED Vs THE STATE OF AP	VIVEK CHANDRA SEKHAR S	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
318	WP/2006/2024 IA 1/2024 Stay Petition IA 2/2024 Stay Petition IA 3/2024 Injunction Petition	M/S PEARL BEVARAGES LIMITED. Vs STATE OF ANDHRA PRADESH	VIVEK CHANDRA SEKHAR S	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
319	WP/2071/2024 IA 1/2024 Stay Petition	M / S. PLANTEX (PROPRIETARY CONCERN) Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
320	WP/2087/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI ALLURI SEETHA RAMA RAJU EDUCATIONAL SOCIETY Vs THE STATE OF AP	MEDAPATI SANTOSH REDDY	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
321	WP/2158/2024 IA 1/2024 Stay Petition	LAILA HOTELS AND RESORTS PVT LTD Vs THE STATE OF AP	MEDAPATI SANTOSH REDDY	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
322	WP/2165/2024 IA 1/2024 Stay Petition	KRISHNA BOTTLERS PVT. LTD Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
323	WP/2183/2024 IA 1/2024 Stay Petition	LAILA NUTRACEUTICALS Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
324	WP/2200/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	S S S V K COLD STORAGE (P) LTD Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) METTA CHANDRASEKHARA RAO	VIZIANAGARAM
325	WP/2204/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI SATYA SRINIVASA COLD STORAGE (P) LTD Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
326	WP/2205/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	YATINDRA COLD STORAGE (P) LTD Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	SRIKAKULAM
327	WP/2207/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	NOOKALAMMA COLD STORAGE (P) LTD Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) METTA CHANDRASEKHARA RAO	VIZIANAGARAM

328	WP/2209/2024 IA 1/2024 Stay Petition	M/S. S.B. GRANITES Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
329	WP/2210/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	KONATHAL COLD STORAGE (P) LTD Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) METTA CHANDRASEKHARA RAO	VISAKHAPATNAM
330	WP/2211/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S.SRI NARAYANA COLD STORAGE Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) METTA CHANDRASEKHARA RAO	VIZIANAGARAM
331	WP/2213/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S.SHREE SAI KRISHNA AGRO COLD STORAGES (P) LTD Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) METTA CHANDRASEKHARA RAO	VIZIANAGARAM
332	WP/2214/2024 IA 1/2024 Stay Petition	MRS. SANAMPUDI NAGENDRAMMA Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
333	WP/2215/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	VEDAMATA INFRA PROJECTS (P) LTD Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) METTA CHANDRASEKHARA RAO V V SATISH (SC for APEPDCL)	SRIKAKULAM
334	WP/2216/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	BANGARAMMA INDUSTRIES PRIVATE LIMITED Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) METTA CHANDRASEKHARA RAO	VIZIANAGARAM
335	WP/2225/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	NOOKAMBIKA COLD STORAGE (P) LTD Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) METTA CHANDRASEKHARA RAO	VISAKHAPATNAM
336	WP/2264/2024 IA 1/2024 Stay Petition	ANDHRA HOSPITAL VIJAYAWADA PVT LTD Vs THE STATE OF ANDHRA PRADESH	AVULA AKASH	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
337	WP/2272/2024 IA 1/2024 Stay Petition IA 2/2024 Stay Petition IA 3/2024 Injunction Petition IA 5/2024 Vacate Stay Petition	M/S.LANTECH PHARMACEUTICALS LTD. Vs STATE OF ANDHRA PRADESH	VIVEK CHANDRA SEKHAR S	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	SRIKAKULAM
338	WP/2281/2024 IA 1/2024 Stay Petition	BLOSSOMS RESEARCH CENTER AND HEALTHCARE Vs THE STATE OF ANDHRA PRADESH	AVULA AKASH	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
339	WP/2326/2024 IA 1/2024 Stay Petition	SRI PVN RAW AND BOILED RICE MILL Vs THE STATE OF AP	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
340	WP/2361/2024 IA 1/2024 Stay Petition	SAKKU PROPERTIES PVT LTD Vs THE STATE OF AP	MEDAPATI SANTOSH REDDY	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR

341	WP/2365/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S.VENKATRAMA POULTRIES PVT. LTD Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
342	WP/2366/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	VENKATARAMA POULTRIES PVT LTD Vs THE STATE OF AP	MEDAPATI SANTOSH REDDY	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
343	WP/2368/2024 IA 1/2024 Stay Petition	SRIHANUMATH KALIVARA PRASAD BABU CHEMICALS PVT LTD Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
344	WP/2369/2024 IA 1/2024 Stay Petition	SRI LAKSHMI VENKATESWARA RANDB RICE MILL Vs STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
345	WP/2379/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S SAABIR AND JKD ICE PLANT Vs THE STATE OF ANDHRA PRADESH	K V L NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
346	WP/2382/2024 IA 1/2024 Stay Petition	PARUCHURI DHARMA TEJA Vs THE STATE OF AP	MEDAPATI SANTOSH REDDY	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
347	WP/2383/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	DELTA PAPER MILLS PVT LTD Vs THE STATE OF AP	MEDAPATI SANTOSH REDDY	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
348	WP/2388/2024 IA 1/2024 Stay Petition IA 2/2024 Stay Petition IA 3/2024 Direction Petition IA 5/2024 Vacate Stay Petition	M/S. ANDHRA ORGANICS LTD. Vs THE STATE OF ANDHRA PRADESH	VIVEK CHANDRA SEKHAR S	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	SRIKAKULAM
349	WP/2400/2024 IA 1/2024 Stay Petition	SAMATHA RUBBER INDUSTRIES Vs THE STATE OF AP	MEDAPATI SANTOSH REDDY	GP FOR ENERGY (AP) GP FOR FINANCE PLANNING V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
350	WP/2401/2024 IA 1/2024 Stay Petition	M/S.VENKATRAMA POULTRIES PVT. LTD Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
351	WP/2433/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	FYSOLATE TECHNOLOGIES Vs THE STATE OF AP	MEDAPATI SANTOSH REDDY	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
352	WP/2476/2024 IA 1/2024 Stay Petition	M/S COASTAL POLYMERS Vs .STATE OF ANDHRA PRADESH	AVULA AKASH	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
353	WP/2479/2024 IA 1/2024 Stay Petition	M/S COASTAL FEEDS Vs STATE OF ANDHRA PRADESH	AVULA AKASH	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA

354	WP/2481/2024 IA 1/2024 Stay Petition	NUTRI FEEDS Vs THE STATE OF AP	AVULA AKASH	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
355	WP/2530/2024 IA 1/2024 Stay Petition	M/S VIRTUE INDUSTRIES Vs STATE OF ANDHRA PRADESH	AVULA AKASH	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
356	WP/2551/2024 IA 1/2024 Stay Petition	SRI AQUA FEEDS Vs STATE OF ANDHRA PRADESH	AVULA AKASH	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
357	WP/2552/2024 IA 1/2024 Stay Petition	MRS. VIAJAYA LAKSHMI DODDA Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
358	WP/2553/2024 IA 1/2024 Stay Petition	MR. DEVARAPALLI MURALI KRISHNA Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
359	WP/2554/2024 IA 1/2024 Stay Petition	M/S. AVENIR GRANITES Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
360	WP/2556/2024 IA 1/2024 Stay Petition	MRS. MASTANAMMA GATTUPALLI Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
361	WP/2557/2024 IA 1/2024 Stay Petition	M/S. SAI GRANITES Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
362	WP/2559/2024 IA 1/2024 Stay Petition	MRS. TULABANDULA VINDYA RANI Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
363	WP/2562/2024 IA 1/2024 Stay Petition	M/S. JAHNAVI SRI GRANITES Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
364	WP/2563/2024 IA 1/2024 Stay Petition	MR. DEVINENI SRINIVASA RAO Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
365	WP/2565/2024 IA 1/2024 Stay Petition	MRS. DEVINENI PADMAVATHI Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
366	WP/2568/2024 IA 1/2024 Stay Petition	M/S. SRI MAHALAKSHMI SAI EXPORTS Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
367	WP/2569/2024 IA 1/2024 Stay Petition	M/S. VIJAYA HANUMAN EXPORTS Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM

368	WP/2571/2024 IA 1/2024 Stay Petition	MRS. DEVARAPALLI VENKATARATNAM Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
369	WP/2572/2024 IA 1/2024 Stay Petition	M/S. LAKSHMI TIRUMALA EXPORTS Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
370	WP/2573/2024 IA 1/2024 Stay Petition	M/S. SRI KAKATIYA GRANITES Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
371	WP/2626/2024 IA 1/2024 Stay Petition	M/S.SRI GANESH GRANITES Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
372	WP/2644/2024 IA 1/2024 Stay Petition	VEMURI VISWEJA Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
373	WP/2674/2024 IA 1/2024 Stay Petition	M/S.SIVA JYOTHI GRANITES Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
374	WP/2676/2024 IA 1/2024 Stay Petition	M/S.LAKSHMI NARASIMHA GRANITES Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
375	WP/2677/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S SRI BHAVANI CASTINGS LIMITED Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	EAST GODAVARI
376	WP/2682/2024 IA 1/2024 Stay Petition	MR.VANKAYALAPATI MARIYADAS Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
377	WP/2686/2024 IA 1/2024 Stay Petition	M/S.V R INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
378	WP/2697/2024 IA 1/2024 Stay Petition	SUBHASRI GRANITES Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
379	WP/2699/2024 IA 1/2024 Stay Petition	M/S.HARSHINI EXPORTS Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
380	WP/2700/2024 IA 1/2024 Stay Petition	M/S. SRI GAYATHRI INDUSTRIES Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
381	WP/2702/2024 IA 1/2024 Stay Petition	MRS.KOTAPATI KOMALI Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM

382	WP/2720/2024 IA 1/2024 Stay Petition	M/S. SIVA JYOTHI GRANITE EXPORTS Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
383	WP/2721/2024 IA 1/2024 Stay Petition	M/S.VENKATADRI GRANITES Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
384	WP/2724/2024 IA 1/2024 Stay Petition	M/S SAI SIVA GRANITES Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
385	WP/2727/2024 IA 1/2024 Stay Petition	MR.SADASIVA RAO SINGU Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
386	WP/2729/2024 IA 1/2024 Stay Petition	MRS.TULABANDULA ADILAKSHMI Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
387	WP/2731/2024 IA 1/2024 Stay Petition	M/S SRI GAYATHRI EXPORTS Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
388	WP/2733/2024 IA 1/2024 Stay Petition	M/S.SAI GRANITES Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
389	WP/2736/2024 IA 1/2024 Stay Petition	MRS.SRI VANI KONDRAGUNTA Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
390	WP/2741/2024 IA 1/2024 Stay Petition	V S ECOBLOCKS PRIVATE LIMITED Vs THE STATE OF AP	SATYANARAYANA NIMMALA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
391	WP/2748/2024 IA 1/2024 Stay Petition	MRS.TALLURI SANDYA RANI Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
392	WP/2749/2024 IA 1/2024 Stay Petition	MR PUTCHAKAYALA SUBBA RAMAIAH Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
393	WP/2752/2024 IA 1/2024 Stay Petition	MRS.KOLLURI VENKATA RATNAM Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
394	WP/2755/2024 IA 1/2024 Stay Petition	PONAKALA JHANSI Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
395	WP/2757/2024 IA 1/2024 Stay Petition	MR. YENUGANTI YEDUKONDALU Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM

396	WP/2763/2024 IA 1/2024 Stay Petition	PONAKALA SATYA NARAYANA Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
397	WP/2812/2024 IA 1/2024 Stay Petition	HANUMAN EXPORTS Vs THE STATE OF AP	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
398	WP/2820/2024 IA 1/2024 Stay Petition	DELTA SUGARS LIMITED Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
399	WP/2837/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	K P R AGROCHEM LTD Vs THE STATE OF AP	C.PANINI SOMAYAJI	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	EAST GODAVARI
400	WP/2852/2024 IA 1/2024 Stay Petition	HELP HOSPITALS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
401	WP/2896/2024 IA 1/2024 Stay Petition	KODALI VENKATA SUBBA RAO Vs THE STATE OF AP	KILARU NITHIN KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
402	WP/2943/2024 IA 1/2024 Stay Petition	NARRA SIVA SUBBALAKSHMI Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
403	WP/2993/2024 IA 1/2024 Direction Petition	PREMIER AGRO INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	K V UPENDRA GUPTA	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
404	WP/3022/2024 IA 1/2024 Stay Petition	M/S. ASWINTH GRANITES AND EXPORTS Vs THE STATE OF ANDHRA PRADESH	B SOMASEKHAR	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
405	WP/3024/2024 IA 1/2024 Stay Petition	M/S.SREE ABHAYAHASTA GRANITES Vs THE STATE OF ANDHRA PRADESH	B SOMASEKHAR	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
406	WP/3026/2024 IA 1/2024 Stay Petition	M/S.HARSHA GRANITES Vs THE STATE OF ANDHRA PRADESH	B SOMASEKHAR	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
407	WP/3027/2024 IA 1/2024 Stay Petition	M/S. RAGHURAM GRANITES Vs THE STATE OF ANDHRA PRADESH	B SOMASEKHAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
408	WP/3034/2024 IA 1/2024 Stay Petition	M/S. PAVAN PUTRA GRANITES Vs THE STATE OF ANDHRA PRADESH	B SOMASEKHAR	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
409	WP/3035/2024 IA 1/2024 Stay Petition	VALLURU VENKATA RAMAKRISHNA Vs THE STATE OF AP	KILARU NITHIN KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA

410	WP/3045/2024 IA 1/2024 Stay Petition	SREE VIHAR AGRO TECH PVT LTD Vs THE STATE OF AP	KILARU NITHIN KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
411	WP/3093/2024 IA 1/2024 Stay Petition	SIDDHARTHA INNOPACK INDUSTRIES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
412	WP/3096/2024 IA 1/2024 Stay Petition	M/S SAI SRINIVASA GRANITES Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
413	WP/3101/2024 IA 1/2024 Stay Petition	M/S.SAI SRINIVASA MINERALS Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
414	WP/3102/2024 IA 1/2024 Stay Petition	MRS VEMULAPALLI LAKSHMI Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
415	WP/3104/2024 IA 1/2024 Stay Petition	MRS.SARADA PENTELA Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
416	WP/3106/2024 IA 1/2024 Stay Petition	M/S. SAI SRINIVASA EXPORTS Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
417	WP/3125/2024 IA 1/2024 Stay Petition	M/S.SAI STONES Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
418	WP/3135/2024 IA 1/2024 Stay Petition	M/S ANJANEYA VILAS Vs THE STATE OF ANDHRA PRADESH	MEKALA ANUSHA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
419	WP/3144/2024 IA 1/2024 Stay Petition	KRISHNA FOODS AND AQUA MINERALS Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
420	WP/3155/2024 IA 1/2024 Stay Petition	ARCHIMEDIS LABORATORIES PVT LTD Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
421	WP/3163/2024 IA 1/2024 Stay Petition	SRI GANGA STONE EXPORTS Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
422	WP/3170/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	TASTY FRUIT BEVARAGES Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
423	WP/3172/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S TAGOOR LABORATORIES PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI

424	WP/3178/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	LAKSHMI POLYMERS Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
425	WP/3191/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. GLAND PHARMA LIMITED Vs THE STATE OF ANDHRA PRADESH	T BALAJI	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
426	WP/3223/2024 IA 1/2024 Stay Petition	M/S. GLAND PHARMA LIMITED Vs THE STATE OF ANDHRA PRADESH	T BALAJI	GP FOR ENERGY (AP)	VISAKHAPATNAM
427	WP/3334/2024 IA 1/2024 Stay Petition IA 2/2024 Stay Petition IA 3/2024 Direction Petition IA 4/2024 Vacate Stay Petition	SARACA LABORATORIES LTD Vs THE STATE OF AP	VIVEK CHANDRA SEKHAR S	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	SRIKAKULAM
428	WP/3385/2024 IA 1/2024 Stay Petition	ALANKAR HOTELS AND RESORTS INDIA PRIVASTE LIMITED Vs THE STATE OF AP	KILARU NITHIN KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
429	WP/3388/2024 IA 1/2024 Stay Petition	VALLURU V BASAVIAH Vs THE STATE OF AP	KILARU NITHIN KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
430	WP/3435/2024 IA 1/2024 Stay Petition	M/S. EVEREST ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	M.V.RAMANA KUMARI	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
431	WP/3486/2024 IA 1/2024 Stay Petition	SIDDHARTHA INNOPACK INDUSTRIES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
432	WP/3591/2024 IA 1/2024 Stay Petition	SHORE VIEW HOSPITALITY PRIVATE LIMITED Vs THE STATE OF AP	KILARU NITHIN KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
433	WP/3595/2024 IA 1/2024 Stay Petition	MUSUNURU DURGA PRASAD Vs THE STATE OF AP	KILARU NITHIN KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
434	WP/3606/2024 IA 1/2024 Stay Petition	M/S SIFLON PHARMA PVT LTD. Vs THE STATE OF ANDHRA PRADESH	AVULA AKASH	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V R REDDY KOVVURI(SC FOR APSPDCL) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
435	WP/3641/2024 IA 1/2024 Stay Petition	M/S. HARIPRIYA INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	B SOMASEKHAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR

436	WP/3695/2024 IA 1/2024 Stay Petition	M/S.SUBHAGIRI STONE CRUSHER. Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
437	WP/3728/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SIRAZEE TILES PVT LTD Vs STATE OF ANDHRA PRADESH	NAGA PRAVEEN VANKAYALAPATI	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
438	WP/3739/2024 IA 1/2024 Stay Petition	M/S.SRI VIJAYA GRANITES PVT. LTD. Vs .THE STATE OF ANDHRA PRADESH	VMR LEGAL	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
439	WP/3804/2024 IA 1/2024 Stay Petition	ANUMALISETTY MAHESH Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY (AP)	VISAKHAPATNAM
440	WP/3808/2024 IA 1/2024 Stay Petition	M/S. SRI BHAVANI STONE CRUSHER Vs THE STATE OF ANDHRA PRADESH	AKHIL KRISHNAN	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
441	WP/3809/2024 IA 1/2024 Stay Petition	LAVU EDUCATIONAL SOCIETY Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
442	WP/3810/2024 IA 1/2024 Stay Petition	M/S. VALLABANENI CONSTRUCTIONS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	AKHIL KRISHNAN	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
443	WP/3811/2024 IA 1/2024 Stay Petition	M/S SAPTHAGIRI INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
444	WP/3814/2024 IA 1/2024 Stay Petition	TRIPURANENI NAGENDRA KUMAR Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
445	WP/3833/2024 IA 1/2024 Stay Petition	M/S SHELTON HOSPITALITY PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY (AP) V V SATISH (SC for APEPDCL)	EAST GODAVARI
446	WP/3977/2024 IA 1/2024 Stay Petition	M/S.ANJANEYA GRANITES Vs .STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
447	WP/4001/2024 IA 1/2024 Stay Petition	M/S.VIGNESHWARA GRANITES Vs THE STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
448	WP/4208/2024 IA 1/2024 Stay Petition	PRANETHA MINERALS Vs THE STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE

449	WP/4212/2024 IA 1/2024 Stay Petition	M/S. SRI CHAITANYA EDUCATIONAL COMMITTEE Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
450	WP/4214/2024 IA 1/2024 Stay Petition	GUNJI RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY	VISAKHAPATNAM
451	WP/4221/2024 IA 1/2024 Stay Petition	M/S VAIBHAVI INFRASTRUCTURES PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
452	WP/4256/2024 IA 1/2024 Stay Petition	INNOTEL HOTEL Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
453	WP/4276/2024 IA 1/2024 Stay Petition	M/S SAI BALA COLD STORAGE Vs STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
454	WP/4350/2024 IA 1/2024 Stay Petition	BOPPANA MEDICARE Vs THE STATE OF AP	VENKAT CHALASANI	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
455	WP/4351/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SHIVA SANKARA PAPER MILLS Vs THE STATE OF ANDHRA PRADESH	JYOTHI ESWAR GOGINENI	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
456	WP/4352/2024 IA 1/2024 Stay Petition	ARMAN ICE AND COLD STORAGE Vs THE STATE OF AP	KILARU NITHIN KRISHNA	GP FOR ENERGY (AP) V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
457	WP/4363/2024 IA 1/2024 Stay Petition	M/S. SRI KANAKAMAHA LAKSHMI ICE PLANT Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY	VISAKHAPATNAM
458	WP/4373/2024 IA 1/2024 Stay Petition	LEELA MARINES Vs THE STATE OF AP	KILARU NITHIN KRISHNA	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
459	WP/4406/2024 IA 1/2024 Stay Petition	M/S. VIJAYA BALAJI GRANITES Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
460	WP/4414/2024 IA 1/2024 Stay Petition	ROYAL GRANITES AND EXPORTS Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
461	WP/4465/2024 IA 1/2024 Stay Petition	NAVEENA KONDABOLU Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
462	WP/4477/2024 IA 1/2024 Stay Petition	M/S CIFAL HERBAL PVT LTD Vs THE STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE

463	WP/4527/2024 IA 1/2024 Stay Petition	MRS. AMARTALURI APARNA Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
464	WP/4528/2024 IA 1/2024 Stay Petition	KALYANI KONETI Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
465	WP/4529/2024 IA 1/2024 Stay Petition	MRS. SUSEELA AMARTALURI Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
466	WP/4569/2024 IA 1/2024 Stay Petition	M/S. VIJAYA LAKSHMI COTTON AND GINNING MILL Vs THE STATE OF ANDHRA PRADESH	SHAGUFTA JAHAN NOOR	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
467	WP/4596/2024 IA 1/2024 Stay Petition	KRISHNA SAI GRANITES INDIA PVT LTD Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
468	WP/4603/2024 IA 1/2024 Stay Petition	M/S B.V.L. EXPORTS PVT LTD Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
469	WP/4606/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S SWETHA ICE INDUSTRY Vs THE STATE OF ANDHRA PRADESH	K V L NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
470	WP/4618/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	NIKNAM CHEMICALS PVT LTD Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
471	WP/4620/2024 IA 1/2024 Stay Petition	M/S JSW CEMENT LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
472	WP/4623/2024 IA 1/2024 Stay Petition	ULTA TECH CEMENT LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	ANANTAPUR
473	WP/4625/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	VIZAG HOSPITAL AND CANCER RESEARCH CENTRE PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
474	WP/4630/2024 IA 1/2024 Stay Petition	M/S ROCKS FOREVER INC Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
475	WP/4639/2024 IA 1/2024 Stay Petition	M/S SRI SAI VENKATA MANJUNATHA GRANITES Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM

476	WP/4641/2024 IA 1/2024 Stay Petition	M/S BRINDAVAN GRANITES Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
477	WP/4643/2024 IA 1/2024 Stay Petition	M/S KRISHNA SAI EXPORTS Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
478	WP/4644/2024 IA 1/2024 Stay Petition	SRI GANGA GRANITES Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
479	WP/4648/2024 IA 1/2024 Stay Petition	M/S KRISHNA SAI GRANITES Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
480	WP/4656/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SANVIRA BIO SCIENCES PVT LIMITED Vs THE STATE OF AP	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
481	WP/4739/2024 IA 1/2024 Stay Petition	MANOJ VAIBHAV GEMS N JEWELLERS LIMITED Vs THE STATE OF AP	KILARU NITHIN KRISHNA	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
482	WP/4753/2024 IA 1/2024 Stay Petition	M/S. ANJANEYA OIL MILL Vs THE STATE OF ANDHRA PRADESH	SHAIK MEERAVALI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
483	WP/4758/2024 IA 1/2024 Stay Petition	SRI SARVANI ROCKS Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
484	WP/4760/2024 IA 1/2024 Stay Petition	SRI BALAJI COLD STORAGE Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
485	WP/4761/2024 IA 1/2024 Stay Petition	PENTYALA COLD STORAGE Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
486	WP/4765/2024 IA 1/2024 Stay Petition	LAVA KUSA GRANITES Vs THE STATE OF AP	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
487	WP/4777/2024 IA 1/2024 Stay Petition	SRI VANI GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
488	WP/4817/2024 IA 1/2024 Stay Petition	MULLAGURU ANANTHA RAMUDU Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
489	WP/4897/2024 IA 1/2024 Stay Petition	MR. SRINIVASA RAO GORANTLA Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM

490	WP/4902/2024 IA 1/2024 Stay Petition	MR. ANJANEYULU KAKKERA Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
491	WP/4907/2024 IA 1/2024 Stay Petition	M/S. TRINETHRA OVERSEAS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
492	WP/4946/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SREE SUDHEER CERAMICS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	NAGA PRAVEEN VANKAYALAPATI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
493	WP/4990/2024 IA 1/2024 Stay Petition	KILARU RAMAMOHANA RAO Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
494	WP/5134/2024 IA 1/2024 Stay Petition	PGN RICE INDUSTRY Vs THE STATE OF AP	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
495	WP/5136/2024 IA 1/2024 Stay Petition	VIZAG PROFILES PRIVATE LIMITED Vs THE STATE OF AP	KILARU NITHIN KRISHNA	GP FOR ENERGY	VISAKHAPATNAM
496	WP/5232/2024 IA 1/2024 Stay Petition	SRI BALAJI EDUCATIONAL SOCIETY Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
497	WP/5253/2024 IA 1/2024 Stay Petition	KSRM COLLEGE OF ENGINEERING Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
498	WP/5255/2024 IA 1/2024 Stay Petition	M/S SWATHI GRANITES Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
499	WP/5271/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SUKRUTHI AGRO INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
500	WP/5277/2024 IA 1/2024 Stay Petition	VYTLA KANAKA DURGA RAO Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
501	WP/5279/2024 IA 1/2024 Stay Petition	M/S. SITA TRADING COMPANY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
502	WP/5284/2024 IA 1/2024 Stay Petition	SRI MATHANGI MATHA AGROS (P) LTD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	WEST GODAVARI

503	WP/5316/2024 IA 1/2024 Stay Petition	IESWARYAMBICA ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
504	WP/5322/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	TEJA AGROS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
505	WP/5338/2024 IA 1/2024 Stay Petition	M/S SRI SRINIVASA OIL MILL Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
506	WP/5347/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI VENKATA RATNAMMA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
507	WP/5353/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. ALIVELU AGRO PRODUCTS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
508	WP/5355/2024 IA 1/2024 Stay Petition	SRI VIJAYA LESWARYAMBICA ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
509	WP/5357/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	VENKATA VINAYAKA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
510	WP/5388/2024 IA 1/2024 Stay Petition	LOTUS FOOD WORKS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP)	EAST GODAVARI
511	WP/5389/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. AGRI BITE ENERGY FOODS (P) LTD. Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
512	WP/5392/2024 IA 1/2024 Stay Petition	M/S. SRI SAI LAKSHMI GRANITES Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
513	WP/5394/2024 IA 1/2024 Stay Petition	KAMEPALLI EXPORTS Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
514	WP/5399/2024 IA 1/2024 Stay Petition	KAMEPALLI GRANITES AND EXPORTS Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
515	WP/5400/2024 IA 1/2024 Stay Petition	M/S LEON FOOD PRODUCTS Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR

516	WP/5401/2024 IA 1/2024 Stay Petition	KRISHNAVENI GRANITES Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
517	WP/5405/2024 IA 1/2024 Stay Petition	M/S.K. SAMRAJYAM Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
518	WP/5416/2024 IA 1/2024 Stay Petition	KAMEPALLI GRANITES Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
519	WP/5417/2024 IA 1/2024 Stay Petition	KAMEPALLI ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
520	WP/5437/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	VIJAYA RUDRA GRANITES Vs THE STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
521	WP/5448/2024 IA 1/2024 Stay Petition	SUGAVASI JANAKI RAM Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
522	WP/5460/2024 IA 1/2024 Stay Petition	KOMMA RAM PAVAN REDDY Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
523	WP/5462/2024 IA 1/2024 Stay Petition	SRI VIJAYA MARUTHI EXPORTS Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
524	WP/5475/2024 IA 1/2024 Stay Petition	M/S.SRI SAI GANESH STONE CRUSHERS Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
525	WP/5486/2024 IA 1/2024 Stay Petition	BMR INDUSTRIES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
526	WP/5501/2024 IA 1/2024 Stay Petition	AMARAVATHI ROCKS Vs THE STATE OF ANDHRA PRADESH	YADAVALLI RAMESH	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
527	WP/5509/2024 IA 1/2024 Stay Petition	M/S. PRASAD ORGANICS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	MANIKANTA THOTA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
528	WP/5521/2024 IA 1/2024 Stay Petition	BR STONE CRUSHERS Vs THE STATE OF AP	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM

529	WP/5531/2024 IA 1/2024 Stay Petition	BR GRANITES AND EXPORTS Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
530	WP/5534/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S LAVU EDUCATIONAL SOCIETY Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V R REDDY KOVVURI (SC FOR APCPDCL)	VISAKHAPATNAM
531	WP/5537/2024 IA 1/2024 Stay Petition	M/S VARUN SHRIMP HATCHARIES PVT.LTD Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
532	WP/5539/2024 IA 1/2024 Stay Petition	SREE SANNIDHI FOODS PRIVATE LIMITED Vs THE STATE OF AP	DIVYA A	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
533	WP/5548/2024 IA 1/2024 Stay Petition	K S R GRANITES Vs THE STATE OF ANDHRA PRADESH	AKHIL KRISHNAN	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
534	WP/5551/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SURANA PIPES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
535	WP/5554/2024 IA 1/2024 Stay Petition	M/S KALIMA GRANITES Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
536	WP/5555/2024 IA 1/2024 Stay Petition	M/S SREE SUBRAHMANYESWARA SWAMY GRANITES Vs STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
537	WP/5556/2024 IA 1/2024 Stay Petition	SRI GANESH STONE CRUSHER Vs THE STATE OF AP	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
538	WP/5559/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. INDIAN RUBBER INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
539	WP/5561/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	LAND MARK HOTEL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
540	WP/5563/2024 IA 1/2024 Stay Petition	CHAUDHARY EDIBLES PVT LTD Vs THE STATE OF AP	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
541	WP/5572/2024 IA 1/2024 Stay Petition	M/S. M.S.R. ICE INDUSTRY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
542	WP/5573/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S SRI LAKSHMI BHAVANI RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI

543	WP/5575/2024 IA 1/2024 Stay Petition	M/S. DHANALAKSHMI ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
544	WP/5578/2024 IA 1/2024 Direction Petition	SRI LAKSHMI RICE MILL Vs THE STATE OF ANDHRA PRADESH	JYOTHI ESWAR GOGINENI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
545	WP/5600/2024 IA 1/2024 Stay Petition	M/S. SELTZER BEVERAGES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
546	WP/5621/2024 IA 1/2024 Stay Petition	M/S. SRI SEA FOODS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
547	WP/5625/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	GOKULA KRISHNA AGRO TECH Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
548	WP/5631/2024 IA 1/2024 Stay Petition	JAYA SRI SAI ICE FACTORY AND COLD STORAGE Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
549	WP/5633/2024 IA 1/2024 Stay Petition	M/S. SRI VIJAYA DURGA ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
550	WP/5635/2024 IA 1/2024 Stay Petition	M/S. SURENDRA SOLVENT OIL (P) LTD. Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
551	WP/5673/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S DHATRE UDYOG LIMITED Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
552	WP/5704/2024 IA 1/2024 Stay Petition	SRI SURYA DATTA TRADERS Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
553	WP/5708/2024 IA 1/2024 Stay Petition	SRI VENKATESWARA ICE INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
554	WP/5711/2024 IA 1/2024 Stay Petition	M/S. VENKATA SURYA TRADERS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
555	WP/5716/2024 IA 1/2024 Stay Petition	NEAL AQUAL FORMS (P) LTD Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
556	WP/5723/2024 IA 1/2024 Stay Petition	RAGHUNATH DYE-CHEM P. LTD Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL

557	WP/5734/2024 IA 1/2024 Stay Petition	M/S. SARMA CYLINDERS Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
558	WP/5784/2024 IA 1/2024 Stay Petition	ANDHRA HOSPITALS (ELURU) PVT LTD Vs THE STATE OF ANDHRA PRADESH	AVULA AKASH	GP FOR ENERGY (AP)	VISAKHAPATNAM
559	WP/5792/2024 IA 1/2024 Stay Petition	M/S. SAI SRINIVASA GARDEN Vs THE STATE OF ANDHRA PRADESH	MANTHRI KIRAN KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
560	WP/5823/2024 IA 1/2024 Stay Petition	ANDHRA GRANITES AND MINERALS Vs THE STATE OF ANDHRA PRADESH	AKHIL KRISHNAN	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
561	WP/5829/2024 IA 1/2024 Stay Petition	M/S. CINE EXHIBITORS ASSOCIATION OF ANDHRA PRADESH Vs STATE OF ANDHRA PRADESH	SURYA TEJA ANUMOLU	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
562	WP/5831/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. CINE EXHIBITORS ASSOCIATION OF ANDHRA PRADESH Vs THE STATE OF ANDHRA PRADESH	SURYA TEJA ANUMOLU	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
563	WP/5864/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. COSY WORLD RESORTS LTD. Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	EAST GODAVARI
564	WP/5865/2024 IA 1/2024 Stay Petition	M/S. SRI RAMA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	WEST GODAVARI
565	WP/5873/2024 IA 1/2024 Direction Petition	M/S. SRI SAI RAM ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
566	WP/5874/2024 IA 1/2024 Stay Petition	GOVIND ALUMINUM (P) LTD Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
567	WP/5876/2024 IA 1/2024 Stay Petition	M/S. SASI ROCKS Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
568	WP/5881/2024 IA 1/2024 Stay Petition	BALAJI GRANITES Vs THE STATE OF AP	MADHAVA RAO NALLURI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
569	WP/5889/2024 IA 1/2024 Stay Petition	GOKUL AGRO RESOURCES LTD Vs STATE OF AP	DODDALA PRUDHVI TEJA	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
570	WP/5899/2024 IA 1/2024 Stay Petition	M/S. S.V.R. ICE AND COLD STORAGE Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI

571	WP/5900/2024 IA 1/2024 Stay Petition	M/S. SESA SAI ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
572	WP/5902/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	CHANDVASIA EXPORTS (P) LTD Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
573	WP/5906/2024 IA 1/2024 Stay Petition	PARAMESWARA GRANITES Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
574	WP/5908/2024 IA 1/2024 Stay Petition	SRI SAI HATCHARIES PVT LTD Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
575	WP/5920/2024 IA 1/2024 Stay Petition	M/S VINAYAKA ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
576	WP/5921/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	HINDUSTAN UNILEVER LIMITED Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	EAST GODAVARI
577	WP/5923/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	EVERGREEN VENEERS (P) LTD Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
578	WP/5925/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	GREEN TECH LABORATORIES (P) LTD Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	SRIKAKULAM
579	WP/5926/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S GAYATRI WINDOWS AND DOORS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
580	WP/5927/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	GOVIND EXTRUSION (P) LTD Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
581	WP/5961/2024 IA 1/2024 Stay Petition	M/S. MADHAVI MICRO MINERALS PVT LTD. Vs THE STATE OF ANDHRA PRADESH	MANTHRI KIRAN KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
582	WP/5964/2024 IA 1/2024 Stay Petition	M/S. VISION COLD STORAGE Vs THE STATE OF ANDHRA PRADESH	AKHIL KRISHNAN	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
583	WP/5971/2024 IA 1/2024 Stay Petition	M/S.RAVI HATCHERIES Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
584	WP/5977/2024 IA 1/2024 Stay Petition	SULOCHANA BOMMIREDDY Vs THE STATE OF AP	MANTHRI KIRAN KUMAR	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA

585	WP/5996/2024 IA 1/2024 Stay Petition	SURYA AGRO INDUSTRIES MAIN ROAD Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	WEST GODAVARI
586	WP/6002/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. GOVIND INTERNATIONAL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
587	WP/6022/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. VIJAYA ASSOCIATES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	EAST GODAVARI
588	WP/6023/2024 IA 1/2024 Stay Petition	APEX FROZEN FOODS LTD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL)	PRAKASAM
589	WP/6025/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI PADMAVATHI RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
590	WP/6030/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	HIGGLO ENGINEERING INC Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
591	WP/6117/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI SATHI ARANJYOTHI RAW AND BOILED RICE Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	EAST GODAVARI
592	WP/6118/2024 IA 1/2024 Stay Petition	M/S. SRI SATYA KRISHNA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	EAST GODAVARI
593	WP/6119/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI SRINIVASA TRADERS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
594	WP/6120/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SRINIVASA TRADERS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
595	WP/6121/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI VENKATESWARA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
596	WP/6122/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	VENKATA RAMANA TRADERS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
597	WP/6123/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SRI SEETHARAMANJANEYA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI

598	WP/6128/2024 IA 1/2024 Stay Petition	GODAVARI ROLLER FLOUR MILLS PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP FOR ENERGY	EAST GODAVARI
599	WP/6129/2024 IA 1/2024 Stay Petition	ANG AGRO FOODS PVT LTD Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP FOR ENERGY (AP)	VISAKHAPATNAM
600	WP/6133/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	ANJANEYA ROLLER FLOUR MILLS PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
601	WP/6190/2024 IA 1/2024 Stay Petition	M/S. CINE EXHIBITORS ASSOCIATION OF ANDHRA PRADESH Vs STATE OF ANDHRA PRADESH	SURYA TEJA ANUMOLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
602	WP/6218/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI SAI BALAJI RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
603	WP/6220/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SREE VEERA VENKATA SATYANARAYANA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
604	WP/6225/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI PADMA SRINIVASA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
605	WP/6226/2024 IA 1/2024 Stay Petition	M/S. SRI DURGA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
606	WP/6283/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	MALLA VIJAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
607	WP/6295/2024 IA 1/2024 Stay Petition	SRI GANESH GRANITES Vs THE STATE OF AP	SOMISETTY GANESH BABU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
608	WP/6337/2024 IA 1/2024 Stay Petition	GUTTA VRISHA BINDU Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY	VISAKHAPATNAM
609	WP/6384/2024 IA 1/2024 Stay Petition	ANUMALISSETTY LAKSHMI Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
610	WP/6389/2024 IA 1/2024 Stay Petition	M/S SREE VARA LAKSHMI EXPORTS Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM

611	WP/6403/2024 IA 1/2024 Stay Petition	M/S SAI LAKSHMI GRANITES Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
612	WP/6415/2024 IA 1/2024 Stay Petition	KRISHNAVENI ENTERPRISES @ KRISHNAVENI FILM EXHIBITIONS PVT LTD Vs THE STATE OF AP	SHAGUFTA JAHAN NOOR	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
613	WP/6418/2024 IA 1/2024 Stay Petition	SRI VENKATESWARA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
614	WP/6421/2024 IA 1/2024 Stay Petition	TEEGALA SAPTHAGIRI Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
615	WP/6448/2024 IA 1/2024 Stay Petition	DEEKSHITHA GRANITES Vs THE STATE OF AP	SURESH KUMAR REDDY KALAVA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
616	WP/6459/2024 IA 1/2024 Stay Petition	M/S. SRI VENKATA SATYA SURYA PIPE INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
617	WP/6460/2024 IA 1/2024 Stay Petition	K VENKATA RAMANA MURTY AND OTHERS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
618	WP/6461/2024 IA 1/2024 Stay Petition	MAHA FRESH FRUIT PRODUCTS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
619	WP/6462/2024 IA 1/2024 Stay Petition	SRI SAI LAKSHMI RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP)	EAST GODAVARI
620	WP/6463/2024 IA 1/2024 Stay Petition	SRI VENKATESWARA BABY RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
621	WP/6464/2024 IA 1/2024 Stay Petition	M/S LAKSHMI MUTLI SPECIALITIES LIFE CARE PVT LTD Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
622	WP/6465/2024 IA 1/2024 Stay Petition	SRI SITA RAMA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
623	WP/6468/2024 IA 1/2024 Stay Petition	ANNAPURNA GRANITES Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V R REDDY KOVVURI (SC FOR APCPDCL)	ANANTAPUR

624	WP/6496/2024 IA 1/2024 Stay Petition	JANA CHAITANYA HOUSING PRIVATE LIMITED Vs THE STATE OF AP	KILARU NITHIN KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
625	WP/6569/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRINIVASA MODEM RICE MILL Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	SRIKAKULAM
626	WP/6571/2024 IA 1/2024 Stay Petition	SREE HATCHERY Vs THE STATE OF AP	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
627	WP/6581/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI VENKATA SANTHAMANI MODERN RICE AND OIL MILL Vs THE STATE OF AP	VMR LEGAL	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	SRIKAKULAM
628	WP/6582/2024 IA 1/2024 Stay Petition	RAGURAMA INDUSTRY Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
629	WP/6585/2024 IA 1/2024 Stay Petition	SRINIVASA RICE INDUSTRY Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) V V SATISH (SC for APEPDCL)	EAST GODAVARI
630	WP/6587/2024 IA 1/2024 Stay Petition	SAI SRINIVASA LAKSHMI RICE INDUSTRY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
631	WP/6589/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI VENKATESWARA RICE MILL Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	EAST GODAVARI
632	WP/6591/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SWAMY AYYAPPA TRADERS (RICE MILL) Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
633	WP/6595/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI SIVA SANKARA RICE MILL Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
634	WP/6596/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI MAHESWARI MODERN RICE MILL Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	EAST GODAVARI
635	WP/6600/2024 IA 1/2024 Stay Petition	BHAGIRADHA CHEMICALS AND INDUSTRIES LIMITED Vs THE STATE OF AP	MANIKANTA THOTA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
636	WP/6611/2024 IA 1/2024 Stay Petition	AJITHA GRANITES Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
637	WP/6612/2024 IA 1/2024 Stay Petition	JC BIOTECH PRIVATE LIMITED Vs THE STATE OF AP	MANIKANTA THOTA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM

638	WP/6617/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI SAI BALAJI RICE INDUSTRIES Vs THE STATE OF AP	VMR LEGAL	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	SRIKAKULAM
639	WP/6618/2024 IA 1/2024 Stay Petition	M/S. GMFC LABS PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	VISAKHAPATNAM
640	WP/6624/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M / S ADITYA ACADEMY Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	SRIKAKULAM
641	WP/6626/2024 IA 1/2024 Stay Petition	ADITYA ACADEMY Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY	VISAKHAPATNAM
642	WP/6627/2024 IA 1/2024 Stay Petition	M / S ADITYA ACADEMY Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
643	WP/6638/2024 IA 1/2024 Stay Petition	ADITYA ACADEMY Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
644	WP/6644/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	ADITYA ACADEMY Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
645	WP/6679/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S ADITYA ACADEMY Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	EAST GODAVARI
646	WP/6702/2024 IA 1/2024 Stay Petition	M/S ADITYA ACADEMY Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY	WEST GODAVARI
647	WP/6748/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	VEGESNA SRI HARI RAJU Vs THE STATE OF AP	KILARU NITHIN KRISHNA	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
648	WP/6786/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	ASSURGEN PHARMA (P) LTD. Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
649	WP/6796/2024 IA 1/2024 Stay Petition	M/S. SRI VEERABHADRA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	EAST GODAVARI
650	WP/6805/2024 IA 1/2024 Stay Petition	VIJAYALAKSHMI RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
651	WP/6807/2024 IA 1/2024 Stay Petition	M/S. SAI VENKATESWARA MODEM RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI

652	WP/6851/2024 IA 1/2024 Stay Petition	M/S. DIAMOND NANO MICRONS PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	MANTHRI KIRAN KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
653	WP/6871/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. VIJAYENDRA ICE FACTORY Vs STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
654	WP/6874/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI SRINIVASA RICE MILL Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	EAST GODAVARI
655	WP/6879/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	VIJAYA VENKATA KRISHNA RICE MILL Vs THE STATE OF AP	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
656	WP/6880/2024 IA 1/2024 Direction Petition	NALANDA VIDYA NIKETAN Vs THE STATE OF ANDHRA PRADESH	M L ALI	GP FOR ENERGY (AP) GP FOR LAW LEGISLATIVE AFFAIRS VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
657	WP/6889/2024 IA 1/2024 Stay Petition	M/S.P.V.S. CHEMICAL Vs THE STATE OF ANDHRA PRADESH	MANTHRI KIRAN KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
658	WP/6893/2024 IA 1/2024 Stay Petition	SRI SRINIVASA RICE AND FLOUR MILL Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	EAST GODAVARI
659	WP/6894/2024 IA 1/2024 Stay Petition	SRI TIRUMALA RICE MILL Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP)	EAST GODAVARI
660	WP/6912/2024 IA 1/2024 Stay Petition	M/S. SRI SIVA JYOTI RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
661	WP/6914/2024 IA 1/2024 Stay Petition	M/S. SRI VENKATESWARA RICE INDUSTRY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
662	WP/6915/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI RAMAKRISHNA RICE MILL Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
663	WP/6916/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. JAYA LAKSHMI MOOKAMBICA RICE MILL Vs STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
664	WP/6920/2024 IA 1/2024 Stay Petition	M/S. SRI SAI SIVA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
665	WP/6930/2024 IA 1/2024 Stay Petition	SRI RAMA KRISHNA BOILED AND RICE MILL Vs THE STATE OF AP	JYOTHI ESWAR GOGINENI	GP FOR ENERGY (AP)	WEST GODAVARI

666	WP/6973/2024 IA 1/2024 Stay Petition	M/S. VC NUTRIFOODS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
667	WP/6975/2024 IA 1/2024 Stay Petition	CHAPPIDIVIDYASAGAR REDDY Vs THE STATE OF ANDHRA PRADESH	MANTHRI KIRAN KUMAR	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL)	YSR KADAPA
668	WP/7001/2024 IA 1/2024 Stay Petition	M/S. SRI MAHALAKSHMIHATCHIRE S Vs THE STATE OF ANDHRA PRADESH	MANTHRI KIRAN KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
669	WP/7024/2024 IA 1/2024 Stay Petition	CINE EXHIBITIRS ASSOCIATION Vs THE STATE OF AP	SURYA TEJA ANUMOLU	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
670	WP/7028/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S SARVANI LABS PRIVATE LIMITED Vs . STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
671	WP/7068/2024 IA 1/2024 Stay Petition	SREE VYSHNAVI POLYMERS Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
672	WP/7082/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	BALAJI INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
673	WP/7086/2024 IA 1/2024 Stay Petition	SRI VINAYAKA ICE PLANT WORKS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
674	WP/7093/2024 IA 1/2024 Stay Petition	M/S. RAJYOG GRANITE INTERNATIONAL LLP Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	SRIKAKULAM
675	WP/7102/2024 IA 1/2024 Stay Petition	APPLE GRANITES Vs THE STATE OF ANDHRA PRADESH	SUBBA RAO JANDHYAM GP FOR FINANCE PLANNING	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
676	WP/7104/2024 IA 1/2024 Stay Petition	M/S SRI SIVA SAI KRISHNA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
677	WP/7105/2024 IA 1/2024 Stay Petition	M/S. SRI SAI BALAJI MODERN RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
678	WP/7107/2024 IA 1/2024 Stay Petition	M/S. SREE SAI VENKATESWARA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	WEST GODAVARI

679	WP/7125/2024 IA 1/2024 Stay Petition	SRI SRINIVASA COTTON INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
680	WP/7151/2024 IA 1/2024 Stay Petition	VYSHNAVAVI HACTERIES Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
681	WP/7166/2024 IA 1/2024 Stay Petition	SMT. KHUSHBOO DEVI HIRAWAT Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
682	WP/7170/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	BALAJI POLYFLIMEX Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
683	WP/7173/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SRI KANAKA DURGA ICE PLANT Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
684	WP/7190/2024 IA 1/2024 Stay Petition	WOOD WORLD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	VISAKHAPATNAM
685	WP/7191/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. MAHAVEER INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
686	WP/7193/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI VEERABHADRA MODERN RICE MILL Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	EAST GODAVARI
687	WP/7214/2024 IA 1/2024 Stay Petition	SRI VENKATA SUBRAHMANYESWARA MODERN RAW AND BOILED RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP) V V SATISH (SC for APEPDCL)	EAST GODAVARI
688	WP/7233/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S SOUTHERN ROCKS AND MINERALS PVT LTD Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
689	WP/7262/2024 IA 1/2024 Stay Petition	M/S. SRI VAISHNAVI GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
690	WP/7285/2024 IA 1/2024 Stay Petition	COROMANDEL INTERNATIONAL LIMITED Vs THE STATE OF ANDHRA PRADESH	MANNAM VENKATA KRISHNA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
691	WP/7352/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	K K K GRANITES Vs THE STATE OF AP	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM

692	WP/7354/2024 IA 1/2024 Stay Petition	VIJAYAWADA CLUB Vs THE STATE OF AP	K V ADITYA CHOWDARY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
693	WP/7355/2024 IA 1/2024 Stay Petition	LAKSHMI SAI GRANITES Vs THE STATE OF ANDHRA PRADESH	THOTA RAMAKOTESWARA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
694	WP/7360/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SUNKAVALLI VEKANNA CHOUDARY Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
695	WP/7366/2024 IA 1/2024 Stay Petition	KOGANTI STEELS (P) LTD Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) V R REDDY KOVVURI(SC FOR APSPDCL)	KRISHNA
696	WP/7372/2024 IA 1/2024 Stay Petition	RAJYOG GRANITES IMPORT AND EXPORT(P) LTD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
697	WP/7375/2024 IA 1/2024 Stay Petition	M/S. SIVA SAIRAM EXPORTS Vs THE STATE OF ANDHRA PRADESH	B SOMASEKHAR	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
698	WP/7393/2024 IA 1/2024 Stay Petition	M/S. SRI LAKSHMI RANGANATHA CLOTH COMPANIES Vs THE STATE OF ANDHRA PRADESH	B SOMASEKHAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
699	WP/7402/2024 IA 1/2024 Stay Petition	HARI LAKSHMI GRANITES Vs THE STATE OF AP	SOMISETTY GANESH BABU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
700	WP/7405/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S EFFTRONICS SYSTEMS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	JYOTHI RATNA ANUMOLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
701	WP/7427/2024 IA 1/2024 Stay Petition	VENKATESWARA SEA FOODS Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	WEST GODAVARI
702	WP/7429/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	PSC BOSE AUTOMOTIVES Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
703	WP/7467/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. PSB INDUSTRIES Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
704	WP/7478/2024 IA 1/2024 Stay Petition	MR. RAYAVARAPU VENKATESHWARLU Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
705	WP/7482/2024 IA 1/2024 Stay Petition	SANNEBOYINA VIJAYA Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY	PRAKASAM

706	WP/7483/2024 IA 1/2024 Stay Petition	NAVATEJA MICRO MINERALS Vs THE STATE OF ANDHRA PRADESH	MANTHRI KIRAN KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
707	WP/7499/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	EVER SHINE PLY AND BOARDS Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
708	WP/7500/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	GAYATHRI RICE MILL Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
709	WP/7505/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	A B ICE FACTORY Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	EAST GODAVARI
710	WP/7506/2024 IA 1/2024 Stay Petition	SRI MUKHA ICE FACTORY Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP)	EAST GODAVARI
711	WP/7509/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI VENKATESWARA ICE FACTORY Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	EAST GODAVARI
712	WP/7513/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	SRI VIJAYA GANAPATHI FOOD PROCESSING CENTER Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
713	WP/7514/2024 IA 1/2024 Stay Petition	VISHNU PRIYA EXPORTS Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
714	WP/7515/2024 IA 1/2024 Stay Petition	K KONDALA RAO Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
715	WP/7519/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	RAVI RAYS Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
716	WP/7520/2024 IA 1/2024 Stay Petition	SRINIVASA STONE CRUSHER Vs THE STATE OF AP	SUBBA RAO JANDHYAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
717	WP/7524/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	KAKATIYA CULTURAL ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
718	WP/7534/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	M/S. RAMSARANYA HOSPITALS PVT LTD Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
719	WP/7565/2024 IA 1/2024 Stay Petition	SEGNO CERAMICS PRIVATE LIMITED Vs THE STATE OF AP	NAGA PRAVEEN VANKAYALAPATI	GP FOR ENERGY	WEST GODAVARI

720	WP/7590/2024 IA 1/2024 Stay Petition	SRI VENKATESWARA STONE INDUSTRIES Vs THE STATE OF AP	B SOMASEKHAR	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
721	WP/7598/2024 IA 1/2024 Stay Petition	M S AMARAVATHI GRANI Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
722	WP/7601/2024 IA 1/2024 Stay Petition	SRI SIRI STONE CRUSHERS AND CO Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP)	WEST GODAVARI
723	WP/7602/2024 IA 1/2024 Stay Petition	M/S. NARAYANA STONE CRUSHERS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
724	WP/7610/2024 IA 1/2024 Stay Petition	PARAMESU BIO TECH(P) LTD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP)	WEST GODAVARI
725	WP/7611/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SREE VEERANJANEYA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	EAST GODAVARI
726	WP/7615/2024 IA 1/2024 Stay Petition	M/S. SRI VINAYAKA ICE AND COLD STORAGE. Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
727	WP/7616/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	M/S SAHITI PHARMA PRIVATE LIMITED Vs .STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
728	WP/7625/2024 IA 1/2024 Stay Petition	TUNGABHADRA POLYMER INDUSTRIES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
729	WP/7665/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI GANGA GAYATRI ICE PLANT Vs THE STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
730	WP/7701/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	RADHIKA VEGETABLE OILS PRIVATE LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
731	WP/7721/2024 IA 1/2024 Stay Petition	VISHNU GURU DATTA TRADERS CONTRACTORS OF SRI NAGESWARA RICE MILL Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP)	EAST GODAVARI
732	WP/7722/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S.ADITYA AGRO PRODUCTS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI

733	WP/7723/2024 IA 1/2024 Stay Petition	SRI VENKATESWARA TRADERS Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	EAST GODAVARI
734	WP/7725/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	VIJAYALAKSHMI RICE MILL Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
735	WP/7726/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	PADMAJA ICE AND COLD STORAGE Vs THE STATE OF AP	K V L NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
736	WP/7728/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. ANNAPURNA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
737	WP/7801/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S SRI LAKSHMI DURGA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
738	WP/7806/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI VARALAKSHMI RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
739	WP/7809/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI VENKATA BHAVANI ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
740	WP/7811/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S B K ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
741	WP/7813/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRINIVASA TRADERS CONTRACTORS OF SRI RAMA KRISHNA BOILED AND RAW RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
742	WP/7814/2024 IA 1/2024 Stay Petition	M/S DHIRAJ AGRO PVT LTD Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
743	WP/7815/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI JAYALAKSHMI RICE AND FLOUR MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
744	WP/7820/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition IA 3/2024 Vacate Stay Petition	SRI VIJAYANTHI LABS PVT LTD Vs THE STATE OF AP	HANUMANATHA RAO BACHINA	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
745	WP/7832/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	DAANVIKA EXPORTS Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM

746	WP/7833/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI LAKSHMI VENKATESWARA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
747	WP/7834/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SATYA SAI RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
748	WP/7835/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI VENKATA SATYANARAYANA GANESH RICE AND FLOUR MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
749	WP/7836/2024 IA 1/2024 Stay Petition	SRI GANGA SRINIVASA RICE AND FLOUR MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
750	WP/7855/2024 IA 1/2024 Stay Petition	KHAN HABIBULLA KHAN Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
751	WP/7885/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	HUES GRANITES PVT LTD LIMITED Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
752	WP/7899/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	VISWANADHA ICE FACTORY Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
753	WP/7901/2024 IA 1/2024 Stay Petition	P SUBBARAJ AND CO Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
754	WP/7902/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	GAAP TUFF GLASS LLP Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
755	WP/7905/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SRI HANUMAN ISPAT UDYOG Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
756	WP/7934/2024 IA 1/2024 Stay Petition	M/S AMAR MOULDING WORKS Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
757	WP/7936/2024 IA 1/2024 Stay Petition	M/S. SREE VISHNU SAI GRANITES Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
758	WP/7939/2024 IA 1/2024 Stay Petition	SRI KANAKA DURGA MAURE WORKS Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA

759	WP/7941/2024 IA 1/2024 Stay Petition	M/S BHANU SPECIAL CASTINGS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
760	WP/7958/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	M/S LAKSHMI BALAJI OILS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	VEERAPANENI KRANTHI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
761	WP/7984/2024 IA 1/2024 Stay Petition	M/S MULPURI FOODS AND FEEDS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
762	WP/8020/2024 IA 1/2024 Stay Petition	M/S. SRI KOTESWARA COTTON TRADING COMPANY Vs THE STATE OF ANDHRA PRADESH	SHAGUFTA JAHAN NOOR	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
763	WP/8033/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	SHANMUKHA KARUNYA TRADERS Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	SRIKAKULAM
764	WP/8046/2024 IA 1/2024 Stay Petition	SRI PADMAVATHI POLY PACK INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	T RAGHU PRASAD	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
765	WP/8104/2024 IA 1/2024 Stay Petition	T V ENTERPRISES Vs THE STATE OF AP	B SOMASEKHAR	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
766	WP/8165/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	BIOCON LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
767	WP/8178/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	M/S RHI MAGNESITA INDIA LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
768	WP/8179/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	VALENS MOLECULES PRIVATE LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
769	WP/8181/2024 IA 1/2024 Stay Petition	M/S. SRI ARUNA INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
770	WP/8182/2024 IA 1/2024 Stay Petition	M/S. SRI VEERA VENKATA SATYANARAYANA ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI

771	WP/8185/2024 IA 1/2024 Stay Petition	M/S. SRI VENKATA RAMA FOOD PRODUCTS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
772	WP/8187/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SAPTAGIRI HATCHERIES SY NO. 314 Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
773	WP/8188/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SHIROMANI ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
774	WP/8189/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S SRI LAKSHMI GANAPATHI RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
775	WP/8190/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SYTYAVATHI ICE FACTORY Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	EAST GODAVARI
776	WP/8208/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition IA 3/2024 Vacate Stay Petition	SRINIVASA FOODS AND FEEDS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	JYOTHI ESWAR GOGINENI	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
777	WP/8259/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	INDUS TOWERS LIMITED Vs THE STATE OF ANDHRA PRADESH	T D PANI KUMAR	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	KRISHNA
778	WP/8393/2024 IA 1/2024 Stay Petition	SRI VENKATESWARA THEATRE Vs THE STATE OF ANDHRA PRADESH	VUYYURU LAKSHMANA RAO	GP FOR ENERGY (AP)	WEST GODAVARI
779	WP/8452/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S SRI LAKSHMI NARAYANA INDUSTRIES Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
780	WP/8488/2024 IA 1/2024 Stay Petition	M/S. PUJA GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
781	WP/8497/2024 IA 1/2024 Stay Petition	M/S. SRI VIJAYA DURGA INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
782	WP/8498/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SREE SAI MANIKANTA TRADERS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	EAST GODAVARI
783	WP/8501/2024 IA 1/2024 Stay Petition	M/S. VIJAYAKRISHNA AGRO FOOD PROCESSING (P) LTD. Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA

784	WP/8502/2024 IA 1/2024 Stay Petition	M/S. VARAHI RICE INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
785	WP/8508/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	M/S. OMKAR FERTILISERS PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	SIVA RAMA KRISHNA KOLLURU	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
786	WP/8513/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S HIND GRANITES PVT LTD Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
787	WP/8539/2024 IA 1/2024 Stay Petition	SRINIVASA ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
788	WP/8590/2024 IA 1/2024 Stay Petition	M/S ALUM NARYANA MEMORIAL Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	ANANTAPUR
789	WP/8601/2024 IA 1/2024 Stay Petition	I FOODS Vs THE STATE OF AP	K V ADITYA CHOWDARY	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
790	WP/8631/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	VENKATA RAMANA NURSING HOME PVT LTD Vs THE STATE OF AP	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
791	WP/8675/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	PLR STONE CRUSHER Vs THE STATE OF AP	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
792	WP/8686/2024 IA 1/2024 Stay Petition	LEAF STONE CHEMICALS PVT LTD Vs THE STATE OF AP	MANTHRI KIRAN KUMAR	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
793	WP/8694/2024 IA 1/2024 Stay Petition	KADAPA BARIUM SALTS Vs THE STATE OF ANDHRA PRADESH	MANTHRI KIRAN KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	YSR KADAPA
794	WP/8700/2024 IA 1/2024 Stay Petition	M/S. SRI VARSHA FOOD PRODUCTS INDIA LIMITED Vs THE STATE OF ANDHRA PRADESH	VIVEK CHANDRA SEKHAR S	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
795	WP/8701/2024 IA 1/2024 Stay Petition	SRI VARSHA INTEGRATED FOOD PARK PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	VIVEK CHANDRA SEKHAR S	GP FOR ENERGY (AP) V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
796	WP/8706/2024 IA 1/2024 Stay Petition	M/S. ANJANI COCOPEAT ENTERPRISES Vs THE STATE OF ANDHRA PRADESHENERGY DEPARTMENT	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI

797	WP/8710/2024 IA 1/2024 Stay Petition	M/S. P. SUBBARAJ AND CO Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
798	WP/8797/2024 IA 1/2024 Stay Petition	M/S. SREE ASSOCIATES (REGD.NO.92/2012) Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
799	WP/8835/2024 IA 1/2024 Stay Petition	SRI LALITHA AGRO COLD STORAGE Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
800	WP/8848/2024 IA 1/2024 Stay Petition	SYNTHITE INDUSTRIES LIMITED Vs THE STATE OF ANDHRA PRADESH	MANIKANTA THOTA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
801	WP/8941/2024 IA 1/2024 Stay Petition	SRINIVASA ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
802	WP/8951/2024 IA 1/2024 Stay Petition	A G EXPORTS Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
803	WP/8952/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition IA 3/2024 Vacate Stay Petition	CINE EXHIBITIRS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	SURYA TEJA ANUMOLU	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
804	WP/9000/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. VEDUKA FUNCTION HALL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
805	WP/9012/2024 IA 1/2024 Stay Petition	M/S KRUPA GRANITES Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
806	WP/9044/2024 IA 1/2024 Stay Petition	FROZEN TROPICALS PRIVATE LIMITED Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY (AP) V R REDDY KOVVURI(SC FOR APSPDCL)	CHITTOOR
807	WP/9111/2024 IA 1/2024 Stay Petition	SRI BALAJI SMELTERS (P) LTD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP)	EAST GODAVARI
808	WP/9121/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. CHEMTECH ALKOXIDES (P) LTD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
809	WP/9124/2024 IA 1/2024 Stay Petition	NAGARJUNA CERACHEM (P) LTD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA

810	WP/9286/2024 IA 1/2024 Stay Petition	SRI BALA GANGA GRANI Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
811	WP/9294/2024 IA 1/2024 Stay Petition	M/S SRINIVASA STONE CRUSHER Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
812	WP/9298/2024 IA 1/2024 Stay Petition	M/S. HINDUSTAN PLASTICS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
813	WP/9299/2024 IA 1/2024 Stay Petition	SRI SRINIVASA SUPPLEMENTS LTD Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
814	WP/9301/2024 IA 1/2024 Stay Petition	KVR TRADING COMPANY Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	WEST GODAVARI
815	WP/9302/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S LAKSHMI NARASIMHA ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
816	WP/9377/2024 IA 1/2024 Stay Petition	M RAMALINGESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
817	WP/9481/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	M/S ADITYA ACADEMY Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO	EAST GODAVARI
818	WP/9610/2024 IA 1/2024 Stay Petition	RAJAMAHEDRI FOOD PRODUCTS PVT LTD Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP FOR ENERGY	EAST GODAVARI
819	WP/9615/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S. LUCKY RETAIL STORES PVT LTD Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
820	WP/9616/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S LUCKY RETAIL STORES PVT LTD Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY V V SATISH (SC for APEPDCL)	SRIKAKULAM
821	WP/9617/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S. LUCKY RETAIL STORES PVT LTD Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY	EAST GODAVARI
822	WP/9618/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	LUCKY RETAIL STORES PVT LTD Vs THE STATE OF AP	MEDAPATI SANTOSH REDDY	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM

823	WP/9619/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. S.S. ROCK PRODUCTS AND CONSTRUCTION Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
824	WP/9626/2024 IA 1/2024 Stay Petition	M/S. MATRIX GLASS INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
825	WP/9628/2024 IA 1/2024 Stay Petition	M/S NCL INDUSTRIES LTD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
826	WP/9644/2024 IA 1/2024 Stay Petition	SRI HARSH TEJ AQUA FEEDS PVT LTD Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
827	WP/9719/2024 IA 1/2024 Stay Petition	RADHAKRISHNA VIHAR PADMA PRIYA THEATRE Vs THE STATE OF ANDHRA PRADESH	VUYYURU LAKSHMANA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	EAST GODAVARI
828	WP/9766/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. LEE PHARMA LIMITED. Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
829	WP/9767/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SRI AMMIREDY OILS (P) LTD. Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
830	WP/9768/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. MYOSYNTH LABORATORIES (P) LTD. Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
831	WP/9787/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	LUCKY RETAIL STORES PVT LTD Vs THE STATE OF AP	MEDAPATI SANTOSH REDDY	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
832	WP/9812/2024 IA 1/2024 Stay Petition	ALPHA MARINE Vs THE STATE OF ANDHRA PRADESH	BHARGAV THIMMARAJU	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
833	WP/9815/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	LUCKY RETAIL STORES PVT LTD Vs THE STATE OF AP	MEDAPATI SANTOSH REDDY	GP FOR ENERGY	KRISHNA
834	WP/9820/2024 IA 1/2024 Stay Petition	RAIN CEMENTS LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY	KURNOOL
835	WP/9840/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	P H R INVENT EDUCATIONAL SOCIETY Vs THE STATE OF ANDHRA APRADESH	AVULA AKASH	GP FOR ENERGY V R REDDY KOVVURI V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA

836	WP/9861/2024 IA 1/2024 Stay Petition	M/S K P J GRANITE POLISHING UNIT Vs THE STATE OF ANDHRA PRADESH	AKHIL KRISHNAN	GP FOR ENERGY	PRAKASAM
837	WP/9910/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	M/S. LUCKY RETAIL STORES PVT LTD Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
838	WP/9911/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	M/S. COHANCE LIFE SCIENCES LIMITED Vs THE STATE OF ANDHRA PRADESH	CH VENKAT RAMAN	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
839	WP/9913/2024 IA 1/2024 Stay Petition	M/S. THRIKOTESWARA GRANITES Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR ENERGY	GUNTUR
840	WP/9918/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	AVRA LABORATORIES PRIVATE LIMITED Vs THE STATE OF AP	CH VENKAT RAMAN	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
841	WP/9928/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	COHANCE LIFE SCIENCES LIMITED Vs THE STATE OF AP	CH VENKAT RAMAN	GP FOR ENERGY	KRISHNA
842	WP/10044/2024 IA 1/2024 Stay Petition	UGAADI PIPES (SERVICE NO. 1422101005269) Vs THE STATE OF ANDHRA PRADESH	THOTA RAMAKOTESWARA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
843	WP/10071/2024 IA 1/2024 Stay Petition	M/S. SRI LAKSHMI NARASIMHA GRANITES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
844	WP/10088/2024 IA 1/2024 Stay Petition	M/S. CHARAN BAVERAGES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
845	WP/10089/2024 IA 1/2024 Stay Petition	ASHOKA BOTTLING COMPANY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
846	WP/10104/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	M/S METROCHEM API PRIVATE LTD Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
847	WP/10108/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S ADITHYA ACADEMY Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY	VISAKHAPATNAM

848	WP/10112/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	ADITYA ACADEMY Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY (AP)	WEST GODAVARI
849	WP/10165/2024 IA 1/2024 Stay Petition	M/S SIVARAM BARREL INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
850	WP/10244/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S ADITYA ACADEMY Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY	WEST GODAVARI
851	WP/10269/2024 IA 1/2024 Stay Petition IA 2/2024 Direction Petition	M/S ADITYA ACADEMY Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY	WEST GODAVARI
852	WP/10306/2024 IA 1/2024 Stay Petition	SUPREME QUALITY FOOD PRODUCTS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
853	WP/10314/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	DOZCO INDIA PVT LTD Vs THE STATE OF AP	S.V.S.S.SIVA RAM	GP FOR ENERGY	VISAKHAPATNAM
854	WP/10317/2024 IA 1/2024 Stay Petition	SRI SEETHA RAMANJANEYA RICE MILL Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
855	WP/10319/2024 IA 1/2024 Stay Petition	SRI SRIMANNARAYANA INDUSTRIES Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
856	WP/10324/2024 IA 1/2024 Stay Petition	M/S. KRISHINDHU ICE INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
857	WP/10328/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SRI BHAGYALAKSHMI AGRO FOODS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
858	WP/10330/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SAI SUGUNA AQUA PRODUCTS Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
859	WP/10331/2024 IA 1/2024 Stay Petition	M/S. SURYA SRINIVASA ICE AND COLD STORAGE Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
860	WP/10333/2024 IA 1/2024 Stay Petition	M /S. DURGA MALLESWARA TRADERS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI

861	WP/10342/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	PHARMAZELL (INDIA) PRIVATE LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY	VISAKHAPATNAM
862	WP/10397/2024 IA 1/2024 Stay Petition	M/S MAHALAKSHMI POLYMERS Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
863	WP/10416/2024 IA 1/2024 Stay Petition	M/S TRENDSET MALL OWNERS SOCIETY Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
864	WP/10421/2024 IA 1/2024 Stay Petition	HI TECH PHARMA Vs THE STATE OF AP	C.PANINI SOMAYAJI	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
865	WP/10437/2024 IA 1/2024 Stay Petition	SR EDUCATIONAL TRUST Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	GP FOR ENERGY V V SATISH (SC for APEPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
866	WP/10481/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. CORNILEUS PHARMACEUTICALS (P) LTD. Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
867	WP/10482/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SRI VANI BHAVA DURGA GRANITE METALS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
868	WP/10497/2024 IA 1/2024 Suspension Petition	PIONNER RENEWABLES Vs THE STATE OF AP	D S SIVADARSHAN	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
869	WP/10513/2024 IA 1/2024 Stay Petition	M/S.B.L.TUFF GLASS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
870	WP/10515/2024 IA 1/2024 Stay Petition	M/S. SAPTAGIRI HATCHERIES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	SRIKAKULAM
871	WP/10516/2024 IA 1/2024 Stay Petition	M/S. TIRUMALESA LOGISTICS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	SRIKAKULAM
872	WP/10517/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S DURGA STONE CRUSHER Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
873	WP/10520/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SRI LAKSHMI PRASANNA STONE CRUSHER Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI

874	WP/10540/2024 IA 1/2024 Stay Petition	M/S. TIRUMALESA LOGISTICS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
875	WP/10541/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SRI SRI GOWRI STONE CRUSHER Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
876	WP/10616/2024 IA 1/2024 Stay Petition	UDAYEE INTERNATIONAL HOTELS (P) LTD Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
877	WP/10630/2024 IA 1/2024 Stay Petition	M/S NUTRI BIO PHARMA Vs STATE OF ANDHRA PRADESH	C.PANINI SOMAYAJI	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
878	WP/10667/2024 IA 1/2024 Stay Petition	M/S.HOTEL SRI SAI KRISHNA Vs THE STATE OF ANDHRA PRADESH	SHAGUFTA JAHAN NOOR	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
879	WP/10691/2024 IA 1/2024 Stay Petition	OUR PLACE THE FOOD HUNT Vs THE STATE OF AP	SHAGUFTA JAHAN NOOR	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
880	WP/10706/2024 IA 1/2024 Stay Petition	M.K.RAJASEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
881	WP/10708/2024 IA 1/2024 Stay Petition	M/S. TAJ TIRUPATI Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
882	WP/10716/2024 IA 1/2024 Stay Petition	M/S SRI SAI SURYA INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
883	WP/10744/2024 IA 1/2024 Stay Petition	CARGILL INDIA PRIVATE LIMITED Vs THE STATE OF AP	TARUN G. REDDY	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
884	WP/10769/2024 IA 1/2024 Stay Petition	SRI VIJAYALAKSHMI STONE CRUSHER Vs THE STATE OF ANDHRA PRADESH	TRINATH CHOUDARY KOLLA	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
885	WP/10788/2024 IA 1/2024 Suspension Petition	M/S CHAMPION CRUMB WORKS Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
886	WP/10822/2024 IA 1/2024 Stay Petition	CINE EXHIBITIRS ASSOCIATION ANDHRA PRADESH Vs STATE OF ANDHRA PRADESH	SURYA TEJA ANUMOLU	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
887	WP/10834/2024 IA 1/2024 Stay Petition	SRI VEERANJANEYA COLD STORAGE Vs THE STATE OF AP	SUBBA RAO JANDHYAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM

888	WP/10844/2024 IA 1/2024 Stay Petition	SKJ GRANITES Vs THE STATE OF ANDHRA PRADESH	TRINATH CHOUDARY KOLLA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
889	WP/10846/2024 IA 1/2024 Stay Petition	SRI VIJAYALAKSHMI SAGO FACTORY Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP)	EAST GODAVARI
890	WP/10847/2024 IA 1/2024 Stay Petition	CHANDANA RICE AND FLOUR MILL Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP)	EAST GODAVARI
891	WP/10852/2024 IA 1/2024 Stay Petition	SRI RAVI CRUCIBLE INDUSTRIES Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
892	WP/10853/2024 IA 1/2024 Stay Petition	M/S. SRI RAVI SAGO FACTORY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
893	WP/10858/2024 IA 1/2024 Stay Petition	SUNDHARAM AGRO SORTEX FOOD PRODUCTS Vs STATE OF ANDHRA PRADESH	C.PANINI SOMAYAJI	GP FOR ENERGY	WEST GODAVARI
894	WP/10877/2024 IA 1/2024 Stay Petition	SRI SRINIVASA SAGO FACTORY Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
895	WP/10893/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S GURRAM VENKATESWARALU TEXTILES PVT LTD Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY (AP) VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
896	WP/10897/2024 IA 1/2024 Stay Petition	M/S. CHAITANYA BARIUM (INDIA) PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	MANTHRI KIRAN KUMAR	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
897	WP/10908/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S SNJ SUGARS AND PRODUCTS LTD Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
898	WP/10922/2024 IA 1/2024 Stay Petition	SRI CHAITANYA IIT ACADEMY Vs THE STATE OF AP	KILARU NITHIN KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
899	WP/10946/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	M/S. SRI VENKATA KANAKA DURGA TRADING (PARTNERSHIP FIRM) Vs THE STATE OF AP	MEDAPATI SANTOSH REDDY	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
900	WP/10947/2024 IA 1/2024 Stay Petition	SNEHA PHARMCHEM PVT LTD Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY (AP)	VISAKHAPATNAM
901	WP/10967/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S SRI VENKATA KANAKA DURGA TRADING Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA

902	WP/10979/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	M/S. GURRAM VENKATESWARALU TEXTILES PVT. LTD. Vs . THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
903	WP/10996/2024 IA 1/2024 Stay Petition	M/S SATYANARAYANA A/C DTS Vs THE STATE OF ANDHRA PRADESH	VUYYURU LAKSHMANA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	EAST GODAVARI
904	WP/11006/2024 IA 1/2024 Stay Petition	VEDURLA SUMANTH Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
905	WP/11012/2024 IA 1/2024 Stay Petition	M/S. KANKATALA TEXTILES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY V V SATISH (SC for APEPDCL) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
906	WP/11025/2024 IA 1/2024 Stay Petition	K. SAI MOHAN RAO Vs THE STATE OF ANDHRA PRADESH	CH MADHAVA RAMAN	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
907	WP/11045/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S ADITYA ACADEMY Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY (AP)	EAST GODAVARI
908	WP/11047/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S ADITYA ACADEMY Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY	VISAKHAPATNAM
909	WP/11065/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	SRI VENKATA KANKA DURGA TRADING Vs THE STATE OF AP	MEDAPATI SANTOSH REDDY	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
910	WP/11076/2024 IA 1/2024 Stay Petition	VINAYAKA STONE CRUSHER Vs THE STATE OF ANDHRA PRADESH	TRINATH CHOUDARY KOLLA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
911	WP/11111/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	VIJAYALAKSHMI HEALTH AND SURGICALS PVT LIMITED Vs THE STATE OF AP	S.V.S.S.SIVA RAM	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
912	WP/11117/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S BEEKAY STEEL INDUSTRIES LTD. Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY	VISAKHAPATNAM
913	WP/11188/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	BSCPL INFRASTRUCTURE LIMITED Vs .STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR

914	WP/11236/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S SEI ARUSHI PVT. LTD. Vs STATE OF ANDHRA PRADESH	V AKSHAYA BABU	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL)	ANANTAPUR
915	WP/11287/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S. SURYACHANDRASILKS(P ARTNERSHIP FIRM) Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY V V SATISH (SC for APEPDCL)	EAST GODAVARI
916	WP/11327/2024 IA 1/2024 Stay Petition	SRI SHANKAR DALLS AND GENERAL MERCHANTS Vs THE STATE OF ANDHRA PRADESH	JYOTHI ESWAR GOGINENI	GP FOR ENERGY	WEST GODAVARI
917	WP/11329/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S GURRAM VENKATESWARALU TEXTILES PVT LTD Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY V V SATISH (SC for APEPDCL)	EAST GODAVARI
918	WP/11330/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	BSCPL INFRASTRUCTURE LIMITED Vs THE STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
919	WP/11331/2024 IA 1/2024 Stay Petition	M/S. SRI JAYASREE ICE FACTORY Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY	WEST GODAVARI
920	WP/11342/2024 IA 1/2024 Stay Petition	M/S MAHARISHI ALLOYS PVT LTD Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY	ANANTAPUR
921	WP/11369/2024 IA 1/2024 Stay Petition	CINE EXHIBITIRS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	SURYA TEJA ANUMOLU	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
922	WP/11395/2024 IA 1/2024 Stay Petition	M/S SRI LAKSHMI BALAJI MINES AND MINERALS Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
923	WP/11421/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Direction Petition IA 4/2024 Vacate Stay Petition	SAINT GOBAIN INDUSTRIES INDIA PVT LTD LIMITED Vs THE STATE OF ANDHRA PRADESH	TAGORE YADAV YARAGORLA	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
924	WP/11432/2024 IA 1/2024 Stay Petition	M/S. SAMKITH EXPORTS Vs THE STATE OF ANDHRA PRADESH	B SOMASEKHAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
925	WP/11460/2024 IA 1/2024 Stay Petition	GURU RAGHAVENDRA GRANITES Vs THE STATE OF ANDHRA PRADESH	B SOMASEKHAR	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM

926	WP/11546/2024 IA 1/2024 Stay Petition	SSV CINEMAS Vs THE STATE OF AP	VENKAT SAIENDRA G	GP FOR ENERGY (AP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
927	WP/11608/2024 IA 1/2024 Stay Petition	M/S. KAKATHI AQUATECH PVT LTD Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
928	WP/11648/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition IA 3/2024 Vacate Stay Petition	M/S SREE LEELA MAHAL Vs THE STATE OF AP	VUYYURU LAKSHMANA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
929	WP/11683/2024 IA 1/2024 Stay Petition	M/S. KALIS SPARKLING WATER (P) LTD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
930	WP/11695/2024 IA 1/2024 Stay Petition	SIVANI RICE ENTERPRISES Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY (AP)	EAST GODAVARI
931	WP/11697/2024 IA 1/2024 Stay Petition	KAMADHENU INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
932	WP/11704/2024 IA 1/2024 Stay Petition	SRI DHANALAKSHMI EDUCATIONAL SOCIETY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
933	WP/11804/2024 IA 1/2024 Stay Petition	MEGHANA PLOY PLASTICS Vs THE STATE OF ANDHRA PRADESH	AKHIL KRISHNAN	GP FOR ENERGY	KRISHNA
934	WP/11847/2024 IA 1/2024 Stay Petition	M/S VAISAKHI BIO RESOURCES P LTD Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
935	WP/11922/2024 IA 1/2024 Stay Petition	BURLA SRINIVASULA REDDY Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
936	WP/11939/2024 IA 1/2024 Stay Petition	M/S. HARITHA AQUA HATCHERY Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
937	WP/11961/2024 IA 1/2024 Stay Petition	M/S PALLAVA GRANITES INDUSTRIES INDIA PVT LTD Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
938	WP/12061/2024 IA 1/2024 Stay Petition	M/S.CCL FOOD AND BEVERAGES PVT.LTD.(CCLFBPL) Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR

939	WP/12108/2024 IA 1/2024 Stay Petition	PALLAVA GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
940	WP/12137/2024 IA 1/2024 Stay Petition	M/S. SRI SARADA STONE CRUSHER Vs THE STATE OF ANDHRA PRADESH	AKHIL KRISHNAN	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
941	WP/12367/2024 IA 1/2024 Stay Petition	CH.VEERRAJU AND CO Vs STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
942	WP/12368/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI SESHASAI METAL SUPPLIERS Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
943	WP/12374/2024 IA 1/2024 Stay Petition	VEERAAYA TECHNO PLAST PRIVATE LIMITED. Vs STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
944	WP/12375/2024 IA 1/2024 Stay Petition	CHERUKURI VEERRAJU SUBBALAKSHMI GARDENS Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
945	WP/12420/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. S.V.P.C. CONVENTIONS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
946	WP/12422/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	GOGINENI AJEY BABU Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
947	WP/12423/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S. SREE VAISHNAVI TRENDS (PARTNERSHIP FIRM) Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
948	WP/12425/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	VENKATESWARA FLOOR MILL Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
949	WP/12444/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. TRIVENI PATTERN GLASS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
950	WP/12454/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	AKSHAYA ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
951	WP/12472/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S. MAHIMA TRENDS (PARTNERSHIP FIRM) Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL

952	WP/12497/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	SWATHI SILKS AND READYMADES Vs THE STATE OF AP	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
953	WP/12536/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S PARVATHI GRANITES Vs STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
954	WP/12544/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SATYA SIMHADRI FOOD PRODUCTS Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
955	WP/12553/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S GURRAM VENKATESWARALU TEXTILES PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
956	WP/12582/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SAHUWALA CYLINDERS LIMITED Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
957	WP/12583/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	ECON CYLINDERS PRIVATE LIMITED Vs THE STATE OF AP	V SURYA KIRAN KUMAR	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
958	WP/12604/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	PAN FULE TECH PRIVATE LIMITED Vs THE STATE OF AP	V SURYA KIRAN KUMAR	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
959	WP/12611/2024 IA 1/2024 Stay Petition	S S S B STONE CRUSHERS Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
960	WP/12689/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S JEHOSSHAMMA ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	JYOTHI ESWAR GOGINENI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V R REDDY KOVVURI (SC FOR APCPDCL)	VISAKHAPATNAM
961	WP/12711/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	DEPAM HATCHERIES LTD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
962	WP/12712/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	LALITHA BHASKARA ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
963	WP/12713/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	INTERNATIONAL SCHOOL TECHNOLOGY AND SCIENCES FOR WOMEN Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
964	WP/12714/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	KODURI GARDENS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI

965	WP/12718/2024 IA 1/2024 Stay Petition	G K GRANITES AND EXPORTS Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
966	WP/12728/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S. SREE BALAJI TRENDS (PARTNERSHIP FIRM) Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
967	WP/12730/2024 IA 1/2024 Stay Petition	SRI RAJA RAJESWARI GRANITES AND EXPORTS Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
968	WP/12741/2024 IA 1/2024 Stay Petition	G PULLA REDDY ENGINEERING COLLEGE Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
969	WP/12780/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition IA 3/2024 Vacate Stay Petition	D S R HATCHERIES Vs THE STATE OF AP	VUYYURU LAKSHMANA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	WEST GODAVARI
970	WP/12804/2024 IA 1/2024 Stay Petition	M/S. PENNAR AQUA EXPORTS Vs THE STATE OF ANDHRA PRADESH	BHARGAV THIMMARAJU	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
971	WP/12845/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	SRI VENKATESWARA POULTRY COMPLEX Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
972	WP/12851/2024 IA 1/2024 Stay Petition	M/S. MANU EXPORTS Vs THE STATE OF ANDHRA PRADESH	KRISHNA DARAPU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
973	WP/12966/2024 IA 1/2024 Stay Petition	N K R PLASTICS Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
974	WP/12971/2024 IA 1/2024 Stay Petition	MAHAVARENYA INDUSTRIES PVT LTD Vs THE STATE OF AP	VENKAT CHALASANI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
975	WP/12975/2024 IA 1/2024 Stay Petition	K K C INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	LAKSHMINARAYANA V	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
976	WP/12979/2024 IA 1/2024 Stay Petition	M/S SNEHA PHARMCHEM PVT LTD. Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	VISAKHAPATNAM
977	WP/12981/2024 IA 1/2024 Stay Petition	SRI VEERANJANEYA GRANITES Vs THE STATE OF AP	SOMISETTY GANESH BABU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
978	WP/13104/2024 IA 1/2024 Stay Petition	KAKARLA SRINIVASA RAO GRANITE Vs THE STATE OF AP	KRISHNA DARAPU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR

979	WP/13139/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	TRIKANYA TRENDS Vs THE STATE OF AP	MEDAPATI SANTOSH REDDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
980	WP/13159/2024 IA 1/2024 Stay Petition	SINGAMSETTY BHARATH KUMAR Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
981	WP/13170/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SRINIVASA EDIFICE PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	AKHIL KRISHNAN	GP FOR ENERGY METTA CHENDRA SEKHAR RAO VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
982	WP/13206/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	KOTHAMASU MANIKANTA SUMANTH Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY	WEST GODAVARI
983	WP/13209/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S VASAVI DESIGNERS (PROPRIETORSHIP FIRM) Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
984	WP/13210/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	MADDALA G. DURGA PRASAD Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
985	WP/13224/2024 IA 1/2024 Stay Petition	SRI RAVI BHAGATH DUTT Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
986	WP/13259/2024 IA 1/2024 Stay Petition	M/S SBS TONIQUE REST. AND BAR Vs THE STATE OF ANDHRA PRADESH	DAGGUBATI RAMASWAMY REDDY	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
987	WP/13305/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S BHASHYAM EDUCATIONAL INSTITUTIONS Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
988	WP/13309/2024 IA 1/2024 Stay Petition	M/S. FOODS AND INNS PVT. LIMITED Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
989	WP/13310/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	SRI SAI BALAJI MODERN RICE MILL Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
990	WP/13350/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	KODURU LAKSHMI SAKUNTHALA Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA

991	WP/13384/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	M/S MINCA CALCINATION PVT LTD Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
992	WP/13391/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	M/S RUJUL CHEMICALS PRIVATE LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
993	WP/13465/2024 IA 1/2024 Stay Petition	SK EXPORTS Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
994	WP/13497/2024 IA 1/2024 Stay Petition	SRI VENKATESWARA RICE INDUSTRY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
995	WP/13504/2024 IA 1/2024 Stay Petition	GAYATHRI TUFF GLASS INDUSTRIES Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
996	WP/13517/2024 IA 1/2024 Stay Petition	SRI RAJA RAJESWARI GRANITE INDUSTRY Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
997	WP/13519/2024 IA 1/2024 Stay Petition	MANCHANI RAMANNA GANGADHAR Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
998	WP/13522/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	BHIMAVARAM HOSPITALS LIMITED Vs THE STATE OF ANDHRA PRADESH	K V L NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
999	WP/13525/2024 IA 1/2024 Stay Petition	SEVEN HILLS SOLVENTS (P) LTD Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
1000	WP/13529/2024 IA 1/2024 Stay Petition	SRI SHIVA DURGA BEVERAGES Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
1001	WP/13545/2024 IA 1/2024 Stay Petition	M/S. DEVI FISHERIES LTD. Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
1002	WP/13573/2024 IA 1/2024 Stay Petition	VIJAYADURGA TUFF GLASS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
1003	WP/13592/2024 IA 1/2024 Stay Petition	M/S. AMRUTHA HATCHERIES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
1004	WP/13639/2024 IA 1/2024 Stay Petition	PRAKASH ARTS PVT LTD Vs THE STATE OF AP	VENKAT CHALASANI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA

1005	WP/13690/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	GODREJ AGROVET LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
1006	WP/13696/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	BADRI STONE CRUSHER Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
1007	WP/13706/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	K V R MINES AND MINERALS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
1008	WP/13708/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. SUBHODAYA CHEMICALS LTD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
1009	WP/13711/2024 IA 1/2024 Stay Petition	VIJAYA SAI GRANITES Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
1010	WP/13713/2024 IA 1/2024 Stay Petition	JYOTHIRMAYEE FOODS (P) LTD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1011	WP/13733/2024 IA 1/2024 Stay Petition	SRI SURYA RICE MILL Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
1012	WP/13784/2024 IA 1/2024 Stay Petition	MANU GRANITES Vs THE STATE OF AP	KRISHNA DARAPU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
1013	WP/13822/2024 IA 1/2024 Stay Petition	ANNAPURNA AC THEATRE Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
1014	WP/13831/2024 IA 1/2024 Stay Petition	M/S. VENKATESWARA DAIRY PRODUCTS Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
1015	WP/13870/2024 IA 1/2024 Stay Petition	SREE RAJESWARI ICE FACTORY Vs THE STATE OF AP	MARELLA RADHA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1016	WP/13971/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	ALLPRO POLYMER PRIVATE LIMITED Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
1017	WP/14150/2024 IA 1/2024 Stay Petition	CDR SPINNING MILLS LLP Vs THE STATE OF ANDHRA PRADESH	V VENKATA NAGA RAJU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
1018	WP/14175/2024 IA 1/2024 Stay Petition	M/S. SRI MADHAVI CONES AND TUBES Vs THE STATE OF ANDHRA PRADESH	MANTHRI KIRAN KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA

1019	WP/14198/2024 IA 1/2024 Stay Petition	M/S.MAYUR GLASS INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VIZIANAGARAM
1020	WP/14199/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S COROMANDEL AGRO EXTRACTS Vs STATE OF ANDHRA PRADESH	AVULA AKASH	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
1021	WP/14220/2024 IA 1/2024 Stay Petition	M/S. KALYANI MODERN RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
1022	WP/14228/2024 IA 1/2024 Stay Petition	M/S. SRI LAKSHMI SAGO MANUFACTURING COMPANY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
1023	WP/14229/2024 IA 1/2024 Stay Petition	HANUMAN COIR PRODUCTS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
1024	WP/14230/2024 IA 1/2024 Stay Petition	M/S. LAKSHMI NARAYANA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
1025	WP/14287/2024 IA 1/2024 Stay Petition	MOVVA ANAND SRINIVAS Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
1026	WP/14414/2024 IA 1/2024 Stay Petition	VENKATA NARAYANA ACTIVE INGREDIENTS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1027	WP/14418/2024 IA 1/2024 Stay Petition	KAMBHAMPATI SAI KEERTHANA Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL)	SPS NELLORE
1028	WP/14420/2024 IA 1/2024 Stay Petition	TIHAYANI ENGINEERING WORKS PVT LTD Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
1029	WP/14588/2024 IA 1/2024 Stay Petition	M/S SRI RAMYA PLASTIC INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	T RAGHU PRASAD	GP FOR ENERGY	KRISHNA
1030	WP/14646/2024 IA 1/2024 Stay Petition	VENKATA SAI GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	PRAKASAM
1031	WP/14690/2024 IA 1/2024 Stay Petition	K S R EXPORTS Vs THE STATE OF AP	SOMISETTY GANESH BABU	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR

1032	WP/14696/2024 IA 1/2024 Stay Petition	BALAJI GRANITES Vs THE STATE OF ANDHRA PRADESH	TRINATH CHOUDARY KOLLA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1033	WP/14697/2024 IA 1/2024 Stay Petition	MINER GRANITES Vs THE STATE OF ANDHRA PRADESH	TRINATH CHOUDARY KOLLA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1034	WP/14715/2024 IA 1/2024 Stay Petition	M/S SWARNA GRANITES Vs THE STATE OF ANDHRA PRADESH	TRINATH CHOUDARY KOLLA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1035	WP/14718/2024 IA 1/2024 Stay Petition	KOVI GEETHESWARI Vs THE STATE OF ANDHRA PRADESH	TRINATH CHOUDARY KOLLA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1036	WP/14720/2024 IA 1/2024 Stay Petition	M/S MAC GRANITES Vs THE STATE OF ANDHRA PRADESH	KATTAM REDDY DIVYA CHAITANYA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1037	WP/14721/2024 IA 1/2024 Stay Petition	MURALI GRANITES Vs THE STATE OF ANDHRA PRADESH	TRINATH CHOUDARY KOLLA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1038	WP/14858/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	THE ANDHRA PETROCHEMICALS LTD Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
1039	WP/14861/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S OPTIMUS DRUGS PVT LTD Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
1040	WP/14897/2024 IA 1/2024 Stay Petition	KANURI KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
1041	WP/14910/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S SREENIDHI RAJA PACKING PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1042	WP/14924/2024 IA 1/2024 Stay Petition	KANURU KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
1043	WP/14942/2024 IA 1/2024 Stay Petition	SWARNA SCANS Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
1044	WP/14946/2024 IA 1/2024 Stay Petition	NAVATA ROAD TRANSPORT Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
1045	WP/14958/2024 IA 1/2024 Stay Petition	KONIS PHARMACEUTICALS Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR

1046	WP/14960/2024 IA 1/2024 Stay Petition	KANURU KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
1047	WP/14976/2024 IA 1/2024 Stay Petition	M/S. SRI GAYATRI STONE CRUSHERS Vs THE STATE OF ANDHRA PRADESH	G N UMA RANI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
1048	WP/15096/2024 IA 1/2024 Stay Petition	SRI SAI KRISHNA REST. AND BAR Vs THE STATE OF ANDHRA PRADESH	DAGGUBATI RAMASWAMY REDDY	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
1049	WP/15166/2024 IA 1/2024 Stay Petition	M/S SAKTHI FERRO ALLOYS (INDIA) PVT LTD Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1050	WP/15176/2024 IA 1/2024 Stay Petition	SRI RAMA KAPIL HATCHERRY Vs THE STATE OF AP	VUYYURU LAKSHMANA RAO	GP FOR ENERGY	WEST GODAVARI
1051	WP/15288/2024 IA 1/2024 Stay Petition	CHANDANA BROTHERS Vs THE STATE OF AP	T V P SAI VIHARI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
1052	WP/15292/2024 IA 1/2024 Stay Petition	CHANDANA BROTHERS Vs THE STATE OF AP	T V P SAI VIHARI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
1053	WP/15300/2024 IA 1/2024 Stay Petition	JAYA BALAJEE SAGO MANUFACTURERS Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
1054	WP/15302/2024 IA 1/2024 Stay Petition	M/S. SREE SAINATH ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
1055	WP/15304/2024 IA 1/2024 Stay Petition	M/S. MAHARAJAH INSTITUTE OF MEDICAL SCIENCES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
1056	WP/15306/2024 IA 1/2024 Stay Petition	AMRUTH INDUSTRIES Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	EAST GODAVARI
1057	WP/15330/2024 IA 1/2024 Stay Petition	CHANDANA BROTHERS Vs THE STATE OF AP	T V P SAI VIHARI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
1058	WP/15332/2024 IA 1/2024 Stay Petition	SENTINI HOSPITAL PRIVATE LIMITED Vs THE STATE OF AP	T V P SAI VIHARI	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
1059	WP/15334/2024 IA 1/2024 Stay Petition	CHANDANA BROTHERS Vs THE STATE OF AP	T V P SAI VIHARI	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
1060	WP/15357/2024 IA 1/2024 Stay Petition	M/S. STAR GALAXY GRANITE PVT Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	PRAKASAM

1061	WP/15447/2024 IA 1/2024 Stay Petition	A K R GRAND RESIDENCY AND FUNCTION HALL Vs THE STATE OF ANDHRA PRADESH	POLANKI ANAND SURYA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1062	WP/15452/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S VELAGAPUDI RAMAKRISHNA SIDDHARTHA ENGINEERING COLLEGE Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
1063	WP/15467/2024 IA 1/2024 Stay Petition	MURUGAN DHABHA Vs THE STATE OF AP	RAVI KIRAN ARUKUTLA	GP FOR ENERGY	KRISHNA
1064	WP/15470/2024 IA 1/2024 Stay Petition	KONDA SIVA KUMAR Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1065	WP/15487/2024 IA 1/2024 Stay Petition	J P GRANITES Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1066	WP/15535/2024 IA 1/2024 Stay Petition	SNF INDIA PVT LTD Vs THE STATE OF AP	B.MADHU	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
1067	WP/15561/2024 IA 1/2024 Stay Petition	KODANDA RAMA GRANITES Vs THE STATE OF AP	SOMISETTY GANESH BABU	GP FOR ENERGY	GUNTUR
1068	WP/15698/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S VASAVI SILKS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY METTA CHENDRA SEKHAR RAO VENKATA RAMA RAO KOTA SC FOR APSPDCL	WEST GODAVARI
1069	WP/15715/2024 IA 1/2024 Stay Petition	MR.KAMINENI BALA MURALI KRISHNA Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
1070	WP/15718/2024 IA 1/2024 Stay Petition	GANDHAMMS TEJA ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	WEST GODAVARI
1071	WP/15745/2024 IA 1/2024 Stay Petition	T G V ANANTHA INFRA LLP Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
1072	WP/15762/2024 IA 1/2024 Stay Petition	M/S FOOD REPUBLIC Vs THE STATE OF AP	SHAGUFTA JAHAN NOOR	GP FOR ENERGY	KRISHNA
1073	WP/15962/2024 IA 1/2024 Stay Petition	REPUBLIC INN Vs THE STATE OF AP	SHAGUFTA JAHAN NOOR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1074	WP/15972/2024 IA 1/2024 Stay Petition	ACELOR MITTAL NIPPON STEEL INDIA LIMITED Vs THE STATE OF AP	D S SIVADARSHAN	GP FOR ENERGY METTA CHENDRA SEKHAR RAO GP FOR LAW LEGISLATIVE AFFAIRS	VISAKHAPATNAM
1075	WP/15996/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S SRI SRINIVASA GRANITES Vs STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY	PRAKASAM

1076	WP/16024/2024 IA 1/2024 Stay Petition	VENKATA SAI KRISHNA STONE CRUSHERS Vs THE STATE OF AP	G N UMA RANI	GP FOR ENERGY	GUNTUR
1077	WP/16032/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	GARAPATI BALASWAMY Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	KRISHNA
1078	WP/16070/2024 IA 1/2024 Stay Petition	OK LAND BIOTECH AGRO RESEARCH FARMS PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	K MALLIKHARJUNA MOORTHY GP FOR FINANCE PLANNING	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
1079	WP/16071/2024 IA 1/2024 Stay Petition	SAHUWALA HIGH PRESSURE CYLINDERS PVT LTD Vs THE STATE OF AP	V SURYA KIRAN KUMAR	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
1080	WP/16085/2024 IA 1/2024 Stay Petition	SRI SAI MARBLES Vs THE STATE OF ANDHRA PRADESH	TRUPTHI AGARWAL	GP FOR ENERGY	KRISHNA
1081	WP/16160/2024 IA 1/2024 Stay Petition	SONOVISION ELECTORNICS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY V V SATISH (SC for APEPDCL)	EAST GODAVARI
1082	WP/16164/2024 IA 1/2024 Stay Petition	CHITTURI NAGENDRA KUMAR Vs THE STATE OF AP	T V P SAI VIHARI	GP FOR ENERGY	KRISHNA
1083	WP/16171/2024 IA 1/2024 Stay Petition	M/S. SONOVISION ELECTRONICS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY	GUNTUR
1084	WP/16192/2024 IA 1/2024 Stay Petition	M/S. SONOVISION ELECTRONICS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
1085	WP/16201/2024 IA 1/2024 Stay Petition	SONOVISION ELECTRONICS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY	WEST GODAVARI
1086	WP/16207/2024 IA 1/2024 Stay Petition	M/S SONOVISION ELECTRONICS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1087	WP/16236/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	RENUKA INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY	KRISHNA
1088	WP/16292/2024 IA 1/2024 Stay Petition	SONOVISION ELECTRONICS PRIVATE LIMITED Vs THE STATE OF AP	KILARU NITHIN KRISHNA	GP FOR ENERGY	KRISHNA

1089	WP/16337/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	KOWTHAVARAPU UDAY SAI Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY	PRAKASAM
1090	WP/16383/2024 IA 1/2024 Stay Petition	ROCKTEC SANDS LLP Vs STATE OF ANDHRA PRADESH	NAGA PRAVEEN VANKAYALAPATI	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VIZIANAGARAM
1091	WP/16458/2024 IA 1/2024 Stay Petition	RELIANCE JIO INFOCOMM LIMITED Vs THE STATE OF AP	SAI SANJAY SURANENI	GP FOR ENERGY V V SATISH (SC for APEPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	GUNTUR
1092	WP/16462/2024 IA 1/2024 Stay Petition	BHARTI AIRTEL LIMITED Vs STATE OF ANDHRA PRADESH	SAI SANJAY SURANENI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO VENKATA RAMA RAO KOTA SC FOR APSPDCL	GUNTUR
1093	WP/16474/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S.APACHE FOOTWEAR INDIA (P) LTD. Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR MANNAVA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	PRAKASAM
1094	WP/16501/2024 IA 1/2024 Stay Petition	DURGA BAVANI HOSPITALS PVT LTD Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP FOR ENERGY	KRISHNA
1095	WP/16526/2024 IA 1/2024 Stay Petition	J C GRAPHICS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP FOR ENERGY	KRISHNA
1096	WP/16562/2024 IA 1/2024 Stay Petition	M/S VALLABHA FEEDS(P) LTD. Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	GUNTUR
1097	WP/16573/2024 IA 1/2024 Stay Petition	J C STATIONERY PRIVATE LIMITED Vs THE STATE OF AP	T V P SAI VIHARI	GP FOR ENERGY	KRISHNA
1098	WP/16604/2024 IA 1/2024 Stay Petition	GSR NIRMAAN Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP FOR ENERGY	KRISHNA
1099	WP/16614/2024 IA 1/2024 Stay Petition	VIDHATA HOSPITALS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP FOR ENERGY	KRISHNA
1100	WP/16649/2024 IA 1/2024 Stay Petition	RELIANCE RETAIL LIMITED Vs THE STATE OF ANDHRA PRADESH	SAI SANJAY SURANENI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO VENKATA RAMA RAO KOTA SC FOR APSPDCL	GUNTUR
1101	WP/16650/2024 IA 1/2024 Stay Petition	RELIANCE PROJECTS AND PROPERTY MANAGEMENT SERVICES LIMITED Vs THE STATE OF ANDHRA PRADESH	SAI SANJAY SURANENI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO VENKATA RAMA RAO KOTA SC FOR APSPDCL	GUNTUR

1102	WP/16667/2024 IA 1/2024 Stay Petition	M/S VOLTA IMPEX PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO VELLALACHERVU	GP FOR ENERGY	EAST GODAVARI
1103	WP/16670/2024 IA 1/2024 Stay Petition	VIJAYA SUPER SPECIALTY HOSPITAL Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KRISHNA
1104	WP/16786/2024 IA 1/2024 Stay Petition	DVC HOSPITAL AND RESEARCH CENTRE Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO BODDULURI	GP FOR ENERGY	GUNTUR
1105	WP/16789/2024 IA 1/2024 Stay Petition	SANGAM MILK PRODUCER COMPANY LTD Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO BODDULURI	GP FOR ENERGY	GUNTUR
1106	WP/16829/2024 IA 1/2024 Stay Petition	M/S. KISAN COLD STORAGE Vs STATE OF ANDHRA PRADESH	SATYANARAYANA NIMMALA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
1107	WP/16861/2024 IA 1/2024 Stay Petition	SRI DURGA MALLESWARI EDUCATIONAL SOCIETY Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP FOR ENERGY	KRISHNA
1108	WP/17003/2024 IA 1/2024 Stay Petition	WIPRO ENTERPRISES PVT. LIMITED Vs THE STATE OF ANDHRA PRADESH	SHIREEN SETHNA BARIA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
1109	WP/17037/2024 IA 1/2024 Stay Petition	M/S SRI VARSHA MAHALAKSHMI HATCHERIES PVT. LTD Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	VISAKHAPATNAM
1110	WP/17076/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S OXFORD EDUCATIONAL SOCIETY Vs THE STATE OF AP	S.V.S.S.SIVA RAM	GP FOR ENERGY	VISAKHAPATNAM
1111	WP/17079/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	S V V S EDUCATIONAL SOCIETY Vs THE STATE OF AP	S.V.S.S.SIVA RAM	GP FOR ENERGY	VISAKHAPATNAM
1112	WP/17135/2024 IA 1/2024 Stay Petition	M/S. HIMALAYA COLD STORAGE Vs STATE OF ANDHRA PRADESH	SATYANARAYANA NIMMALA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
1113	WP/17158/2024 IA 1/2024 Stay Petition	ATC TELECOM INFRASTRUCTURE PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	PRADEEP KUMAR A	GP FOR ENERGY V V SATISH (SC for APEPDCL)	KRISHNA
1114	WP/17159/2024 IA 1/2024 Stay Petition	M/S ATC TELECOM INFRASTRUCTURE PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	PRADEEP KUMAR A	GP FOR ENERGY	KRISHNA

1115	WP/17160/2024 IA 1/2024 Stay Petition	M/S ATC TELECOM INFRASTRUCTURE PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	PRADEEP KUMAR A	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KRISHNA
1116	WP/17241/2024 IA 1/2024 Stay Petition	M/S.SUDHA SOMANY CERAMICS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1117	WP/17307/2024 IA 1/2024 Stay Petition	VENKIS CORPORATE CONTAINERS Vs THE STATE OF AP	SRINIVASA RAO BODDULURI	GP FOR ENERGY	GUNTUR
1118	WP/17332/2024 IA 1/2024 Stay Petition	M/S GOLDEN GLOBAL ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR ENERGY	GUNTUR
1119	WP/17352/2024 IA 1/2024 Stay Petition	TASA FOODS PVT LTD Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1120	WP/17388/2024 IA 1/2024 Stay Petition	VEERAMACHINENI PADDAYA SIDDARTH PUBLIC SCHOOL Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP FOR ENERGY	KRISHNA
1121	WP/17414/2024 IA 1/2024 Stay Petition	M/S. SRI CHANDRAMALA ENTERPRISES PVT. LTD. Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY	WEST GODAVARI
1122	WP/17451/2024	SALUTE WATER HOUSE P LTD Vs THE STATE OF AP	T V P SAI VIHARI	GP FOR ENERGY	GUNTUR
1123	WP/17482/2024 IA 1/2024 Stay Petition	N SUYANARAYANA Vs THE STATE OF AP	T V P SAI VIHARI	GP FOR ENERGY	KRISHNA
1124	WP/17492/2024 IA 1/2024 Stay Petition	N SIVARAMI REDDYPVT LIMITED Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
1125	WP/17516/2024 IA 1/2024 Stay Petition	N P S HEALTH CARE Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP FOR ENERGY	KRISHNA
1126	WP/17574/2024 IA 1/2024 Stay Petition	M/S SRI VENKATA LAKSHMI POULTRY Vs THE STATE OF ANDHRA PRADESH	VUYYURU LAKSHMANA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	WEST GODAVARI
1127	WP/17710/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	ARTOS BREWARIES LTD Vs THE STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY	EAST GODAVARI
1128	WP/17732/2024 IA 1/2024 Stay Petition	G. PULLAREDDY DENTAL COLLEGE AND HOSPITAL Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	KURNOOL

1129	WP/17808/2024 IA 1/2024 Stay Petition	SATYARATH RELATORS (P) LTD Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1130	WP/17810/2024 IA 1/2024 Stay Petition	GEETHA ICE FACTORY Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1131	WP/17813/2024 IA 1/2024 Stay Petition	SRI SASHA POLYMERS Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1132	WP/17816/2024 IA 1/2024 Stay Petition	M/S. DHAKSHAYANI STONE CRUSHER Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	VISAKHAPATNAM
1133	WP/17822/2024 IA 1/2024 Stay Petition	M/S SHANMUKHA SREE NARAYANA STONE CRUSHER Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1134	WP/17825/2024 IA 1/2024 Stay Petition	SRI SAI PROPILES Vs THE STATE OF AP	DR G V RAVI	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1135	WP/17981/2024 IA 1/2024 Stay Petition	BALAGI ICE AND COLD STORAGE Vs THE STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY	WEST GODAVARI
1136	WP/18002/2024 IA 1/2024 Stay Petition	M/S. CHAROEN POKPHAND SEEDS (INDIA) (P) LTD. Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY Adarshitha Kilaru Jr.Standing Counsel For APCPDCL	KRISHNA
1137	WP/18003/2024 IA 1/2024 Stay Petition	SUBBARAJA AND CO Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1138	WP/18005/2024 IA 1/2024 Stay Petition	M/S SUNKARA LAXMI SATYANARAYANA AND SON Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1139	WP/18047/2024 IA 1/2024 Stay Petition	LA HOSPIN HOTELS AND RESORTS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	SANTOSH KUMAR U	GP FOR ENERGY	EAST GODAVARI
1140	WP/18176/2024 IA 1/2024 Stay Petition	DANICA ACQUA EXPORTS (P) LTD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VIZIANAGARAM
1141	WP/18177/2024 IA 1/2024 Stay Petition	SEVEN HILLS GRAINS AND FLOURS Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VIZIANAGARAM
1142	WP/18268/2024 IA 1/2024 Stay Petition	SREE RAMA METAL INDUSTRIES Vs THE STATE OF AP	G N UMA RANI	GP FOR ENERGY V V SATISH	GUNTUR

1143	WP/18289/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	A R RAJU BEVERAGES PRIVATE LIMITED Vs THE STATE OF AP	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY	EAST GODAVARI
1144	WP/18321/2024 IA 1/2024 Stay Petition	SRI ANJANEYA FOOD PRODUCTS Vs THE STATE OF ANDHRA PRADESH	MANTHRI KIRAN KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1145	WP/18367/2024 IA 1/2024 Stay Petition	M/S WALT AIR CLUB Vs THE STATE OF ANDHRA PRADESH	RAVI KIRAN PONNURU	GP FOR ENERGY	VISAKHAPATNAM
1146	WP/18386/2024 IA 1/2024 Stay Petition	CINE EXHIBITORS ASSOCIATION ANDHRA PRADESH Vs THE STATE OF ANDHRA PRADESH	SURYA TEJA ANUMOLU	GP FOR ENERGY Adarshitha Kilaru Jr.Standing Counsel For APCPDCL	KRISHNA
1147	WP/18436/2024 IA 1/2024 Stay Petition	BHAVANI GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY Adarshitha Kilaru Jr.Standing Counsel For APCPDCL	PRAKASAM
1148	WP/18441/2024 IA 1/2024 Stay Petition	SRI LAKSHMI VENKATESWARA EXPORTS 1 Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY Adarshitha Kilaru Jr.Standing Counsel For APCPDCL	PRAKASAM
1149	WP/18451/2024 IA 1/2024 Stay Petition	SHANVITHA GRANITE EXPORTS Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY Adarshitha Kilaru Jr.Standing Counsel For APCPDCL	PRAKASAM
1150	WP/18547/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S HARSHA STONE EXPORTS Vs THE STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY	PRAKASAM
1151	WP/18556/2024 IA 1/2024 Stay Petition	M/S. SRI MAHALAKSHMI HATEHERIES Vs THE STATE OF ANDHRA PRADESH	BHARGAV THIMMARAJU	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1152	WP/18612/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S. INDO AMERICAN SUPER SPECIALTIES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY	GUNTUR
1153	WP/18663/2024 IA 1/2024 Stay Petition	S L PACKAGING Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ENERGY	KRISHNA
1154	WP/18774/2024 IA 1/2024 Stay Petition	UNIPARTS INDIA LIMITED Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR ENERGY	VISAKHAPATNAM
1155	WP/18776/2024 IA 1/2024 Stay Petition	SIVARAM PRASAD JUVVA Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY Adarshitha Kilaru Jr.Standing Counsel For APCPDCL	GUNTUR
1156	WP/18852/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	GRANDHE SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY	PRAKASAM

1157	WP/18854/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	KOUTHAVARAPU SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY	PRAKASAM
1158	WP/18888/2024 IA 1/2024 Stay Petition	AKSHAYA ICE FACTORY Vs THE STATE OF AP	P NARASIMHA RAO		EAST GODAVARI
1159	WP/18890/2024 IA 1/2024 Stay Petition	EMANI AGROTECH LTD Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1160	WP/18930/2024 IA 1/2024 Stay Petition	M/S RAJAHMUNDRY HATCHERIES Vs THE STATE OF ANDHRA PRADESH	VUYYURU LAKSHMANA RAO	GP FOR ENERGY	EAST GODAVARI
1161	WP/18943/2024 IA 1/2024 Stay Petition	DOLPHIN DIAGNOSTIC SERVICE Vs THE STATE OF AP	AKHIL KRISHNAN	GP FOR ENERGY	VISAKHAPATNAM
1162	WP/18950/2024 IA 1/2024 Stay Petition	M/S R K FAMILY SOTRE Vs THE STATE OF AP	AKHIL KRISHNAN	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
1163	WP/18956/2024 IA 1/2024 Stay Petition	PAVAN GARO (P) LTD Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	EAST GODAVARI
1164	WP/18990/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	TAGORE AQUA TECHNOLOGIES PVT LTD Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY V V SATISH (SC for APEPDCL)	WEST GODAVARI
1165	WP/19013/2024 IA 1/2024 Stay Petition	M/S. HI TECH INDIA LTD. Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	VISAKHAPATNAM
1166	WP/19014/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Vacate Stay Petition	M/S DINDI RESORTS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY V V SATISH (SC for APEPDCL)	EAST GODAVARI
1167	WP/19035/2024 IA 1/2024 Stay Petition	M/S. SIERRA AGRO (P) LTD. Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	SRIKAKULAM
1168	WP/19161/2024 IA 1/2024 Stay Petition	SATISH MARINE EXIM PVT LTD Vs THE STATE OF ANDHRA PRADESH	G N UMA RANI	GP FOR ENERGY	GUNTUR
1169	WP/19175/2024 IA 1/2024 Stay Petition	VAISHNAVEE GRANITES METALS Vs THE STATE OF ANDHRA PRADESH	KONEY SATYANANDA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	EAST GODAVARI
1170	WP/19252/2024 IA 1/2024 Stay Petition	VENKATESWARA STONE CRUSHERS Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR

1171	WP/19298/2024 IA 1/2024 Stay Petition	B S LABORATORIES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	YSR KADAPA
1172	WP/19345/2024 IA 1/2024 Stay Petition	M.S B N GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY Adarshitha Kilaru Jr.Standing Counsel For APCPDCL	PRAKASAM
1173	WP/19384/2024 IA 1/2024 Stay Petition	M/S. SUHAAN ENTERPRISES PVT. LTD Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	GUNTUR
1174	WP/19388/2024 IA 1/2024 Stay Petition	MAHI DRY MIX PRODUCTS PRIVATE LIMITED Vs THE STATE OF AP	KOMMAREDDY DIVAKARA REDDY	GP FOR ENERGY Adarshitha Kilaru Jr.Standing Counsel For APCPDCL	GUNTUR
1175	WP/19404/2024 IA 1/2024 Stay Petition	LAKSHMI DRY MIX PRODUCTS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KOMMAREDDY DIVAKARA REDDY	GP FOR ENERGY	GUNTUR
1176	WP/19410/2024 IA 1/2024 Stay Petition	M/S. SWETHA PAINTS Vs STATE OF ANDHRA PRADESH	KOMMAREDDY DIVAKARA REDDY	GP FOR ENERGY	GUNTUR
1177	WP/19508/2024 IA 1/2024 Stay Petition	SAI DURGA INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	PRAKASAM
1178	WP/19514/2024 IA 1/2024 Stay Petition	DAKASHYANI INDUSTRIES Vs THE STATE OF AP	VM CHIRANJEEVI KOLLA	GP FOR ENERGY	KRISHNA
1179	WP/19592/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S SAI BHANU GRANITES Vs THE STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY V V SATISH	PRAKASAM
1180	WP/19667/2024 IA 1/2024 Stay Petition	AVERX DRUGS PVT LTD Vs THE STATE OF OF AP	SRINIVASA RAO BODDULURI	GP FOR ENERGY	VISAKHAPATNAM
1181	WP/19890/2024 IA 1/2024 Stay Petition	M/S SRI ANJANEYA AGRO INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	N RAVI PRASAD	GP FOR ENERGY	EAST GODAVARI
1182	WP/19906/2024 IA 1/2024 Stay Petition	PAVANI ICE INDUSTRIES Vs THE STATE OF OF AP	P NARASIMHA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VIZIANAGARAM
1183	WP/19909/2024 IA 1/2024 Stay Petition	M/S CDR HOSPITAL Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1184	WP/19931/2024 IA 1/2024 Stay Petition	.M/S. SRI VEERA VENKATA RAMANA ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1185	WP/20117/2024 IA 1/2024 Stay Petition	M/S SRI PRASANNA LAKSHMI GRANITES Vs THE STATE OF AP	VMR LEGAL	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR

1186	WP/20169/2024 IA 1/2024 Stay Petition	M/S PRAKASH FERROUS INDUSTRIES PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY	CHITTOOR
1187	WP/20206/2024 IA 1/2024 Stay Petition	MAHALKSHMI GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	PRAKASAM
1188	WP/20229/2024 IA 1/2024 Stay Petition	SRINIVASA ROCKS Vs THE STATE OF AP	BHANU PRASAD CHUKKAPALLI	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
1189	WP/20256/2024 IA 1/2024 Stay Petition	M/S. B.S.R SHRIMP HATCHERY Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	EAST GODAVARI
1190	WP/20361/2024 IA 1/2024 Stay Petition	M/S TETALI POULTRY COMPLEX Vs THE STATE OF ANDHRA PRADESH	VUYYURU LAKSHMANA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	WEST GODAVARI
1191	WP/20413/2024 IA 1/2024 Stay Petition	ASHA JYOTHI GRANITES Vs THE STATE OF AP	SURESH KUMAR REDDY KALAVA	GP FOR ENERGY	GUNTUR
1192	WP/20432/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	DR VALLABHAVANENI VENKATA VEERA BADRAIAH CHOUDARY Vs THE STATE OF AP	VEERAPANENI KRANTHI	GP FOR ENERGY	KRISHNA
1193	WP/20482/2024 IA 1/2024 Stay Petition	HERITAGE FOODS LIMITED Vs THE STATE OF AP	SRINIVASA RAO BODDULURI	GP FOR ENERGY V V SATISH (SC for APEPDCL)	GUNTUR
1194	WP/20491/2024 IA 1/2024 Stay Petition	HERITAGE NUTRIVET LIMITED Vs THE STATE OF AP	SRINIVASA RAO BODDULURI	GP FOR ENERGY	GUNTUR
1195	WP/20630/2024 IA 1/2024 Stay Petition	ARCELORMITTAL NIPPON STEEL INDIA LIMITED Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	GP FOR ENERGY	VISAKHAPATNAM
1196	WP/20720/2024 IA 1/2024 Stay Petition	SURENDRA SOLVENT OILS (P) LTD Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1197	WP/20723/2024 IA 1/2024 Stay Petition	M/S SRI VENKATESWARA RICE INDUSTRY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1198	WP/20831/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	VODAFONE IDEA LIMITED Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO PACHWA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KRISHNA
1199	WP/20835/2024 IA 1/2024 Stay Petition	M/S. RAFI RICE MILL Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAIL	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA

1200	WP/20953/2024 IA 1/2024 Stay Petition	KBC INFSTRUCTURES (P) LTD Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	GUNTUR
1201	WP/21127/2024 IA 1/2024 Stay Petition	M/S. B.K. EXPORTS Vs STATE OF ANDHRA PRADESH	SUBBA RAO JANDHYAM	GP FOR ENERGY V V SATISH	PRAKASAM
1202	WP/21262/2024 IA 1/2024 Stay Petition	SR EDUCATIONAL TRUST Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	GP FOR ENERGY V V SATISH (SC for APEPDCL)	KRISHNA
1203	WP/21294/2024 IA 1/2024 Stay Petition	RRR GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	PRAKASAM
1204	WP/21334/2024 IA 1/2024 Stay Petition	CLRK INDUSTRIES(P) LTD. Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1205	WP/21337/2024 IA 1/2024 Stay Petition	SRI VENKATA SAI LAKSHMI GANAPATHI TEXTAILES Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1206	WP/21339/2024 IA 1/2024 Stay Petition	M/S RATNA AGRO PLASTICS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1207	WP/21341/2024 IA 1/2024 Stay Petition	M/S. SRI RATNA ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1208	WP/21350/2024 IA 1/2024 Stay Petition	NANNAPANENI ANJANEYULU Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	GUNTUR
1209	WP/21417/2024 IA 1/2024 Stay Petition	CINE EXHIBITORS ASSOCIATION Vs STATE OF ANDHRA PRADESH	SURYA TEJA ANUMOLU	GP FOR ENERGY	KRISHNA
1210	WP/21459/2024 IA 1/2024 Stay Petition	M/S BHASKARA ICE INDUSTRY Vs THE STATE OF ANDHRA PRADESH	N.RUPESWAR REDDY	GP FOR ENERGY	SPS NELLORE
1211	WP/21482/2024 IA 1/2024 Stay Petition	UNIVERSAL GRANITES Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ENERGY V V SATISH	PRAKASAM
1212	WP/21498/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S.ANKURA INSTITUTE OF MEDICAL SCIENCES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY	KRISHNA
1213	WP/21519/2024 IA 1/2024 Stay Petition	TOWER VISION INDIA PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	GHANTA SRIDHAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	GUNTUR

1214	WP/21526/2024 IA 1/2024 Stay Petition	ASCEND TELECOM INFRASTRUCTURE PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	GHANTA SRIDHAR	GP FOR ENERGY	GUNTUR
1215	WP/21557/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S SYNERGIES CASTINGS LTD Vs STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY	VISAKHAPATNAM
1216	WP/21593/2024 IA 1/2024 Stay Petition	M/S. SREE LAKSHMI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY	KRISHNA
1217	WP/21636/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S LUPIN MANUFACTURING SOLUTIONS LIMITED Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	KOTHAPALLI AISHWARYA CHOWDARY	VISAKHAPATNAM
1218	WP/21653/2024 IA 1/2024 Stay Petition	M/S. SRI SAI LAKSHMI GRANITES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1219	WP/21657/2024 IA 1/2024 Direction Petition	DODLA DAIRY LTD Vs THE STATE OF ANDHRA PRADESH	HEMANTH KUMAR VEMURI	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1220	WP/21761/2024 IA 1/2024 Stay Petition	M/S SRI SATYA BHASKARA POULTRY FEEDS PLANT Vs THE STATE OF AP	JYOTHI ESWAR GOGINENI	GP FOR ENERGY V V SATISH (SC for APEPDCL)	EAST GODAVARI
1221	WP/21820/2024 IA 1/2024 Stay Petition	SAPTAGIRI HATCHERIES Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1222	WP/21878/2024 IA 1/2024 Stay Petition	SUN AQUA MARINE Vs THE STATE OF ANDHRA PRADESH	N.RUPESWAR REDDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1223	WP/22007/2024 IA 1/2024 Stay Petition	M/S. SIVA SAI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SHAGUFTA JAHAN NOOR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
1224	WP/22224/2024 IA 1/2024 Stay Petition	M/S. SRI LAKSHMI GANAPATHI HATCHERIES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	VIZIANAGARAM
1225	WP/22408/2024 IA 1/2024 Stay Petition	P V REDDY AND CO Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1226	WP/22774/2024 IA 1/2024 Direction Petition	M/S VIKESH METAL INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1227	WP/22793/2024 IA 1/2024 Stay Petition	SR SHOPPINT MALL Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP FOR ENERGY V V SATISH (SC for APEPDCL)	GUNTUR

1228	WP/22817/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S SRI VINAYAKA TRADERS Vs THE STATE OF ANDHRA PRADESH	Ankaiah Chowdary Makkena	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1229	WP/22823/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S. SVS ALLOYS PVT LTD Vs THE STATE OF ANDHRA PRADESH	Ankaiah Chowdary Makkena	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1230	WP/22844/2024 IA 1/2024 Stay Petition	BHAVANAM SPINNING MILLS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY	GUNTUR
1231	WP/22912/2024 IA 1/2024 Stay Petition	OM SHAKTHI GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1232	WP/22993/2024 IA 1/2024 Stay Petition	M/S VANNSH LIFE SCIENCES P LTD Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	VISAKHAPATNAM
1233	WP/23036/2024 IA 1/2024 Direction Petition	M/S. EMPERICAL MINERALS Vs STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1234	WP/23037/2024 IA 1/2024 Stay Petition	HOTEL SURYA Vs THE STATE OF ANDHRA PRADESH	KINTALI DHARMA RAO	GP FOR ENERGY	VISAKHAPATNAM
1235	WP/23053/2024 IA 1/2024 Stay Petition	M/S.HTL METAL PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
1236	WP/23065/2024 IA 1/2024 Stay Petition	AMMAN TRY SPONGE AND POWER PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY	SPS NELLORE
1237	WP/23134/2024 IA 1/2024 Stay Petition	SAI BALAJI HATCHERY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1238	WP/23243/2024 IA 1/2024 Stay Petition	M/S. PATTABHI RAMAKRISHNA RAW AND BOILED RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1239	WP/23281/2024 IA 1/2024 Stay Petition	PATHAN RASOOL KHAN Vs THE STATE OF AP	JAKKI DURGA RAO		SPS NELLORE
1240	WP/23391/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	CREAMLINE DAIRY PRODUCTS LIMITED Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR ENERGY V V SATISH (SC for APEPDCL)	WEST GODAVARI
1241	WP/23393/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	AC COLD STORAGE Vs THE STATE OF ANDHRA PRADESH	VEERAPANENI KRANTHI	GP FOR ENERGY	KRISHNA

1242	WP/23440/2024 IA 1/2024 Stay Petition	PRAVEEN HATCHERY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1243	WP/23445/2024 IA 1/2024 Stay Petition	AG GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	PRAKASAM
1244	WP/23447/2024 IA 1/2024 Stay Petition	LAKSHMI KRISHNA STONE PARADISE Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	PRAKASAM
1245	WP/23452/2024 IA 1/2024 Stay Petition	M/S BALAJI GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1246	WP/23464/2024 IA 1/2024 Stay Petition	M/S SRI VENKATA NARASIMHA INDUSTRIES PVT LTD. Vs THE STATE OF ANDHRA PRADESH	G N UMA RANI	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1247	WP/23502/2024 IA 1/2024 Stay Petition	SS GRANITES AND ENTERPRISES Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY	PRAKASAM
1248	WP/23560/2024 IA 1/2024 Stay Petition	SAMEER KUMAR CONVINTION Vs THE STATE OF ANDHRA PRADESH	VUYYURU LAKSHMANA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	WEST GODAVARI
1249	WP/23593/2024 IA 1/2024 Stay Petition	M/S.B.S.R.PACKAGING INDUSTRIES Vs STATE OF ANDHRA PRADESH	DR G V RAVI	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1250	WP/23600/2024 IA 1/2024 Stay Petition	M/S. RG MINERALS Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY	VIZIANAGARAM
1251	WP/23701/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	VEERA SIVA GRANITES AND EXPORTS PVT LTD Vs THE STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY V V SATISH	PRAKASAM
1252	WP/23793/2024 IA 1/2024 Stay Petition	UMA SHREE EXPORTS (P) LTD Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1253	WP/23852/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	BHIMAS HOTELS PRIVATE LIMITED Vs THE STATE OF AP	KANDERI CHETHAN	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1254	WP/23938/2024 IA 1/2024 Suspension Petition	BVR MALLS PVT LIMITED Vs THE STATE OF AP	P BADRINATH	GP FOR ENERGY V V SATISH	KRISHNA
1255	WP/23946/2024 IA 1/2024 Stay Petition	M/S GANESH METAL CRUSHERS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	GUNTUR

1256	WP/24080/2024 IA 1/2024 Stay Petition	M/S SNRN BEVERAGES Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1257	WP/24152/2024 IA 1/2024 Stay Petition	M/S. AVANTHI AQUA MARINE Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	VISAKHAPATNAM
1258	WP/24154/2024 IA 1/2024 Stay Petition	KOMALI COLD STORAGE PVT LTD Vs THE STATE OF AP	VINOD KUMAR PEMMASANI	GP FOR ENERGY V V SATISH	PRAKASAM
1259	WP/24266/2024 IA 1/2024 Stay Petition	KONDETI VENKATESWARA RAO Vs THE STATE OF AP	DWARAMPUDI SAVITHRI	GP FOR ENERGY	EAST GODAVARI
1260	WP/24279/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S LAXME SAAI STEEL PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY	VIZIANAGARAM
1261	WP/24303/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S. SAIDHAMAM EDUCATIONAL TRUST Vs STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR ENERGY	VIZIANAGARAM
1262	WP/24353/2024 IA 1/2024 Stay Petition	M/S. CEYONE LIFE SCIENCES PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	VISAKHAPATNAM
1263	WP/24414/2024 IA 1/2024 Stay Petition	M/S. SAI VISWAS HOSPITALS Vs STATE OF ANDHRA PRADESH	KINTALI DHARMA RAO	GP FOR ENERGY	EAST GODAVARI
1264	WP/24423/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	SRI GOLUSU REDDY EGG PACK INDUSTRY Vs THE STATE OF AP	K.P.S. SAILESH REDDY	GP FOR ENERGY	EAST GODAVARI
1265	WP/24450/2024 IA 1/2024 Stay Petition	M/S. SAI BANGARU GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1266	WP/24572/2024 IA 1/2024 Stay Petition	ASTER INDUSTRIES Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY	VISAKHAPATNAM
1267	WP/24586/2024 IA 1/2024 Stay Petition	NELLORE DOLENDRA PRASAD Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1268	WP/24718/2024 IA 1/2024 Stay Petition	MSR EXPORTS Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY	PRAKASAM
1269	WP/24721/2024 IA 1/2024 Stay Petition	SRI VENKATA KULLAI SWAMY SEEDS Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA

1270	WP/24722/2024 IA 1/2024 Stay Petition	AKR KALYANAMANDAPAM Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1271	WP/24726/2024 IA 1/2024 Stay Petition	NANDU HOTEL Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1272	WP/24727/2024 IA 1/2024 Stay Petition	SRI VENKATASAI OIL MILL Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1273	WP/24731/2024 IA 1/2024 Stay Petition	PRATHIMA OIL MILL Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1274	WP/24732/2024 IA 1/2024 Stay Petition	AKR LODGE Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1275	WP/24740/2024 IA 1/2024 Stay Petition	NANDU OIL MILL Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1276	WP/24742/2024 IA 1/2024 Stay Petition	SREE KAVYA OIL AND DALL MILL Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1277	WP/24744/2024 IA 1/2024 Stay Petition	KUSHI HOTEL Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1278	WP/24748/2024 IA 1/2024 Stay Petition	AKR FUNCTION HALL Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1279	WP/24752/2024 IA 1/2024 Stay Petition	SRI BALAJI OIL MILL Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1280	WP/24756/2024 IA 1/2024 Stay Petition	M/S KISHORE GRANITES Vs THE STATE OF AP	SURESH KUMAR REDDY KALAVA	GP FOR ENERGY V V SATISH	GUNTUR
1281	WP/24772/2024 IA 1/2024 Stay Petition	SHREYAN HOSPITAL Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR ENERGY GP FOR FINANCE PLANNING VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1282	WP/24821/2024 IA 1/2024 Stay Petition	AGRO PRODUCTS PVT LTD Vs THE STATE OF AP	A SWARUPA REDDY	GP FOR ENERGY V V SATISH	PRAKASAM
1283	WP/24840/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S.NAJ JEWELLARY PVT LTD Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR MANNAVA	GP FOR ENERGY	PRAKASAM
1284	WP/24952/2024 IA 1/2024 Stay Petition	VIJAY SPINNING MILLS LIMITED Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KRISHNA

1285	WP/25039/2024 IA 1/2024 Stay Petition	HERITAGE FOODS LIMITED Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO BODDULURI	GP FOR ENERGY V V SATISH (SC for APEPDCL)	GUNTUR
1286	WP/25143/2024 IA 1/2024 Stay Petition	SRI NAGAVALLI SOLVENT OILS (P) LTD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	SRIKAKULAM
1287	WP/25144/2024 IA 1/2024 Stay Petition	M/S.S.R.R. ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	KRISHNA
1288	WP/25246/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	ANNABATHINA VENKATA SUBBA RAO Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY V V SATISH	PRAKASAM
1289	WP/25400/2024 IA 1/2024 Stay Petition IA 2/2024 For Being Mentioned	T. VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1290	WP/25424/2024 IA 1/2024 Stay Petition	SEVEN HILLS INDUSTRIES Vs THE STATE OF AP	V SAI KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1291	WP/25426/2024 IA 1/2024 Stay Petition	SEVEN HILLS SAND FACTORY LLP Vs THE STATE OF AP	V SAI KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1292	WP/25452/2024 IA 1/2024 Stay Petition	M/S. MAYURI GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	PRAKASAM
1293	WP/25553/2024 IA 1/2024 Stay Petition	DHARMAVARAPU PAVAN KUMAR Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	KRISHNA
1294	WP/25579/2024 IA 1/2024 Stay Petition	RAJ VARMA FEED INDUSTRIAL Vs THE STATE OF ANDHRA PRADESH	VUYYURU LAKSHMANA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	WEST GODAVARI
1295	WP/25710/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	VISWANADH SPORTS AND CONVENTIONS PVT LTD Vs THE STATE OF AP	N SAI PHANINDRA KUMAR	GP FOR ENERGY	VISAKHAPATNAM
1296	WP/25792/2024 IA 1/2024 Stay Petition	P S K GRAD LUXURY ROOMS Vs THE STATE OF ANDHRA PRADESH	DR G V RAVI	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1297	WP/25818/2024 IA 1/2024 Stay Petition	M/S. SRI GOKUL EXPORTS Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR ENERGY	PRAKASAM
1298	WP/25823/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	SREE VENKATESWERA COMPLEX Vs THE STATE OF AP	KANUKOLANU SRI SAI SANJAY	GP FOR ENERGY	WEST GODAVARI

1299	WP/25854/2024 IA 1/2024 Stay Petition	P.V.K.RESIDENCY Vs THE STATE OF ANDHRA PRADESH	DR G V RAVI	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1300	WP/26081/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S SURAKSHA GRANITES Vs THE STATE OF ANDHRA PRADESH	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY	PRAKASAM
1301	WP/26157/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	DODDAREDDY SIDDA REDDY Vs THE STATE OF AP	KANDERI CHETHAN	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1302	WP/26222/2024 IA 1/2024 Stay Petition	ASVINI AGRO EXPORTS Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1303	WP/26223/2024 IA 1/2024 Stay Petition	GANAPATHI GRANITES Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	CHITTOOR
1304	WP/26259/2024 IA 1/2024 Stay Petition	GOLDEN GRAND Vs THE STATE OF ANDHRA PRADESH	DR G V RAVI	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1305	WP/26505/2024 IA 1/2024 Stay Petition	M/S. RAJ RIDDHI POLY PACKS Vs THE STATE OF ANDHRA PRADESH	MANTHRI KIRAN KUMAR	GP FOR ENERGY	YSR KADAPA
1306	WP/26508/2024 IA 1/2024 Stay Petition	VJL PRINT PACKAGES Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY	WEST GODAVARI
1307	WP/26517/2024 IA 1/2024 Stay Petition	M/S.MEHER INFRA Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VIZIANAGARAM
1308	WP/26584/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S TUF METALLURGICAL PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY	VISAKHAPATNAM
1309	WP/26711/2024 IA 1/2024 Stay Petition	RATNA PLASTIC (P) LTD Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1310	WP/26729/2024 IA 1/2024 Stay Petition	PURNA PRASAD INDUSTRIES Vs THE STATE OF AP	VM CHIRANJEEVI KOLLA	GP FOR ENERGY	KRISHNA
1311	WP/26793/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	SINGIRI CHANDRA BABU Vs THE STATE OF ANDHRA PRADESH	KANDERI CHETHAN	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1312	WP/26817/2024 IA 1/2024 Stay Petition	M/S. MAHA LAKSHMI PROJECTS Vs THE STATE OF ANDHRA PRADESH	SHAGUFTA JAHAN NOOR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
1313	WP/26859/2024 IA 1/2024 Stay Petition	DWARAKAMAI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SHAGUFTA JAHAN NOOR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR

1314	WP/26869/2024 IA 1/2024 Stay Petition	VINAYAKA POLY PACK INDUSTRY Vs THE STATE OF ANDHRA PRADESH	MANTHRI KIRAN KUMAR	GP FOR ENERGY	VISAKHAPATNAM
1315	WP/26887/2024 IA 1/2024 Stay Petition	I AND V BIO INDIA PRIVATE LIMITED Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY	EAST GODAVARI
1316	WP/26978/2024 IA 1/2024 Stay Petition	HOLI GRANITES Vs THE STATE OF AP	VINOD KUMAR PEMMASANI	GP FOR ENERGY	PRAKASAM
1317	WP/27094/2024 IA 1/2024 Stay Petition	HEMANCHANDRA GRANTIES Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1318	WP/27100/2024 IA 1/2024 Stay Petition	SRI GANGAMMA THALLI EXPORTS Vs THE STATE OF AP	V SURYA KIRAN KUMAR	GP FOR ENERGY	PRAKASAM
1319	WP/27102/2024 IA 1/2024 Stay Petition	SRI RAMA AGRI COLD STORAGES (INDIA) PRIVATE LIMITED Vs THE STATE OF AP	BANDLA PAVAN	GP FOR ENERGY	PRAKASAM
1320	WP/27107/2024 IA 1/2024 Stay Petition	SREE SAIRAAM COLD STORAGE Vs THE STATE OF AP	BANDLA PAVAN	GP FOR ENERGY	PRAKASAM
1321	WP/27124/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	INCRED INDUSTRIES Vs STATE OF ANDHRA PRADESH	K.P.S. SAILESH REDDY	GP FOR ENERGY	EAST GODAVARI
1322	WP/27136/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	SREE VIDYANIKETHAN EDUCATIONAL TRUST Vs THE STATE OF AP	KANDERI CHETHAN	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1323	WP/27234/2024 IA 1/2024 Stay Petition	FEDORA SEA FOODS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	O M R LAW FIRM	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1324	WP/27325/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	NADINTI HARI GOPAL Vs THE STATE OF ANDHRA PRADESH	KANDERI CHETHAN	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1325	WP/27376/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S CARBON RESOURCES PVT LTD Vs STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VIZIANAGARAM
1326	WP/27382/2024 IA 1/2024 Stay Petition	THREE SEASONS EXIM LTD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1327	WP/27503/2024 IA 1/2024 Stay Petition	M/S. SREE SRINIVASA RESIDENCY Vs THE STATE OF ANDHRA PRADESH	N.RUPESWAR REDDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA

1328	WP/27640/2024 IA 1/2024 Stay Petition	PEARL DISTILLERY PRIVATE LIMITED Vs THE STATE OF AP	N.RUPESWAR REDDY	GP FOR ENERGY V V SATISH	PRAKASAM
1329	WP/27701/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	SRI GANGAMMATHALLI GRANITE INDUSTRIES Vs THE STATE OF AP	PINNAMANENI RAMANA KRISHNA	GP FOR ENERGY V V SATISH	PRAKASAM
1330	WP/27704/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	HUBERTUS MEDICAL PRODUCTS PRIVATE LIMITED Vs THE STATE OF AP	K.P.S. SAILESH REDDY	GP FOR ENERGY V V SATISH	PRAKASAM
1331	WP/27739/2024 IA 1/2024 Stay Petition	M/S. VIKAS INSTITUTE OF PHARMACEUTICAL SCIENCES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1332	WP/27740/2024 IA 1/2024 Stay Petition	SABURI ENGINEERED WOOD PANELS (P) LTD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	VIZIANAGARAM
1333	WP/27848/2024 IA 1/2024 Stay Petition	APARNA ENTERPRISES LTD Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	VISAKHAPATNAM
1334	WP/28005/2024 IA 1/2024 Stay Petition	RAMA CHANDRA RICE MILL Vs THE STATE OF ANDHRA PRADESH	SATYANARAYANA NIMMALA	GP FOR ENERGY	GUNTUR
1335	WP/28055/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	PENAKA SUJATHA Vs THE STATE OF AP	SRAVAN KUMAR MANNAVA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1336	WP/28105/2024 IA 1/2024 Stay Petition	DEVINENI GANDHI Vs THE STATE OF ANDHRA PRADESH	DWARAMPUDI SAVITHRI	GP FOR ENERGY V V SATISH (SC for APEPDCL)	EAST GODAVARI
1337	WP/28149/2024 IA 1/2024 Stay Petition	M/S. GLOBAL ELECTRO MECHANICAL EQUIPMENTS Vs THE STATE OF ANDHRA PRADESH	MANTHRI KIRAN KUMAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1338	WP/28207/2024 IA 1/2024 Stay Petition	HARSHA RIPENING CHAMBERS Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY V V SATISH	PRAKASAM
1339	WP/28255/2024 IA 1/2024 Stay Petition	THOLUPULURI POORNA CHANDRA RAO Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY V V SATISH	PRAKASAM
1340	WP/28277/2024 IA 1/2024 Stay Petition	ADIDEVA EXPORTS Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR ENERGY V V SATISH	PRAKASAM
1341	WP/28382/2024 IA 1/2024 Stay Petition	SRI PAVAN AQUA MARINE Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY	VISAKHAPATNAM

1342	WP/28530/2024 IA 1/2024 Stay Petition	SKY PLAST INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	VISAKHAPATNAM
1343	WP/28533/2024 IA 1/2024 Stay Petition	ARANI AGRO OIL INDUSTRIES (P) LTD Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	EAST GODAVARI
1344	WP/28736/2024 IA 1/2024 Stay Petition	GAJA GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	PRAKASAM
1345	WP/28835/2024 IA 1/2024 Stay Petition	SRI LALITHA ENTERPRISES Vs THE STATE OF AP	P NARASIMHA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	EAST GODAVARI
1346	WP/28836/2024 IA 1/2024 Stay Petition	M/S. SRI LALITHA ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1347	WP/28953/2024 IA 1/2024 Stay Petition	SIDDARTHA COLD CARE Vs THE STATE OF ANDHRA PRADESH	K RATHANGA PANI REDDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
1348	WP/28983/2024 IA 1/2024 Stay Petition	NIKUNJI EXPORTS Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY V V SATISH	PRAKASAM
1349	WP/28984/2024 IA 1/2024 Stay Petition	SIDDARTHA AGRO PROCESSING UNIT Vs THE STATE OF AP	K RATHANGA PANI REDDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
1350	WP/28988/2024 IA 1/2024 Stay Petition	SRI VENKATA SIVA SAI GRANITE SUPPLIERS Vs THE STATE OF ANDHRA PRADESH	KINTALI DHARMA RAO	GP FOR ENERGY	WEST GODAVARI
1351	WP/29052/2024 IA 1/2024 Stay Petition	M/S SREE SATYA SAI STONE CRUSHERS Vs THE STATE OF ANDHRA PRADESH	SHAGUFTA JAHAN NOOR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
1352	WP/29053/2024 IA 1/2024 Stay Petition	KUSUMAMABA RAW AND BOILED RICE MILL Vs THE STATE OF ANDHRA PRADESH	VUYYURU LAKSHMANA RAO	GP FOR ENERGY	WEST GODAVARI
1353	WP/29103/2024 IA 1/2024 Stay Petition	MAYURI PVC INDUSTY Vs THE STATE OF ANDHRA PRADESH	ALA CHANDRASEKHAR YADAV	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1354	WP/29264/2024 IA 1/2024 Stay Petition	Y NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY	EAST GODAVARI
1355	WP/29372/2024 IA 1/2024 Stay Petition	SREE JAMUNA GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1356	WP/29488/2024 IA 1/2024 Stay Petition	AKULA RAVI KRISHNA Vs THE STATE OF ANDHRA PRADESH	DWARAMPUDI SAVITHRI	GP FOR ENERGY	EAST GODAVARI

1357	WP/29552/2024 IA 1/2024 Stay Petition	SWARNANDHRA COLLEGE OF ENGINEERING AND TECHNOLOGY Vs THE STATE OF AP	RAMBABU KOPPINEEDI	GP FOR ENERGY	WEST GODAVARI
1358	WP/29558/2024 IA 1/2024 Stay Petition	BHARATHI EDUCATIONAL SOCIETY Vs THE STATE OF AP	RAMBABU KOPPINEEDI	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1359	WP/29592/2024 IA 1/2024 Stay Petition	SRI VASAVI EDUCATIONAL SOCIETY Vs THE STATE OF AP	RAMBABU KOPPINEEDI	GP FOR ENERGY	KRISHNA
1360	WP/29674/2024 IA 1/2024 Stay Petition	SREE NAGA NATHA PLASTICS Vs THE STATE OF AP	VM CHIRANJEEVI KOLLA	GP FOR ENERGY	KRISHNA
1361	WP/29685/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S. CELKON IMPEX PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KANDERI CHETHAN	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1362	WP/29711/2024 IA 1/2024 Stay Petition	R K EDUCATIONAL SOCIETY Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP FOR ENERGY	KRISHNA
1363	WP/30010/2024 IA 1/2024 Stay Petition	CRYSTAL PHARMAA CHEM Vs THE STATE OF ANDHRA PRADESH	VINOD KUMAR PEMMASANI	GP FOR ENERGY	VISAKHAPATNAM
1364	WP/30015/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	SEVEN HILLS DIGITAL PARK PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	KANDERI CHETHAN	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1365	WP/30052/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	SUNNY OPOTECH INDIA PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KANDERI CHETHAN	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1366	WP/30064/2024 IA 1/2024 Stay Petition	NEW L.S STONE CRUSHER Vs THE STATE OF ANDHRA PRADESH	UMA MAHESWARI KALAVA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1367	WP/30133/2024 IA 1/2024 Stay Petition	SARAOJ ICE FACTORY Vs THE STATE OF AP	RAVITEJA TALASEELA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1368	WP/30206/2024 IA 1/2024 Stay Petition	AGRISOL INDIA PVT LIMITED Vs THE STATE OF ANDHRA PRADESH	P V RAGHU RAM	GP FOR ENERGY GP FOR LAW LEGISLATIVE AFFAIRS	KURNOOL
1369	WP/30255/2024 IA 1/2024 Stay Petition	SRI JAYALAKSHMI ELECTRO MINERALS PVT LTD Vs THE STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR ENERGY	VIZIANAGARAM
1370	WP/30342/2024 IA 1/2024 Stay Petition	SRI SOURYA GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	PRAKASAM

1371	WP/30395/2024 IA 1/2024 Stay Petition	ABSOLUTE PREMIUM WATERT Vs THE STATE OF AP	KINTALI DHARMA RAO	GP FOR ENERGY	EAST GODAVARI
1372	WP/30396/2024 IA 1/2024 Stay Petition	CINE EXHIBITORS ASSOCIATION ANDHRA PRADESH Vs THE STATE OF AP	SURYA TEJA ANUMOLU	GP FOR ENERGY	KRISHNA
1373	WP/30436/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	C SUBRAMANYAM Vs THE STATE OF AP	KANDERI CHETHAN	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1374	WP/30487/2024 IA 1/2024 Stay Petition	S S POLYMERS Vs THE STATE OF ANDHRA PRADESH	D DORABABU	GP FOR ENERGY	KRISHNA
1375	WP/30505/2024 IA 1/2024 Stay Petition	SURESH STONE CRUSHER Vs THE STATE OF ANDHRA PRADESH	UMA MAHESWARI KALAVA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1376	WP/30580/2024 IA 1/2024 Stay Petition	AMRITA SAI INSTITUTE OF SCIENCE AND TECHNOLOGY Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ENERGY	KRISHNA
1377	WP/30699/2024 IA 1/2024 Stay Petition	J P BLUE METALS Vs THE STATE OF ANDHRA PRADESH	SHAGUFTA JAHAN NOOR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1378	WP/31139/2024 IA 1/2024 Stay Petition	M/S SRUTHI GRANITES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1379	WP/31226/2024 IA 1/2024 Stay Petition	PSR GRANITES Vs THE STATE OF AP	UMA MAHESWARI KALAVA	GP FOR ENERGY	GUNTUR
1380	WP/31403/2024 IA 1/2024 Stay Petition	VARA LAKSHMI GRANITES Vs THE STATE OF AP	K C VENKAT REDDY	GP FOR ENERGY	PRAKASAM
1381	WP/31430/2024 IA 1/2024 Stay Petition	ROYAL BARIUM SALTS Vs THE STATE OF AP	VMR LEGAL	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1382	WP/145/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	ALPHA ENGINEERING WORKS Vs THE STATE OF ANDHRA PRADESH	MUDE SAI KUMAR NAIK	GP FOR ENERGY	KRISHNA
1383	WP/221/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	VEERAMMA CHILUKOTI Vs THE STATE OF AP	SRAVAN KUMAR MANNAVA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1384	WP/253/2025 IA 1/2025 Stay Petition	RAMI REDDY POULTRY Vs THE STATE OF AP	JYOTHI ESWAR GOGINENI	GP FOR ENERGY V V SATISH (SC for APEPDCL)	EAST GODAVARI
1385	WP/358/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	NARAYANADRI HOSPITAL PRIVATE LIMITED Vs THE STATE OF AP	KANDERI CHETHAN	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR

1386	WP/469/2025 IA 1/2025 Stay Petition	HITECH PRINT SYSTEMS LTD Vs THE STATE OF ANDHRA PRADESH	SHAGUFTA JAHAN NOOR	GP FOR ENERGY	KRISHNA
1387	WP/512/2025 IA 1/2025 Stay Petition	ANJANI FOODS LTD Vs THE STATE OF AP	MANTHRI KIRAN KUMAR	GP FOR ENERGY V V SATISH (SC for APEPDCL)	WEST GODAVARI
1388	WP/524/2025 IA 1/2025 Stay Petition	CARGILL INDIA PRIVATE LIMITED Vs THE STATE OF AP	TARUN G. REDDY	GP FOR ENERGY	SPS NELLORE
1389	WP/596/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	TRVN SANDEEP Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY	KRISHNA
1390	WP/665/2025 IA 1/2025 Stay Petition	M/S JAYA LAKSHMI RICE MILL Vs THE STATE OF ANDHRA PRADESH	VUYYURU LAKSHMANA RAO	GP FOR ENERGY V V SATISH (SC for APEPDCL)	SRIKAKULAM
1391	WP/690/2025 IA 1/2025 Stay Petition	AKHIL DADI Vs THE STATE OF ANDHRA PRADESH	CH VENKATA CHALLA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KRISHNA
1392	WP/697/2025 IA 1/2025 Stay Petition IA 2/2025 Injunction Petition IA 3/2025 Stay Petition	DAIKIN AIRCONDITIONING INDIA PVT LTD (DAIKIN INDIA) Vs THE STATE OF ANDHRA PRADESH	P MOHAN RAO	GP FOR ENERGY	CHITTOOR
1393	WP/708/2025 IA 1/2025 Stay Petition	M/S. SRI SAI LAKSHMI COLD STORAGE Vs THE STATE OF ANDHRA PRADESH	BANDLA PAVAN	GP FOR ENERGY	PRAKASAM
1394	WP/868/2025 IA 1/2025 Stay Petition	RANGA PARTICLE BOARD INDUSTRIES LIMITED Vs THE STATE OF ANDHRA PRADESH	KOMARASETTY PURNA CHANDRA SAI	GP FOR ENERGY	PRAKASAM
1395	WP/931/2025 IA 1/2025 Stay Petition	SRI BALAJI COLD STORAGE Vs THE STATE OF ANDHRA PRADESH	BANDLA PAVAN	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1396	WP/936/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	SOARING SPIRITS PVT LTD Vs THE STATE OF ANDHRA PRADESH	K.P.S. SAILESH REDDY	GP FOR ENERGY V V SATISH (SC for APEPDCL)	WEST GODAVARI
1397	WP/989/2025 IA 1/2025 Stay Petition	BSR AQUA FEEDS Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	WEST GODAVARI
1398	WP/1053/2025 IA 1/2025 Stay Petition	M/S LAKSHMI NARASIHMA GRANITES Vs THE STATE OF ANDHRA PRADESH	VINOD KUMAR PEMMASANI	GP FOR ENERGY	PRAKASAM
1399	WP/1089/2025 IA 1/2025 Stay Petition	G.J.N. GRANITES Vs THE STATE OF ANDHRA PRADESH	P VASU SEKHAR	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR

1400	WP/1105/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	M/S. JAI VEERA HANUMAN GRANITES Vs STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY	GUNTUR
1401	WP/1122/2025 IA 1/2025 Stay Petition	SHIRI MAHESWARA COLD STORAGE PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	BANDLA PAVAN	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1402	WP/1124/2025 IA 1/2025 Stay Petition	M/S. SREE TECHNO PLASTICS Vs THE STATE OF ANDHRA PRADESH	SHAGUFTA JAHAN NOOR	GP FOR ENERGY	GUNTUR
1403	WP/1184/2025 IA 1/2025 Stay Petition	M/S. SWARNA MANIKANTHA ICE FACTORY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1404	WP/1186/2025 IA 1/2025 Stay Petition	M/S. SRI LAKSHMI VENKATA RAMANA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1405	WP/1204/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	SRI LAKSHMI GANAPATHI ICE AND COLD STORAGE Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY	GUNTUR
1406	WP/1233/2025 IA 1/2025 Stay Petition	M/S. NEEVA AERO SOLUTIONS Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1407	WP/1380/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	RR TUBE TECH Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
1408	WP/1399/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	MAGANTI SIVARAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY	VISAKHAPATNAM
1409	WP/1449/2025 IA 1/2025 Stay Petition	SAI HIMANI AGRO PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	KRISHNA
1410	WP/1472/2025 IA 1/2025 Stay Petition	SRI SURYA CHANDRA RICE MILL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1411	WP/1488/2025 IA 1/2025 Stay Petition	SAI SUDHA HOSPITAL Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY	EAST GODAVARI
1412	WP/1601/2025 IA 1/2025 Suspension Petition IA 2/2025 Stay Petition	R K GRAND Vs THE STATE OF ANDHRA PRADESH	KAMIREDDY ASHOK	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE

1413	WP/1665/2025 IA 1/2025 Stay Petition	VENATI UMAMAHESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	RAVITEJA TALASEELA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1414	WP/1852/2025 IA 1/2025 Stay Petition	JAIN GRANITES Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR ENERGY	GUNTUR
1415	WP/1863/2025 IA 1/2025 Stay Petition	LOHITHA LIFE SCIENCES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY	VISAKHAPATNAM
1416	WP/2090/2025 IA 1/2025 Stay Petition	SHYAMLAL SONKAR Vs THE STATE OF AP	RAVITEJA TALASEELA	GP FOR ENERGY V V SATISH (SC for APEPDCL)	SPS NELLORE
1417	WP/2264/2025 IA 1/2025 Stay Petition	M/S HWASEUNG LA AUTOMOTIVES PVT LTD Vs THE STATE OF ANDHRA PRADESH	L CHANDRA OBUL REDDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
1418	WP/2483/2025 IA 1/2025 Stay Petition	M/S SIRI INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ENERGY	PRAKASAM
1419	WP/2501/2025 IA 1/2025 Stay Petition	DEW FOAMS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	POLANKI ANAND SURYA	GP FOR ENERGY	EAST GODAVARI
1420	WP/2511/2025 IA 1/2025 Stay Petition	M/S. AMRITA SAI EDUCATIONAL IMPROVEMENT TRUST Vs STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ENERGY	KRISHNA
1421	WP/2636/2025 IA 1/2025 Stay Petition	US EXPORTS Vs THE STATE OF ANDHRA PRADESH	SUBBA RAO JANDHYAM	GP FOR ENERGY	PRAKASAM
1422	WP/2816/2025 IA 1/2025 Stay Petition	M/S. ANA OLEO PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1423	WP/2927/2025 IA 1/2025 Stay Petition	M/S NVH INDIA ANANTAPUR AUTOPARTS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	L CHANDRA OBUL REDDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
1424	WP/3060/2025 IA 1/2025 Stay Petition	M/S. VISVODAYA ENGINEERING COLLEGE Vs STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1425	WP/3180/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	G BHARATH REDDY Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR MANNAVA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1426	WP/3197/2025 IA 1/2025 Stay Petition	M/S RYTHU NESTAM COLD STORAGE PVT LTD. Vs THE STATE OF ANDHRA PRADESH	G N UMA RANI	GP FOR ENERGY	GUNTUR

1427	WP/3238/2025 IA 1/2025 Stay Petition	J P ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	JAKKI DURGA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1428	WP/3321/2025 IA 1/2025 Stay Petition	M/S. SRI VENKATA RAMA RICE MILL Vs THE STATE OF ANDHRA PRADESH	VUYYURU LAKSHMANA RAO	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
1429	WP/3486/2025 IA 1/2025 Stay Petition	KANDUKURU NAGAI AH Vs THE STATE OF ANDHRA PRADESH	RAVITEJA TALASEELA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
1430	WP/3488/2025 IA 1/2025 Stay Petition	KANDUKURU NAGAI AH Vs THE STATE OF ANDHRA PRADESH	RAVITEJA TALASEELA	GP FOR ENERGY	PRAKASAM
1431	WP/3646/2025 IA 1/2025 Stay Petition	RADIANT PHARMA Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1432	WP/3667/2025 IA 1/2025 Stay Petition	HINDUSTAN COCA COLA BEVERAGES PRIVATE LIMITED Vs THE STATE OF AP	SHIREEN SETHNA BARIA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	GUNTUR
1433	WP/3679/2025 IA 1/2025 Stay Petition	RAVITEJ PROJECTS PRIVATE LIMITED Vs THE STATE OF AP	V SAI KUMAR	GP FOR ENERGY	VISAKHAPATNAM
1434	WP/3680/2025 IA 1/2025 Stay Petition	M/S. SRI GOPAL ROCKS AND MINERALS Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR ENERGY	KRISHNA
1435	WP/3907/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	SANAGAPALLI N VENKATA SAI SAKETH BHARGAV Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY	GUNTUR
1436	WP/4019/2025 IA 1/2025 Stay Petition	M/S.LALITHA METALS Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
1437	WP/4021/2025 IA 1/2025 Stay Petition	M/S.SAMTEX FABRICS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1438	WP/4041/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	M/S.SUBHAMASTHU SHOPPING MALL PVT LTD Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR MANNAVA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1439	WP/4490/2025 IA 1/2025 Stay Petition	KSH AUTOMOBILES PVT LTD Vs THE STATE OF AP	L CHANDRA OBUL REDDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
1440	WP/4494/2025 IA 1/2025 Stay Petition	K RITESH Vs THE STATE OF ANDHRA PRADESH	RAVITEJA TALASEELA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA

1441	WP/4652/2025 IA 1/2025 Stay Petition	RAJAVARDHAN AGRO FOODS Vs THE STATE OF AP	JAGARLAMUDI ANJANEES PRIYA	GP FOR ENERGY	PRAKASAM
1442	WP/4818/2025 IA 1/2025 Stay Petition	M/S. C.R. ASSOCIATES Vs THE STATE OF ANDHRA PRADESH	BANDLA PAVAN	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1443	WP/4879/2025 IA 1/2025 Stay Petition	M/S DOOWOON CLIMATE CONTROL INDIA PVT. LTD Vs THE STATE OF ANDHRA PRADESH	L CHANDRA OBUL REDDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
1444	WP/4991/2025 IA 1/2025 Stay Petition	CINE EXHIBITORS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	SURYA TEJA ANUMOLU	GP FOR ENERGY	KRISHNA
1445	WP/5027/2025 IA 1/2025 Stay Petition	M/S ANJANEYA COLD STORAGE Vs THE STATE OF ANDHRA PRADESH	VINOD KUMAR PEMMASANI	GP FOR ENERGY	PRAKASAM
1446	WP/5127/2025 IA 1/2025 Stay Petition	M/S JIN MYUNG TECH INDIA PVT. LTD Vs THE STATE OF ANDHRA PRADESH	L CHANDRA OBUL REDDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
1447	WP/5129/2025 IA 1/2025 Stay Petition	M/S SUNGWOON HITECH AP PRIVATE LTD Vs THE STATE OF ANDHRA PRADESH	L CHANDRA OBUL REDDY	VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
1448	WP/5224/2025 IA 1/2025 Stay Petition	SHAIK MOHAMMED VASEEM Vs THE STATE OF ANDHRA PRADESH	SHAIK MD UMAR ABDULLAH	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
1449	WP/5496/2025 IA 1/2025 Suspension Petition	AP FERRO ALLOYS PRODUCERS ASSOCIATION Vs STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY V V SATISH (SC for APEPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	KRISHNA
1450	WP/5530/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	M/S REFRATECHNIK INDIA PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY	VISAKHAPATNAM
1451	WP/5531/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	DR T SATYANARAYANA REDDY AND CO FUNCTION HALL Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY	EAST GODAVARI
1452	WP/5545/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	M/S. VENKATESWARA ENTREPRISES Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENERGY	EAST GODAVARI
1453	WP/5615/2025 IA 1/2025 Stay Petition	M N INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	VM CHIRANJEEVI KOLLA	GP FOR ENERGY V V SATISH (SC for APEPDCL)	KRISHNA

1454	WP/5633/2025 IA 1/2025 Stay Petition	INZI AUTO COMPONENTS AN PRIVATE LTD Vs THE STATE OF ANDHRA PRADESH	L CHANDRA OBUL REDDY	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
1455	WP/5706/2025 IA 1/2025 Suspension Petition IA 2/2025 Stay Petition	THANNERU LAKSHMI PRABHAKAR RAO Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR MANNAVA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
1456	WP/5762/2025 IA 1/2025 Stay Petition	M/S THARAKA RAMA MINERALS Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR ENERGY	GUNTUR
1457	WP/5811/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	M/S RAMA KRISHNA SAI GRANITES Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY	PRAKASAM
1458	WP/5940/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	M/S EEYA METAL AND ALLOYS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	Ankaiah Chowdary Makkena	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
1459	WP/5985/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	AMBURI EXPORTS Vs STATE OF ANDHRA PRADESH	K.P.S. SAILESH REDDY	GP FOR ENERGY	PRAKASAM
1460	WP/5995/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	BHASHYAM EDUCATIONAL INSTITUTIONS Vs THE STATE OF AP	K.P.S. SAILESH REDDY	GP FOR ENERGY	GUNTUR
1461	WP/6048/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	M/S. CHILAKALURIPET BYPASS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY	GUNTUR
1462	WP/6098/2025 IA 1/2025 Stay Petition	SRI BEJAVADA POLYMERS Vs THE STATE OF ANDHRA PRADESH	VM CHIRANJEEVI KOLLA	GP FOR ENERGY	KRISHNA
1463	WP/6108/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	P VASUDEVA REDDY Vs THE STATE OF ANDHRA PRADESH	S VARADARAJULU CHETTY	GP FOR ENERGY	CHITTOOR
1464	WP/6247/2025 IA 1/2025 Stay Petition	M/S. JAI VEERA HANUMAN STONE CRUSHER Vs THE STATE OF ANDHRA PRADESH	VUYYURU LAKSHMANA RAO	GP FOR ENERGY	KURNOOL
1465	WP/6262/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	M/S PATANJALI FOODS LIMITED Vs STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY	EAST GODAVARI
1466	WP/6274/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	M/S PATANJALI FOODS LIMITED Vs STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY	EAST GODAVARI

1467	WP/6297/2025 IA 1/2025 Stay Petition	SEOYON E HWA SUMMIT AUTOMOTIVE ANANTAPUR PVT LTD Vs THE STATE OF ANDHRA PRADESH	L CHANDRA OBUL REDDY	GP FOR ENERGY	ANANTAPUR
1468	WP/6319/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	M/S. SAI BRAMARAMBA COLD STORAGE Vs STATE OF ANDHRA PRADESH	VEERAPANENI KRANTHI	GP FOR ENERGY	KRISHNA
1469	WP/6334/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	M/S PATANJALI FOODS LIMITED Vs STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY	KRISHNA
1470	WP/6447/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition	M/S BIOP STEEL AND POWER PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY	ANANTAPUR
1471	WP/6546/2025 IA 1/2025 Stay Petition	THE ANDHRA SUGARS LIMITED Vs STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY	WEST GODAVARI
1472	WP/6601/2025 IA 1/2025 Stay Petition	M/S HYUNDAI MATERIALS INDIA PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	L CHANDRA OBUL REDDY	GP FOR ENERGY	ANANTAPUR
1473	WP/6663/2025 IA 1/2025 Stay Petition	SANNIHITHA ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	P VIJAYA LAKSHMI	GP FOR ENERGY	CHITTOOR
FINAL HEARING					
1474	WP/21523/2002 IA 1/2002(WPMP 26962/2002) IA 2/2002(WPMP 29651/2002) Direction Petition IA 3/2002(WPMP 29652/2002) Permission Petition IA 1/2003(WVMP 2408/2003) Vacate Stay Petition IA 2/2003(WVMP 2409/2003) Vacate Stay Petition IA 3/2003(WPMP 28620/2003) Direction Petition IA 3/2004(WPMP 70872/2004) Permission Petition	K.R.S.SARMA S/O AGNIHOTRUDU R/O PARIMELLA W.G.DIST. Vs COMMISSIONER OF APPEALS (REVENUE) A.P.	SUBRAHMANYAM KURELLA	VENKATESWARA RAO GUDAPATI GP FOR REVENUE	WEST GODAVARI
1475	WP/15189/2006	UNION OF INDIA HYD & 6 OTHERS Vs CHANDIKA VAMSI PRAVEEN PRAKASAM DISTRICT & 2 OTHERS	Y V ANIL KUMAR (Central Government Counsel)	00 DEPUTY SOLICITOR GENERAL OF INDIA Pasala Ponna Rao DEPUTY SOLICITOR GENERAL OF INDIA	PRAKASAM
1476	WP/20982/2007 IA 1/2007(WPMP 27206/2007) Stay Petition	M/S. HARI LIME INDUSTRIES GUNTUR DISTRICT Vs THE STATE OF A.P. HYDERABAD & ANOTHER	M V J K KUMAR	GP FOR COMMERCIAL TAX GP FOR REVENUE	GUNTUR

1477	WP/28881/2008 IA 2/2023 Leave Petition	KURAPATI STEVAN GUNTUR DIST. & 100 OTHERS Vs M.D. A.C.C. LTD. MUMBAI & 17 OTHERS	K RAMA KRISHNA M PITCHAI AH	GP FOR REVENUE (AP) GP FOR LABOUR R KAMESWAR RAO G SUDHA GP FOR TRANSPORT JAVVAJI SARATH CHANDRA NANDIGAM KRISHNA RAO SATYANARAYANA DHARA S SRINIVAS REDDY	GUNTUR
1478	WP/12095/2009	A.V. SREENIVASA CHOWDARY E.G. DIST. Vs THE DY. COMMERCIAL TAX OFFICER	GUDURI VENKATESWARA RAO	GP FOR COMMERCIAL TAX	EAST GODAVARI
1479	WP/17056/2009	M/S. SREE UMA SHAKTHI MEDICAL AND GENERAL STORES Vs THE STATE OF ANDHRA PRADESH	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX (AP)	KURNOOL
1480	WP/8652/2019 IA 1/2019 Direction Petition	M.RAMESH BABU Vs THE HIGH COURT OF AP	CH MADHAVA RAMAN	P S P SURESH KUMAR V UMA DEVI (SC FOR HC TAP)	GUNTUR

MISCELLANEOUS MATTERS(PRE ADMISSION MISC.PETITION)

1481	WA/220/2025 IA 1/2025 Dispense with Petition IA 2/2025 Suspension Petition IA 3/2025 Additional Affidavit	M/S GOLDEN GRANITES Vs B A S GRANITES	P KAMLAKAR	PONNADA SREE VYAS GP FOR MINES AND GEOLOGY GP FOR REVENUE	PRAKASAM
1482	WA/221/2025 IA 1/2025 Dispense with Petition IA 2/2025 Suspension Petition IA 3/2025 Additional Affidavit	M/S GOLDEN GRANITES Vs DIGUMARTHY SURESH BABU	P KAMLAKAR	PRABHU NATH VASIREDDY GP FOR MINES AND GEOLOGY GP FOR REVENUE	PRAKASAM
1483	WA/222/2025 IA 1/2025 Dispense with Petition IA 2/2025 Suspension Petition IA 3/2025 Additional Affidavit	GOLDEN GRANITES Vs B A S GRANITES	P KAMLAKAR	I KOTI REDDY S C FOR CENTRAL GOVT GP FOR MINES AND GEOLOGY	PRAKASAM
1484	WA/257/2025 IA 1/2025 Condone Delay Petition IA 2/2025 Stay Petition IA 3/2025 Suspension Petition	THE JERUSALEM MINSTRIES SOCIETY Vs THE STATE OF AP	DOMMETI SUDHAKAR	GP FOR ROADS BUILDINGS Pasala Ponna Rao DEPUTY SOLICITOR GENERAL OF INDIA S S VARMA (SC FOR NHAI) GP FOR REVENUE	KURNOOL

INTERLOCUTORY(REVIEW PETITIONS)

1485	IA/1/2024 Condone Delay Petition WA/675/2008	TADIKAMALLA RAMAIAH VIJAYAWADA AND 9 OTHERS Vs	VENKATESWARA RAO GUDAPATI	V S R ANJANEYALU M V S SURESH KUMAR S S BHATT VENKATA SUBBAIAH POGULA TOTA TEJESWARA RAO RAMA CHANDRA RAO GURRAM S.RAJA SEKHAR Kashyap GP FOR REVENUE ADDL ADVOCATE GENERAL GP FOR ASSIGNMENT	KRISHNA
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1486 IA/3/2024 Direction Petition WA/675/2008	TADIKAMALLA RAMAIAH VIJAYAWADA AND 9 OTHERS Vs	VENKATESWARA RAO GUDAPATI	V S R ANJANEYALU M V S SURESH KUMAR S S BHATT VENKATA SUBBAIAH POGULA TOTA TEJESWARA RAO RAMA CHANDRA RAO GURRAM S.RAJA SEKHAR Kashyap GP FOR REVENUE ADDL ADVOCATE GENERAL GP FOR ASSIGNMENT	KRISHNA
1487 IA/2/2024-Review Petition WA/675/2008	TADIKAMALLA RAMAIAH VIJAYAWADA AND 9 OTHERS Vs	VENKATESWARA RAO GUDAPATI	V S R ANJANEYALU M V S SURESH KUMAR S S BHATT VENKATA SUBBAIAH POGULA TOTA TEJESWARA RAO RAMA CHANDRA RAO GURRAM S.RAJA SEKHAR Kashyap GP FOR REVENUE ADDL ADVOCATE GENERAL GP FOR ASSIGNMENT	KRISHNA

NOTE: AFTER MOTION LIST WEEKLY LIST WILL BE TAKEN UP.